BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

WESTERN ZONE BENCH, PUNE

ORIGINAL APPLICATION NO. 103 OF 2025 (WZ)

Hasmukhbhai Bahecharbhai Parmar ... Applicant

V/s

Secretary, Water Resources & Ors. ... Respondents

AFFIDAVIT IN REPLY ON BEHALF OF RESPONDENT NO. 2, DISTRICT COLLECTOR, BHARUCH

I, GAURANG MAKWANA, Adult, Male, presently serving as the District Collector and District Magistrate, Bharuch, having my official address at 1st Floor, Jilla Seva Sadan, Kanbivaga, Bharuch, Gujarat, do hereby solemnly affirm and state on solemn oath as follows:

1. That I am filing the present Affidavit in Reply on behalf of Respondent No. 2, in my official capacity as a Collector and District Magistrate, Bharuch, in compliance with the Order dated 6th February, 2026 passed by this Hon'ble Tribunal in the above-captioned Original Application No. 103/2025 (WZ). I am fully conversant with the facts and circumstances of the present matter and am competent to swear this affidavit by virtue of my official position. I state that the contents of this affidavit are true and correct to the best of my personal knowledge, information derived from official records maintained under my supervision, and belief formed upon due inquiry.

2. That the subject matter of the present Original Application pertains to the directions sought by the Applicant for the establishment of Sewage Treatment Plants (STPs) and for the cessation of the discharge of untreated sewage water by various local government authorities and private individuals, which the Applicant alleges has caused, and continues to cause, significant damage to the natural environment,

including the Coastal Regulation Zone (CRZ) area, the Flood Plain Zone, the river bed, and the tidal influence area of the River Narmada within the District of Bharuch, in the State of Gujarat. By way of the present petition, the Applicant seeking enforcement of the applicable environmental statutes and directions to the Respondent authorities to take immediate and effective remedial measures for the prevention and control of water pollution in the River Narmada and its tributary drainage system.

3. That I say and submit that Respondent No. 2 is committed to the protection, preservation and improvement of the natural environment, including the ecology and water quality of the River Narmada, which is a perennial and sacred river of national importance passing through the District of Bharuch. Upon receipt of the Order dated 6th February, 2026, and in diligent compliance thereof, Respondent No. 2 caused to be issued detailed communication(s) vide letter dated 23rd February, 2026 to the following authorities and departments falling within the administrative jurisdiction of the District Collector, Bharuch, directing them to furnish comprehensive factual reports, setting out the current status of sewage treatment infrastructure and drainage networks within their respective jurisdictions, the specific locations of untreated sewage outfalls, and the steps taken or proposed to be taken to prevent the discharge of untreated sewage into the River Narmada;

Executive Magistrate Bharuch

Sr. No.	Authority / Department to which report was sought
(i)	Regional Office, Gujarat Pollution Control Board (GPCB), Bharuch
(ii)	Regional Office, Gujarat Pollution Control Board (GPCB), Ankleshwar
(iii)	Bharuch-Ankleshwar Urban Development Authority (BAUDA), Bharuch
(iv)	Bharuch Municipality, Bharuch
(v)	Ankleshwar Municipality, Ankleshwar

(vi)	Taluka Development Office (TDO), Bharuch
(vii)	Taluka Development Office (TDO), Ankleshwar
(viii)	Notified Area Authority (NAA), GIDC Estate, Ankleshwar

That I say and submit that the replies and reports of all the aforesaid authorities have been received and duly examined. The substance and salient findings of each report are set forth in the subsequent paragraphs of this Affidavit.

4. That I say and submit that the Gujarat Pollution Control Board (GPCB), Regional Office, Bharuch, has submitted its detailed report to this office. A copy of the report is annexed herewith and marked as **Annexure- R-1**.

4.1 Following eight (08) domestic sewage outfalls fall under the jurisdiction of Regional Office, Gujarat Pollution Control Board (GPCB), Bharuch are as below:

Sr. No.	Places/points	GPS Locations
1	Near Saradar Bridge, Zadeshwar	21.716866, 73.044371
2	Near Gurjar Pragati Mandal, Zadeshwar	21.713698, 73.038503
3	Near Revatmata temple, Zadeshwar	21.710998, 73.033041
4	Near Maktampur sub post office, Bharuch Nagarpalika	21.707980, 73.024738
5	Near Sardar Smarak school, Maktampur, Bharuch Nagarpalika	21.705455, 73.017694
6	Behind Chaddar Sahib Gurudwara, Bharuch	21.700676, 73.003474
7	Near Bharuch Fort wall, Bharuch	21.691371, 72.996790
8	Vejalpur River bank, Bharuch	21.678053, 72.969168

Executive Magistrate Bharuch

4.2 In this regard, RO, GPCB - Bharuch conducted site inspection and sampling of the sewage outfalls at the locations mentioned above on 26/12/2025, out of those three (03) locations fall under Zadeshwar Gram Panchayat and five (05) under Bharuch

Nagarpalika Jurisdiction. The matter was discussed in the District Level CRZ DL-CRZ) Committee Meeting on dated 12/01/2026 under the Chairmanship of District Collector, Bharuch. Based on the non-compliances, Notices issued to Bharuch Nagarpalika & Zadeshwar Gram Panchayat on 17/01/2026.

4.3 Further, Bharuch Nagarpalika has established a Sewage Treatment Plant (STP) of 29.3 MLD capacity, which is presently operational, and the Board has granted Consent Order vide No. AWH-131486 dated 04/01/2024. RO, GPCB - Bharuch carries regular inspection and sampling of STP Bharuch Nagarpalika; based on non-compliances, Notice of Direction (NOD) issued u/s 33 (A) of the Water (Prevention and Control of Pollution) Act, 1974 on dated 18/03/2025, 20/12/2025, and 08/01/2026.

4.4 However, it has been observed that the entire city area is not yet covered under an underground drainage network; consequently, certain sewage outfalls continue to discharge through open surface drains, ultimately meeting the Narmada River. Accordingly, RO, GPCB - Bharuch has directed Zadeshwar Gram Panchayat & Bharuch Nagarpalika vide letters dated 23/12/2025, 17/03/2025 and asked to complete the drainage network & divert all sewage to the STP, and ensure that no untreated sewage is discharged into the river Narmada.

Executive Magistrate Bharuch

4.5 Further, RO, GPCB - Bharuch has earlier conducted survey with inspections and sampling of the Narmada River stretch from village Nand to village Suva on 28/05/2024, 30/05/2024, 04/06/2024, and 15/06/2024, during which it was observed that domestic wastewater from 21 villages were being discharged in to open surface drain without any treatment which eventually meets to river Narmada. Consequently, violation notices were issued to concern villages vide letter dated 23/12/2025.

5. That I say and submit that the Gujarat Pollution Control Board (GPCB), Regional Office, Ankleshwar, has submitted its detailed report to this office. A copy of the report is annexed herewith and marked as **Annexure- R-2**.

5.1 Following four (04) domestic sewage outfalls fall under the jurisdiction of Regional Office, Gujarat Pollution Control Board (GPCB), Ankleshwar are as below:

Sr. No.	Places/points	GPS Locations
1	By the Amaravati River near Village Mandava Buzarg	21.707986, 73.040235
2	By Chhapara Creek beside old NH-08	21.694347, 73.012820
3	By Aamla Creek near Dhanturiya Village	21.659517, 72.821981
4	By a Creek Near Sakkarpore Village	21.660239, 72.907533

5.2 In this regard, RO, GPCB - Ankleshwar conducted site inspection and sampling of the sewage outfalls at the locations mentioned above on 26/12/2025. The matter was discussed in the District Level CRZ (DL-CRZ) Committee Meeting on dated 12/01/2026 under the Chairmanship of District Collector, Bharuch. Based on the non-compliances, letters for corrective measures have been issued to the concerned Gram Panchayat(s) i.e. Gadkhol, Bhadkodra, Kosamadi, Divi, Diva, Chhapara and Piraman to stop discharge of untreated sewage in to River Narmada and instructed to comply and submit time bound action plan.

Executive Magistrate Bharuch

5.3 Further, Ankleshwar Nagarpalika has established a Sewage Treatment Plant (STP) of 14 MLD capacity which is under stabilization. STP was inspected on 11/03/2026 and based on non-compliance observed at site, a letter for corrective measures has been issued for (i) Domestic wastewater generated from city area taken in to oxidation pond and its overflow meets natural drain and then goes in to Amlakhadi, (ii) Nagarpalika has not started STP operation for treatment of domestic wastewater and not explored ways for reuse of treated sewage.

6. That I say and submit that the Bharuch- Ankleshwar Urban Development Authority (BAUDA), Bharuch has submitted its report to this office. A copy of the report is annexed herewith and marked as **Annexure- R-3**.

6.1 Total five (05) Draft Town Planning (TP) Schemes pertaining to Village Tavra and two (02) Draft TP Schemes pertaining to Village Zadeshwar, are approved. One (01) Draft TP Scheme pertaining to Village Zadeshwar is submitted for the approval to the Government. These eight (08) TP Schemes together covers a substantial area with a significant resident population. Upon the preliminary approval of the aforesaid TP Schemes being obtained, BAUDA intends to plan and execute the construction of a common and integrated Sewage Treatment Plant, which will serve and cover the entire combined area falling under the eight (08) TP Schemes. BAUDA also plans to use treated effluents from the proposed common STP for horticultural and gardening purposes. Thus, promoting the principles of sustainable development and resource conservation.

7. That I say and submit that the Bharuch Municipality, Bharuch has submitted its report to this office. A copy of the report is annexed herewith and marked as **Annexure- R-4**.

7.1 At present, four major sewerage-related projects are operational or under implementation within the jurisdiction of Bharuch Nagarpalika.

7.1.1 Bharuch City Underground Drainage Scheme (Phase -I): This scheme has been sanctioned under the Swarnim Jayanti Mukhyamantri Shaheri Vikas Yojana (SJMMSVY) of the Government of Gujarat. The project includes development of underground sewer network infrastructure such as sewer pipelines, pumping stations and associated conveyance systems within the core areas of Bharuch city for effective sewage collection and transfer to the treatment facility.

Executive Magistrate Bharuch

7.1.2 Maktampur Outgrowth Area Underground Drainage Scheme:

This project has been sanctioned under Atal Mission for Rejuvenation and Urban Transformation (AMRUT 1.0). The scheme has been designed to provide underground drainage infrastructure in the Maktampur outgrowth area, which forms

part of the expanding urban area of Bharuch city. The project ensures proper sewage collection from residential and commercial developments in the outgrowth area.

7.1.3 Bharuch City Underground Drainage Scheme (Missing Link Works):

This project has also been undertaken under Atal Mission for Rejuvenation and Urban Transformation (AMRUT 1.0). The objective of this scheme is to construct sewer lines in areas where sewer connectivity was previously incomplete and to integrate such areas with the existing underground drainage network. This has improved the continuity and efficiency of the sewerage system across the city.

7.1.4 Sewage Treatment Plant (SBR Technology):

The Sewage Treatment Plant for Bharuch city has been approved and implemented under Atal Mission for Rejuvenation and Urban Transformation (AMRUT 1.0).

The STP is based on Sequential Batch Reactor (SBR) technology, which is an advanced biological treatment process used for efficient treatment of municipal sewage.

The plant has an installed treatment capacity of 29.30 MLD and was commissioned in the year 2023. The facility receives sewage through the underground drainage network and treats it before discharge in accordance with prescribed environmental standards.

At present, the Sewage Treatment Plant is treating approximately 20 MLD of sewage on an average basis, which is conveyed through the underground sewer network from different parts of the city.

Executive Magistrate Bharuch

7.2 At present, the total sewer network length developed in the city is approximately 246 kilometers, which facilitates collection and conveyance of sewage from various residential and commercial areas to the treatment facility. The sewer network is continuously being strengthened through additional infrastructure development under ongoing Government schemes.

7.3 Ongoing Sewerage Development under AMRUT 2.0

In order to further expand the sewerage infrastructure and improve service coverage, additional works have been undertaken under Atal Mission for Rejuvenation and Urban Transformation (AMRUT 2.0).

Under this program, the work of Bharuch City Underground Drainage Scheme – Phase-1 under AMRUT 2.0 is currently being implemented through Gujarat Urban Development Company Limited (GUDCL), Gandhinagar.

As part of this project, approximately 46 kilometers of additional underground sewer network is proposed to be developed in order to extend sewerage coverage to remaining areas of the city and further improve sewage management.

8. That I say and submit that the Ankleshwar Municipality, Ankleshwar has submitted its report to this office. A copy of the report is annexed herewith and marked as **Annexure- R-5**.

8.1 At present, the work for construction of STP having capacity 14 MLD for Ankleshwar Municipality is being carried out by the Gujarat Water Supply and Sewerage Board (GWSSB). As of today, 96 % of the physical construction work has been completed.

Executive Magistrate Bharuch

9. That I say and submit that the Taluka Development Office (TDO), Bharuch and Taluka Development Office (TDO), Ankleshwar have submitted their reports to this office. A copy of the reports are annexed herewith and marked as **Annexure- R-6** and **Annexure- R-7** respectively.

9.1 Jurisdiction of Bharuch Taluka Panchayat covers Gram Panchayats (specifically Jadeshwar, Kukarwada, Dashan, Vervada, Vadva, Bhadbhut, Manad, and Mahegam) and Ankleshwar Taluka Panchayat covers Gram Panchayats

(specifically Divi, Chapra, Diva, Piraman), having sewage disposal systems including sewerage lines, soak pits, and open drains, which are currently operational and serve the majority of the resident population.

9.2 As per preliminary investigation, it was observed that certain isolated dwellings situated along the riverbanks lack integrated sewage connectivity. To mitigate any environmental risk, strict instructions have been issued to the respective Gram Panchayats to redirect the discharge from these isolated units into the primary village drainage networks, ensuring that all effluents are safely discharged away from any natural water source.

9.3 Both Taluka Development Offices have further submitted in their reports that, while Sewage Treatment Plant is the most scientifically sound, safe and efficient method for the treatment domestic sewage, the establishment and operation of STPs requires substantial capital investment, a dedicated and technically qualified operation and maintenance team, and sustained long-term financial commitment. In view of these considerations, both Taluka Development Offices recommended that STP projects in the rural areas be planned, executed and maintained through a specialized and technically competent nodal agency, so as to ensure their long-term operational sustainability and regulatory compliance.

Executive Magistrate Bharuch

10. That I say and submit that the Notified Area Authority (NAA), Ankleshwar, which is a subsidiary body of the Gujarat Industrial Development Corporation (GIDC) constituted for the administration, regulation and maintenance of the GIDC Industrial Estate at Ankleshwar, has submitted a detailed report to this office. A copy of the report is annexed herewith and marked as **Annexure- R-8.**

10.1 The infrastructural facilities such as roads, water supply, street lighting, and drainage systems are provided by the Gujarat Industrial Development Corporation (GIDC). These facilities are operated and maintained by the Notified Area Authority (NAA) in the Ankleshwar Industrial Area.

The Ankleshwar Industrial Estate comprises a wide range of industrial units, including engineering industries, warehouses (godowns), plastic manufacturing units, as well as chemical and pharmaceutical industries.

10.2 As per the directions of the Hon'ble High Court of Gujarat, the NAA has dismantled the underground drainage collection network. Industrial wastewater generated from member industries in the Ankleshwar GIDC estate is now collected through ten (10) collection wells via above-ground effluent conveyance lines. This wastewater is then pumped from the Final Pumping Station (FPS) to the Finishing Effluent Treatment Plant (FETP) of Narmada Clean Tech (NCT) for further treatment.

10.3 The Ankleshwar Industrial Estate covers an area of approximately 1,600 hectares. It has an estimated 153 kilometers of paved stormwater drains for effective rainwater drainage. Regular cleaning and repair of these drains are carried out periodically.

To prevent waterlogging, the NAA undertakes comprehensive cleaning of stormwater drains across the estate before and after the monsoon season. The collected drainage water flowing through these storm drains is conveyed to the FPS, ensuring that pollution of nearby natural water bodies such as Amla Creek and the Amravati River is avoided.

Executive Magistrate Bharuch

10.4 There are three (03) natural outlets for rainwater drainage in the estate. At these outlet points, well-constructed RCC bund walls (embankments) have been developed to collect water and channel it to the Final Pumping Station for subsequent pumping to Narmada Clean Tech (NCT) for treatment.

During heavy rainfall, as per the joint meeting dated 25/07/2016 involving the Gujarat Pollution Control Board (GPCB), NCT, Ankleshwar Industries Association (AIA), and NAA, it was

decided that rainwater accumulated in drains would be pumped only after five (5) hours of cessation of rainfall.

Meanwhile, the quality of uncontrolled rainwater entering natural creeks is monitored using pH meter and TOC meter. Additionally, the Sewage Treatment Plant (STP) constructed by GIDC is operated and maintained by the NAA, Ankleshwar.

11. That I say and submit that Respondent No. 2, being the Collector and District Magistrate, Bharuch, is fully seized of the gravity of the issues raised in the Petition and is committed to taking all necessary, effective and lawful steps within its jurisdiction and administrative authority to ensure that untreated sewage and domestic wastewater is not discharged into the River Narmada or its drainage system, and that all concerned local bodies and gram panchayats within the district comply with the applicable environmental norms and the orders of this Hon'ble Tribunal.

That the above-stated facts are true and correct to the best of my knowledge, information and belief.

VERIFICATION

I, Gaurang Makwana, Age : Adult, Gender : Male, serving as Collector & District Magistrate, Bharuch, having office at 1st Floor, Jilla Seva Sadan, Kanbivaga, Bharuch, do hereby solemnly affirm and state that what is stated hearing above in para; 1 to 10 are true to the best of my knowledge, information, and belief, and I believe the same to be true.

SOLEMNLY AFFIRMED AT BHARUCH ON 27th DAY OF MARCH, 2026

Executive Magistrate Bharuch

Solomnly affirmed before me at Bharuch Office
Shri Gaurang Makwana.
of Bharuch Taluka Bharuch who I
Indentifieed by Shri R.B. Patel
The under signed does not takes & responsibility of the contents of this documents has signed in my present only

BHARUCH.
Date.27.3.2026

Dy. Mamlatdar and
Executive Magistrate
BHARUCH.

(GAURANG MAKWANA)
DEPONENT

Identified By ME

(R. B. Patel)
Legal Advisor

GUJARAT POLLUTION CONTROL BOARD

Regional Office, Bharuch
C-1/119/3, GIDC Phase-2, Narmadanagar, Bharuch – 392 015.
Phone: 02642- 246 333, E mail ID : ro-gpcb-bhar@gujarat.gov.in

No. GPCB/RO-Bharuch/T-409/8421/2026 **Date: 11/03/2026**

To,
Chitnish to Collector
Collector and District Magistrate's Office,
Chitnish Branch, First Floor, District Service Hall,
Kanabivga, Bharuch

Subject: In the matter of submitting a report in connection with Original Application No. 103/2025 before the National Green Tribunal.

Reference: (1) Your Letter No/Bhumi – B. Khe./Vashi/766 – 722, dated 23/03/2026

(2) Director & Ex. Officio Deputy Sectetary (Environment), Member Secretary (GCZMA), Gandhinagar Letter No. FED/CMC/e-file/6/2025/3012/Tech Cell, dated 11/12/2025.

Respected Sir,

With reference to the above subject, this is to inform you that Mr. Hasmukh Parmar has filed a complaint before the Hon'ble National Green Tribunal (NGT), Western Zone, vide Case No. O.A. 103/2025 (WZ), regarding the alleged discharge of untreated domestic wastewater (sewage) into the Narmada River. In this regard, the Action Taken Report has been submitted to the GCZMA via letter dated 13/02/2026. A copy of the same has also been forwarded to the Collector Office, Bharuch for information. As per the petition, eight domestic sewage outfalls fall under the jurisdiction of GPCB Regional Office (RO) Bharuch as below:

Sr.no	Places/points	GPS Locations
1	Near Saradar Bridge, Zadeshwar	21.716866, 73.044371
2	Near Gurjar Pragati Mandal, Zadeshwar	21.713698, 73.038503
3	Near Revatmata temple, Zadeshwar	21.710998, 73.033041
4	Near Maktampur sub post office, Bharuch NagarPalika	21.707980, 73.024738
5	Near Sardar Smarak school, Maktampur, Bharuch NagarPalika	21.705455, 73.017694
6	Behind Chaddar Sahib Gurudwara, Bharuch	21.700676, 73.003474
7	Near Bharuch Fort wall, Bharuch	21.691371, 72.996790
	Vejalpur River bank, Bharuch	21.678053, 72.969168

and four outfalls under GPCB RO Ankleshwar as below:

Sr.no	Places/points	GPS Locations
1	By the Amaravati River near village Mandava Buzarg	21.707986, 73.040235
2	By Chhapara Creek beside old NH-08	21.694347, 73.012820
3	By Aamla Creek near Dhanturiya village	21.659517, 72.821981
4	By a Creek Near Sakkarpore Village	21.660239, 72.907533

In this regard, GPCB RO Bharuch conducted inspection and sampling of the sewage outfalls at the locations mentioned above on 26/12/2025, out of those three locations fall under Zadeshwar Gram Panchayat and five under Bharuch NagarPalika Jurisdiction. Similarly, GPCB RO Ankleshwar carried out inspection and sampling on 26/12/2025 at four locations situated at Mandava Buzarg, Chhapara, Dhanturiya, and Sakkarpore. IR & AR attach as Annexure-A.

Based on the findings of non-compliance by Bharuch NagarPalika & Zadeshwar Gram Panchayat, RO GPCB Bharuch, in its capacity as Member Secretary of the District CRZ Committee, issued violation notices vide letter dated 17/01/2026 to Zadeshwar Gram Panchayat and the Chief Officer, Bharuch Municipality. Likewise, RO GPCB Ankleshwar issued violation notices vide letter dated 13/01/2026 to the Gram Panchayats of Gadkhol, Bhadkodara, Kosamadi, Divi, Diva, Chhapara, and Piraman. This matter is discuses in the DLC Meeting on dated 12/01/2026. SCN & DLC Meeting MOM copy attach as Annexure-B.

It is pertinent to mention that Bharuch NagarPalika has established a Sewage Treatment Plant (STP) of 29.3 MLD capacity, which is presently operational, and the Board has granted Consent Order No. AWH-131486 dated 04/01/2024. GPCB RO Bharuch is carrying out regular inspections and sampling of STP Bharuch NagarPalika and based on found in non-compliance NOD (notice of directions under **Section 33A** of the Water (Prevention and Control of Pollution) Act, 1974) have been issued vide letters dated 18/03/2025, 20/12/2025, and 08/01/2026. Consent Order & NOD attach as Annexure-C.

However, it has been observed that the entire city area is not yet covered under an underground drainage network; consequently, certain sewage outfalls continue to discharge through open surface drains, ultimately meeting the Narmada River. Accordingly, RO GPCB Bharuch has directed Zadeshwar Gram Panchayat & Bharuch NagarPalika vide letters dated 23/12/2025 and 17/03/2025 are asked to complete the drainage network & divert all sewage to the STP, and ensure that no untreated sewage is discharged into the river Narmada. This letter attaches as Annexure-D.

Further, it is informed that GPCB RO Bharuch had earlier conducted survey with inspections and sampling of the Narmada River stretch from Village Nand to village Suva on 28/05/2024, 30/05/2024, 04/06/2024, and 15/06/2024, during which it was observed that domestic wastewater from 21 villages was being discharged in to open surface drain without any treatment which is eventually meets to river Narmada. Consequently, violation notices were issued to concern village vide letter dated 23/12/2025. The detailed survey reports &

(3)

analysis reports are enclosed herewith as Annexure – E for your kind information and necessary action.

Gujarat Pollution Control Board

(K. N. Vaghamshi)
Regional Officer, Bharuch
Member Secretary, District Level CRZ Committee

Copy to:

(1) Director & Ex. Officio
Deputy Secretary (Environment)
Member Secretary (GCZMA)
Government of Gujarat Forest & Environment
Department, Block No-14/8th Floor,
Sachivalaya, Gandhinagar. ….. For kind information

(2) Member Secretary, Gujarat Pollution Control Board,
Paryavaran Bhavan, Sector 10-A, Gandhinagar. …. For kind information.

(3) Regional Officer, Gujarat Pollution Control Board, Ankleshwar. …. For kind information.

(4) CRZ file.

GUJARAT POLLUTION CONTROL BOARD

Paryavaran Bhavan, Sector-10/A,,
Gandhinagar - 382010,
(T) 079-23222756

Inspection Report

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

No.: GPCB / ANKLESHWAR / PCBID-66476 /

1. Industry Details : **General Survey Id**
   PLOT NO:Ankleshwar/Panoli/Jhagaida etc, Ankleshwar/Panoli/Jhagaida etc, Ankleshwar/Panoli/Jhagaida etc, - DIST: Ankleshwar, TAL: Ankleshwar
2. Scale & Category : Small/Orange
3. Production Date : 01/01/1900
4. Date & time of visit : 26/12/2025 02:30, (Inspection ID : 897875)
5. Person Contacted : ---
6. Type of Inspection : OTH

7. **Field Observations (Crux)**

Type	Details
General	~ 01/01/2026 This entry was created wrt to monitoring done for the domestic outfalls in River Narmada on the Southern Bank. As per the petition filed by Mr Hasmukh Parmar to Hon'ble NGT, 04 no of domestic outfalls were identified in the said petition pertaining to Ankleshwar Regional Office jurisdiction: 1. By the Amaravati River near village Mandava Buzarg (21.707986, 73.040235), 2. By Chhapra creek beside old NH-48 (21.694347, 73.012820), 3. By a creek Near Sakkarpor Village (21.660239, 72.907533) and 4. By amla Creek near Dhanturiya village (21.659517, 72.821981). However, the said locations were not approachable to the aforesaid exact GPS locations. Hence, samples were collected from the nearest approachable point as showed in the photographs and maps attached herewith. During inspection, it was noted that water from Amla creek near new Dhanturiya village was used for irrigation purpose in nearby fields. And Panchayat has also built check dam over it. Photograph of the pump installed for the same and check dam is attached herewith. , Entry By AEE Shuchita K Vaghela, SSA
Water	~ 01/01/2026 ---, Entry By AEE Shuchita K Vaghela, SSA
Air	~ 01/01/2026 --, Entry By AEE Shuchita K Vaghela, SSA
Hazardous	~ 01/01/2026 ---, Entry By AEE Shuchita K Vaghela, SSA

8. **Details of samples taken during inspection :**

Sr. No.	Sample Type	Collect Date	Color & Condition	PH Range	Field Observation	Collect Charge	LAB
1	W	29/12/2025	Greyish tinch	7-8		0	BHA
2	W	29/12/2025	Grey	7-8		0	BHA
3	W	29/12/2025	Grey	7-8		0	BHA

GUJARAT POLLUTION CONTROL BOARD

Paryavaran Bhavan, Sector-10/A,,
Gandhinagar - 382010,
(T) 079-23222756

Inspection Report

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

4	W	29/12/2025	Grey	7-8		0	BHA

9. **Instructions given during inspection:**

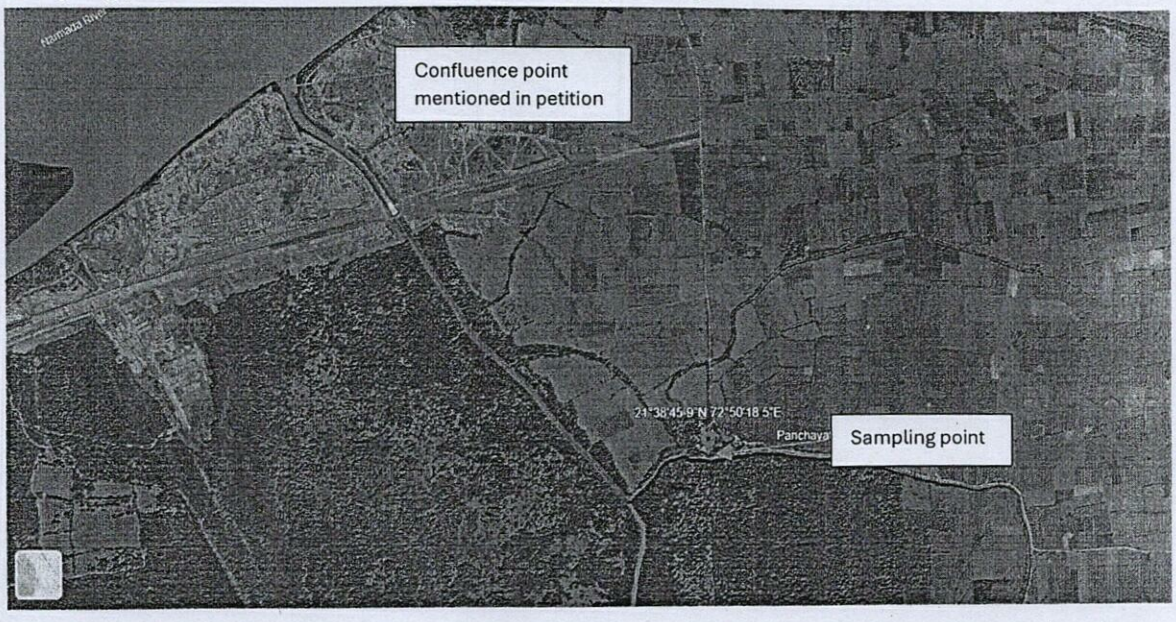
Sr. No.	View Instruction	Type Of Instruction
1	NA	Water

10. **Inspection Team :**

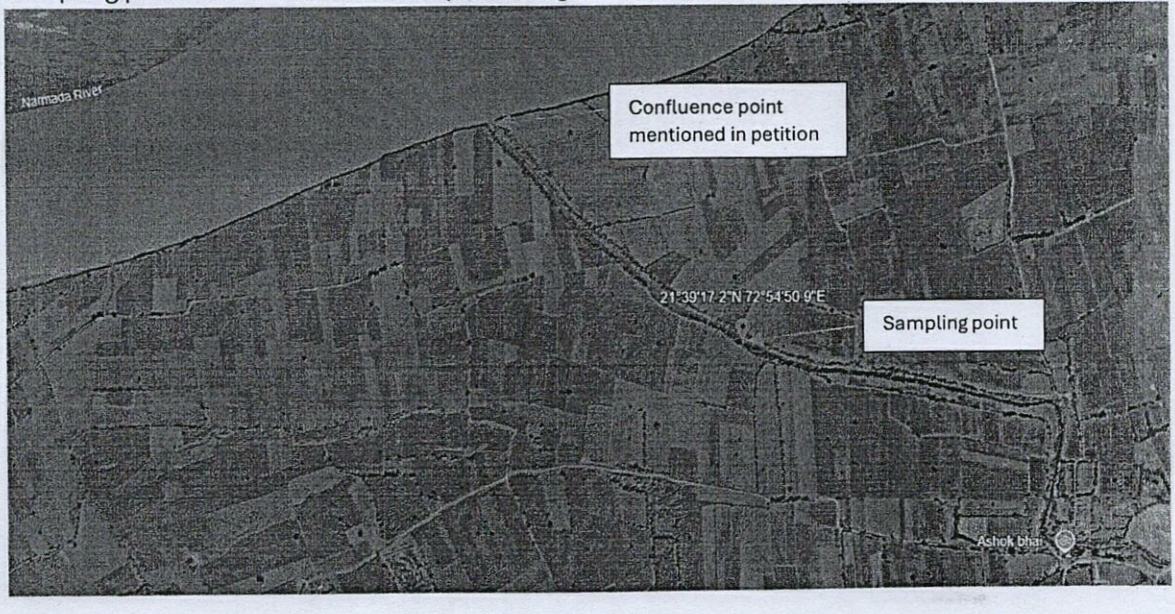
Shuchita K Vaghela, SSA

Domestic outfall sampling wrt NGT case by Hasmukh Parmar on 26/12/25

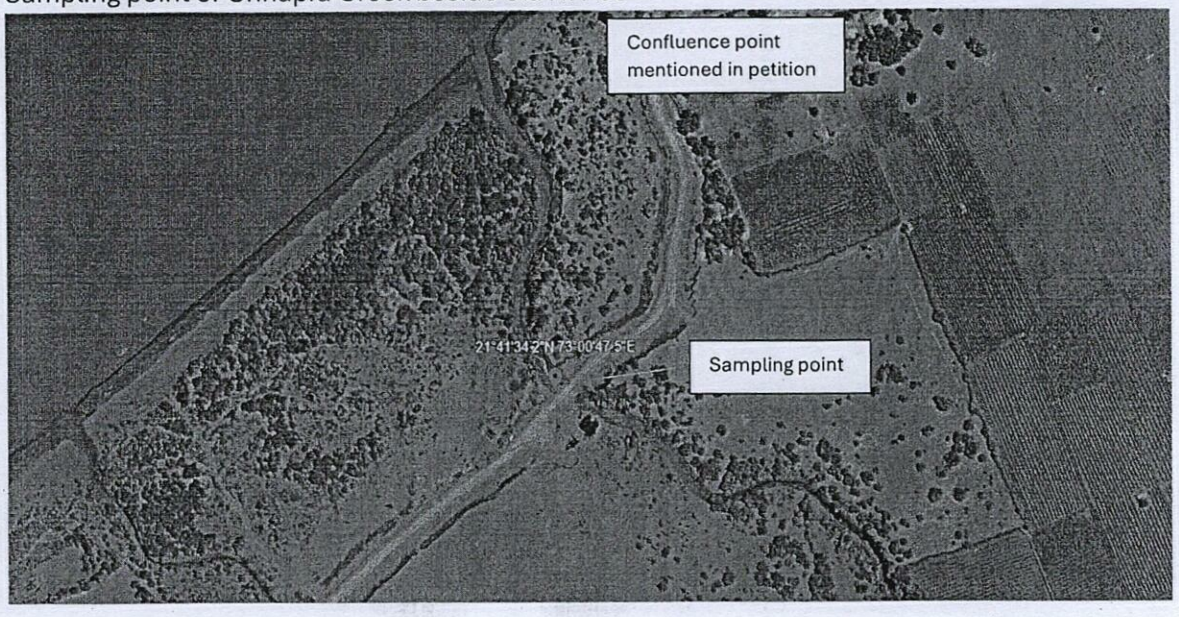
1. Sampling point of Amla creek near Nava Dhanturiya Village



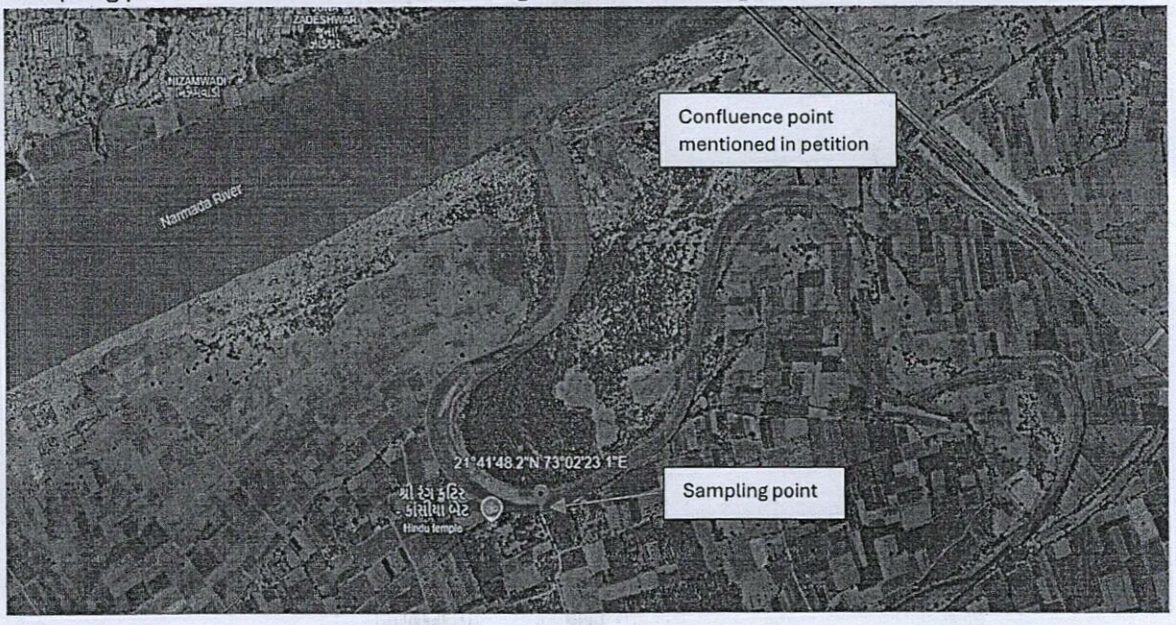
2. Sampling point of Creek near Sakkarpore village



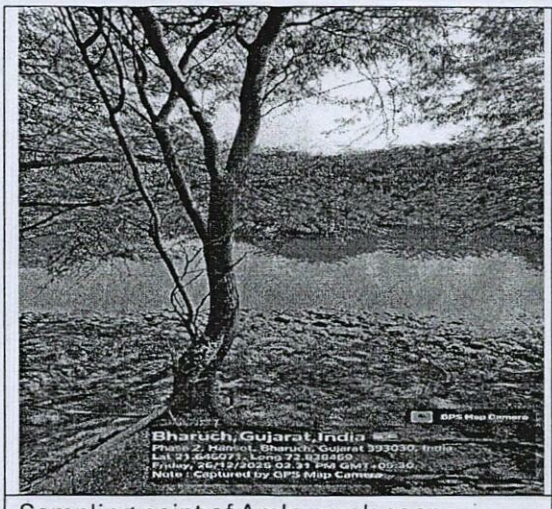
3. Sampling point of Chhapra Creek beside old NH-08



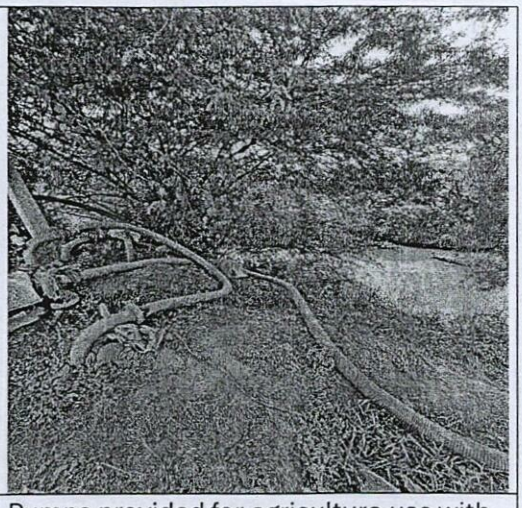
4. Sampling point of Amravati River near village Mandava Buzarg



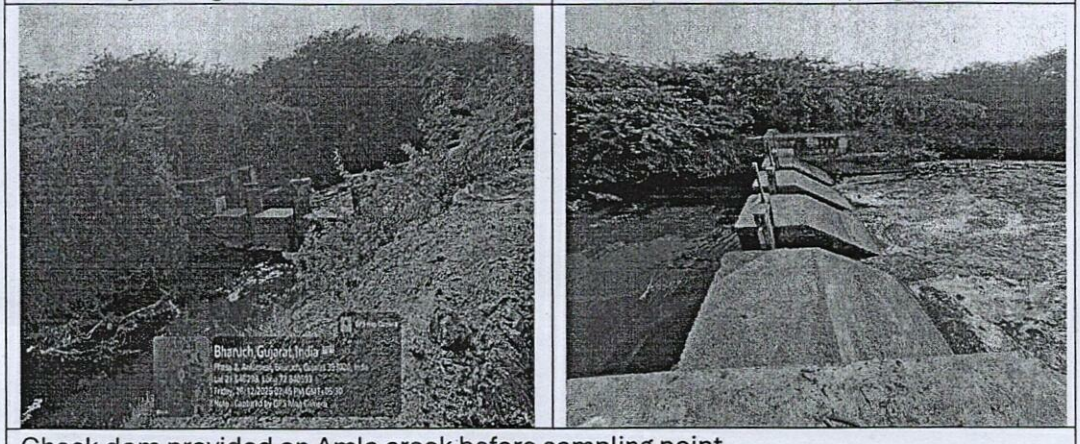
Photographs taken during sampling



Sampling point of Amla creek near Dhanturiya village

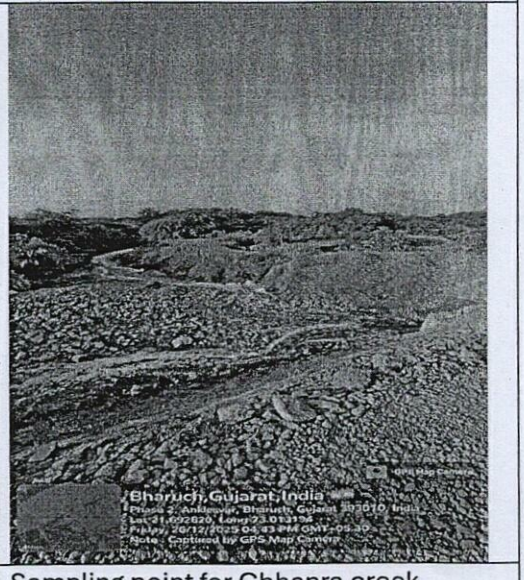


Pumps provided for agriculture use with Amla creek before sampling point

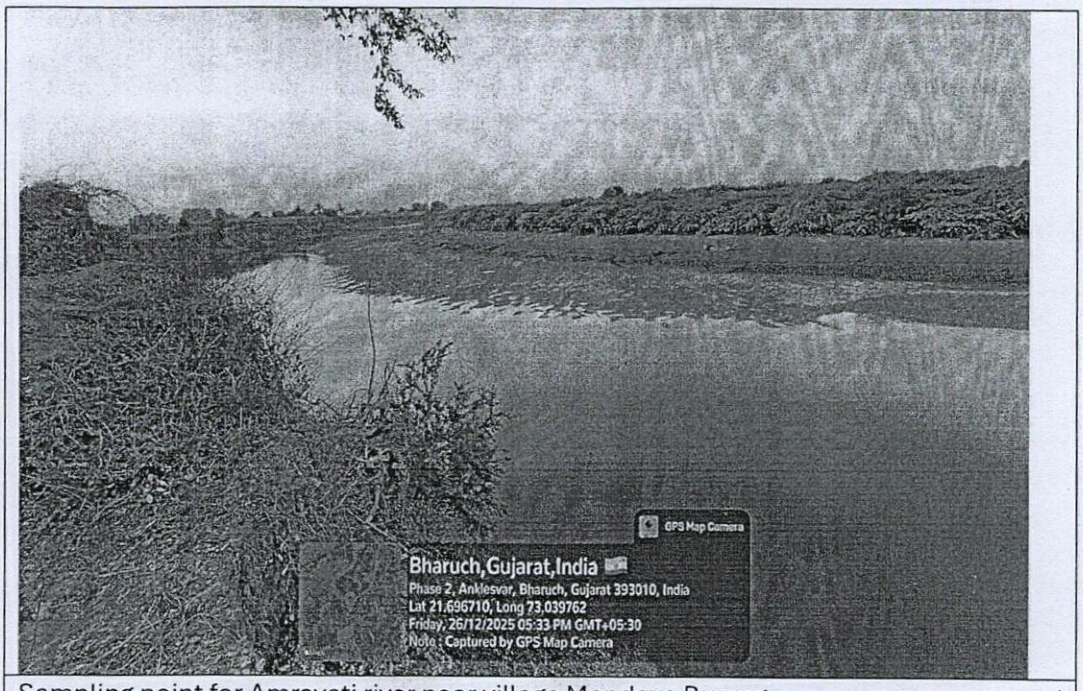


Check dam provided on Amla creek before sampling point

Sampling point for creek near Sakkarpore village



Sampling point for Chhapra creek beside old NH 08



Sampling point for Amravati river near village Mandava Buzarg

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ANALYSIS REPORT FOR WATER / WASTE WATER SAMPLE

Sample ID:499952

GUJARAT POLLUTION CONTROL BOARD
BHARUCH, C-1/119/3, GIDC PHASE-2, NARMADANAGAR,
BHARUCH-392015, (T) (0264)2246333

Test Report No. : 63891 **Date: 07/01/2026**

1. Name of the Customer : General Survey Id
2. Address: : PLOT NO:Ankleshwar/Panoli/Jhagaida etc, Ankleshwar/Panoli/Jhagaida etc, Ankleshwar/Panoli/Jhagaida etc, - DIST: Ankleshwar, TAL: Ankleshwar
3. Type of Sample : REP
4. Sample Collected By : 4702 - SHUCHITA K VAGHELA, SSA
5. Quantity of Sample Received : 5 lit
6. Code No. of the Sample : 2879410
7. Date & Time of Collection & Inwarding : 26/12/2025 16:00 to 26/12/2025 16:00 & 30/12/2025
8. Date of Start & Completion of Analysis : 30/12/2025 & 07/01/2026
9. Sampling Point : From Creek near Sakarpore Village
10. Flow Details (Remarks) : Yes
11. Mode of Disposal : Into River Narmada
12. Ultimate Receiving Body : River Narmada
13. Temperature on Collection : 30 & pH Range on pH Strip : 7-8
14. Carboys Nos : Barcode
15. Parameters : 31

Sr	Parameter	Unit	Test Method	Result
1	2 - pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	7.74
2	3 - Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 23rd edi. 2017	20
3	4 - Turbidity	N.T.U.	Nephelometric method. (2130 B APHA Standard Methods 22nd edi.)	10
4	7 - Conductivity	micro.s/cm	2510 B APHA Standard Methods 22nd edi.-2012	4220
5	9 - Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Methods 22nd edi.)2012	2742
6	11 - Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Methods 22nd edi.)2012	14
7	13 - Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Standard Methods 22nd edi.)-2012	15.25
8	15 - Nitrite	mg/l	Spectrophotometric method. (4500-NO2 B APHA Standard Methods 22nd edi.)-2012	0.146
9	16 - Nitrate	mg/l	Cadmium reduction method As per Spectrophotometric method. (4500-NO2 E APHA Standard Methods 22nd edi.)-2012	1.919
10	17 - Acidity as Caco3	mg/l	Titration Method. (2310 B APHA Standard Methods 22nd edi.) -2012	BDL
11	18 - Alkalinity as Caco3	mg/l	Titration method. (2320 B APHA Standard Methods 22nd edi.)-2012	160
12	19 - Total Hardness as CaCo3	mg/l	Ethylene Diamine Tetra Acetic Acid (EDTA) Titrimetric method. (2340 C APHA Standard Methods 22nd edi.)-2012	521
13	20 - Sodium	mg/l	Flame Photometry method. (3500 – Na B APHA Standard Methods 22nd edi.)	787
14	21 - Potassium	mg/l	Flame Photometry method. (& 3500-K B APHA Standard Methods 22nd edi.)	3
15	22 - Calcium	mg/l	Ethylene Diamine Tetra Acetic Acid (EDTA) Titrimetric method. (3500 – Ca B APHA Standard Methods 22nd edi.)-2012	87
16	23 - Magnesium	mg/l	Ethylene Diamine Tetra Acetic Acid (EDTA) Titrimetric method. (3500 – Mg B APHA Standard Methods 22nd edi.)-2012	78
17	24 - Percent Sodium	%Na	IS11624-1986(Reaffirmed 2009)	76
18	25 - Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard Methods 22nd edi.)-2012	1320
19	26 - Sulphate	mg/l	APHA(23rd edi) 4500 SO4 E	194
20	27 - Phosphate	mg/l	(4500-P D APHA Standard method 22nd edi)	1.264
21	29 - Total coliform	MPN/100 ml	Multiple Tube Fermentation method.1. 9221 B APHA 22nd Edition IS 1622-1981	>1600
22	30 - Fecal Coliform	MPN/100 ml	2.9221 E APHA 23rd Edition IS 1622-1981	>1600
23	33 - Dissolved Oxygen	mg/l	Winkler method – Azide modification. (4500-O– C APHA Standard Methods 22nd edi.)-2012	BDL
24	35 - Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2012	69
25	36 - Oil & Grease	mg/l	Liquid – Liquid Partition Gravimetric method. (5520 B APHA Standard Methods 22nd edi.)-2012	BDL
26	37 - Phenolic Compounds	mg/l	4 Amino Antipyrene method without Chloroform Extraction (Direct Photometric method) (5530 D APHA Standard Methods 22nd edi.) -2012	BDL
27	39 - Fluoride	mg/l	SPADNS method (4500-F-D APHA standard Methods 22nd Edi.)-2012	0.85
28	40 - Sulphide	mg/l	APHA (23rd Edi.)4500-s2-F –iodometric Method	BDL
29	41 - Boron	mg/l	Colorimetric Curcumin method. (4500-B B. APHA Standard Methods 22nd edi.)-2012	BDL

Sr	Parameter	Unit	Test Method	Result
30	55 - B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirmed 1999)-2009	7
31	73 - Sodium Absorption Ratio(SAR)	SAR	IS11624-1986(Reaffirmed 2009)	5.23

Laboratory Remarks : Approved By:558-Riddhi N.Kiri, SSO Dt.: 07/01/2026

Riddhi N.Kiri, SSO

Note :

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2. Samples will be destroyed after 10 days from the date of issue of test report unless otherwise specified.
3. This report is not to be reproduced wholly or in part or used in any advertising media without the permission of the Board in writing.
4. The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
5. Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat jurisdiction only.
6. Permissible Limits : as per Schedule VI of EPA Rules, 1986 as ammended by second and third amendment 1993 for Effluents.
7. Physicochemical and microbiological parameters, Std. Methods for water and waste water-24th Edition by APHA.
8. Bioassay test (toxicity) – IS:6582: part-2: 2001; Reaffirmed 2007.

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ANALYSIS REPORT FOR WATER / WASTE WATER SAMPLE

Sample ID:499951

GUJARAT POLLUTION CONTROL BOARD
BHARUCH, C-1/1193, GIDC PHASE-2, NARMADANAGAR,
BHARUCH-392015, (T) (0264)2246333

Test Report No. : 63889 **Date: 07/01/2026**

1. Name of the Customer	: General Survey Id
2. Address:	: PLOT NO:Ankleshwar/Panoli/Jhagaida etc, Ankleshwar/Panoli/Jhagaida etc, Ankleshwar/Panoli/Jhagaida etc, - DIST: Ankleshwar, TAL: Ankleshwar
3. Type of Sample	: REP
4. Sample Collected By	: 4702 - SHUCHITA K VAGHELA, SSA
5. Quantity of Sample Received	: 5 lit
6. Code No. of the Sample	: 6900653
7. Date & Time of Collection & Inwarding	: 26/12/2025 14:30 to 26/12/2025 14:30 & 30/12/2025
8. Date of Start & Completion of Analysis	: 30/12/2025 & 07/01/2026
9. Sampling Point	: From Amla Creek near Dhanturiya Village
10. Flow Details (Remarks)	: Yes
11. Mode of Disposal	: Into River Narmada
12. Ultimate Receiving Body	: River Narmada
13. Temperature on Collection	: 29 & pH Range on pH Strip : 7-8
14. Carboys Nos	: Barcode
15. Parameters	: 31

Sr	Parameter	Unit	Test Method	Result
1	2 - pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	7.79
2	3 - Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 23rd edi. 2017	10
3	4 - Turbidity	N.T.U.	Nephelometric method. (2130 B APHA Standard Methods 22nd edi.)	5
4	7 - Conductivity	micro.s/cm	2510 B APHA Standard Methods 22nd edi.-2012	1375
5	9 - Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Methods 22nd edi.)2012	894
6	11 - Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Methods 22nd edi.)2012	2
7	13 - Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Standard Methods 22nd edi.)-2012	3.13
8	15 - Nitrite	mg/l	Spectrophotometric method. (4500-NO2 B APHA Standard Methods 22nd edi.)-2012	0.216
9	16 - Nitrate	mg/l	Cadmium reduction method As per Spectrophotometric method. (4500-NO2 E APHA Standard Methods 22nd edi.)-2012	1.611
10	17 - Acidity as Caco3	mg/l	Titration Method. (2310 B APHA Standard Methods 22nd edi.) -2012	BDL
11	18 - Alkalinity as Caco3	mg/l	Titration method. (2320 B APHA Standard Methods 22nd edi.)-2012	130
12	19 - Total Hardness as CaCo3	mg/l	Ethylene Diamine Tetra Acetic Acid (EDTA) Titrimetric method. (2340 C APHA Standard Methods 22nd edi.)-2012	273
13	20 - Sodium	mg/l	Flame Photometry method. (3500 – Na B APHA Standard Methods 22nd edi.)	179
14	21 - Potassium	mg/l	Flame Photometry method. (& 3500-K B APHA Standard Methods 22nd edi.)	2
15	22 - Calcium	mg/l	Ethylene Diamine Tetra Acetic Acid (EDTA) Titrimetric method. (3500 – Ca B APHA Standard Methods 22nd edi.)-2012	53
16	23 - Magnesium	mg/l	Ethylene Diamine Tetra Acetic Acid (EDTA) Titrimetric method. (3500 – Mg B APHA Standard Methods 22nd edi.)-2012	36
17	24 - Percent Sodium	%Na	IS11624-1986(Reaffirmed 2009)	58
18	25 - Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard Methods 22nd edi.)-2012	265
19	26 - Sulphate	mg/l	APHA(23rd edi) 4500 SO4 E	158
20	27 - Phosphate	mg/l	(4500-P D APHA Standard method 22nd edi)	0.734
21	29 - Total coliform	MPN/100 ml	Multiple Tube Fermentation method.1. 9221 B APHA 22nd Edition IS 1622-1981	1600
22	30 - Fecal Coliform	MPN/100 ml	2.9221 E APHA 23rd Edition IS 1622-1981	540
23	33 - Dissolved Oxygen	mg/l	Winkler method – Azide modification. (4500-O– C APHA Standard Methods 22nd edi.)-2012	2.89
24	35 - Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2012	31
25	36 - Oil & Grease	mg/l	Liquid – Liquid Partition Gravimetric method. (5520 B APHA Standard Methods 22nd edi.)-2012	BDL
26	37 - Phenolic Compounds	mg/l	4 Amino Antipyrene method without Chloroform Extraction (Direct Photometric method) (5530 D APHA Standard Methods 22nd edi.) -2012	BDL
27	39 - Fluoride	mg/l	SPADNS method (4500-F-D APHA standard Methods 22nd Edi.)-2012	1.0
28	40 - Sulphide	mg/l	APHA (23rd Edi.)4500-s2-F –iodometric Method	BDL
29	41 - Boron	mg/l	Colorimetric Curcumin method. (4500-B B. APHA Standard Methods 22nd edi.)-2012	BDL

Sr	Parameter	Unit	Test Method	Result
30	55 - B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirmed 1999)-2009	4
31	73 - Sodium Absorption Ratio(SAR)	SAR	IS11624-1986(Reaffirmed 2009)	1.64

Laboratory Remarks : Approved By:558-Riddhi N.Kiri, SSO Dt.: 07/01/2026

Riddhi N.Kiri, SSO

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6. Permissible Limits : as per Schedule VI of EPA Rules, 1986 as ammended by second and third amendment 1993 for Effluents.
7. Physicochemical and microbiological parameters, Std. Methods for water and waste water-24th Edition by APHA.
8. Bioassay test (toxicity) – IS:6582: part-2: 2001; Reaffirmed 2007.

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ANALYSIS REPORT FOR WATER / WASTE WATER SAMPLE

Sample ID:499955

GUJARAT POLLUTION CONTROL BOARD
BHARUCH, C-1/119/3, GIDC PHASE-2, NARMADANAGAR,
BHARUCH-392015, (T) (0264)2246333

Test Report No. : 63893 **Date: 07/01/2026**

1. Name of the Customer	: General Survey Id
2. Address:	: PLOT NO:Ankleshwar/Panoli/Jhagaida etc, Ankleshwar/Panoli/Jhagaida etc, Ankleshwar/Panoli/Jhagaida etc, - DIST: Ankleshwar, TAL: Ankleshwar
3. Type of Sample	: REP
4. Sample Collected By	: 4702 - SHUCHITA K VAGHELA, SSA
5. Quantity of Sample Received	: 5 lit
6. Code No. of the Sample	: 9286563
7. Date & Time of Collection & Inwarding	: 26/12/2025 17:50 to 26/12/2025 17:50 & 30/12/2025
8. Date of Start & Completion of Analysis	: 30/12/2025 & 07/01/2026
9. Sampling Point	: From Amravati River near Village Mandava Buzarg
10. Flow Details (Remarks)	: Yes
11. Mode of Disposal	: River Narmada
12. Ultimate Receiving Body	: River Narmada
13. Temperature on Collection	: 30 & pH Range on pH Strip : 7-8
14. Carboys Nos	: Barcode
15. Parameters	: 31

Sr	Parameter	Unit	Test Method	Result
1	2 - pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	7.97
2	3 - Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 23rd edi. 2017	20
3	4 - Turbidity	N.T.U.	Nephelometric method. (2130 B APHA Standard Methods 22nd edi.)	10
4	7 - Conductivity	micro.s/cm	2510 B APHA Standard Methods 22nd edi.-2012	1094
5	9 - Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Methods 22nd edi.)2012	710
6	11 - Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Methods 22nd edi.)2012	8
7	13 - Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Standard Methods 22nd edi.)-2012	BDL
8	15 - Nitrite	mg/l	Spectrophotometric method. (4500-NO2 B APHA Standard Methods 22nd edi.)-2012	0.006
9	16 - Nitrate	mg/l	Cadmium reduction method As per Spectrophotometric method. (4500-NO2 E APHA Standard Methods 22nd edi.)-2012	0.937
10	17 - Acidity as Caco3	mg/l	Titration Method. (2310 B APHA Standard Methods 22nd edi.) -2012	BDL
11	18 - Alkalinity as Caco3	mg/l	Titration method. (2320 B APHA Standard Methods 22nd edi.)-2012	210
12	19 - Total Hardness as CaCo3	mg/l	Ethylene Diamine Tetra Acetic Acid (EDTA) Titrimetric method. (2340 C APHA Standard Methods 22nd edi.)-2012	369
13	20 - Sodium	mg/l	Flame Photometry method. (3500 – Na B APHA Standard Methods 22nd edi.)	112
14	21 - Potassium	mg/l	Flame Photometry method. (& 3500-K B APHA Standard Methods 22nd edi.)	1
15	22 - Calcium	mg/l	Ethylene Diamine Tetra Acetic Acid (EDTA) Titrimetric method. (3500 – Ca B APHA Standard Methods 22nd edi.)-2012	75
16	23 - Magnesium	mg/l	Ethylene Diamine Tetra Acetic Acid (EDTA) Titrimetric method. (3500 – Mg B APHA Standard Methods 22nd edi.)-2012	48
17	24 - Percent Sodium	%Na	IS11624-1986(Reaffirmed 2009)	39
18	25 - Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard Methods 22nd edi.)-2012	233
19	26 - Sulphate	mg/l	APHA(23rd edi) 4500 SO4 E	103
20	27 - Phosphate	mg/l	(4500-P D APHA Standard method 22nd edi)	0.416
21	29 - Total coliform	MPN/100 ml	Multiple Tube Fermentation method.1. 9221 B APHA 22nd Edition IS 1622-1981	540
22	30 - Fecal Coliform	MPN/100 ml	2.9221 E APHA 23rd Edition IS 1622-1981	110
23	33 - Dissolved Oxygen	mg/l	Winkler method – Azide modification. (4500-O– C APHA Standard Methods 22nd edi.)-2012	3.33
24	35 - Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2012	25
25	36 - Oil & Grease	mg/l	Liquid – Liquid Partition Gravimetric method. (5520 B APHA Standard Methods 22nd edi.)-2012	BDL
26	37 - Phenolic Compounds	mg/l	4 Amino Antipyrene method without Chloroform Extraction (Direct Photometric method) (5530 D APHA Standard Methods 22nd edi.) -2012	BDL
27	39 - Fluoride	mg/l	SPADNS method (4500-F-D APHA standard Methods 22nd Edi.)-2012	0.31
28	40 - Sulphide	mg/l	APHA (23rd Edi.)4500-s2-F.–iodometric Method	BDL
29	41 - Boron	mg/l	Colorimetric Curcumin method. (4500-B B. APHA Standard Methods 22nd edi.)-2012	BDL

Sr	Parameter	Unit	Test Method	Result
30	55 - B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirmed 1999)-2009	**3.0**
31	73 - Sodium Absorption Ratio(SAR)	SAR	IS11624-1986(Reaffirmed 2009)	**0.88**

Laboratory Remarks : Approved By:558-Riddhi N.Kiri, SSO Dt.: 07/01/2026

Riddhi N.Kiri, SSO

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6. Permissible Limits : as per Schedule VI of EPA Rules, 1986 as ammended by second and third amendment 1993 for Effluents.
7. Physicochemical and microbiological parameters, Std. Methods for water and waste water-24th Edition by APHA.
8. Bioassay test (toxicity) – IS:6582: part-2: 2001; Reaffirmed 2007.

(9.9)

ANALYSIS REPORT FOR WATER / WASTE WATER SAMPLE

Sample ID:499954

GUJARAT POLLUTION CONTROL BOARD
BHARUCH, C-1/119/3, GIDC PHASE-2, NARMADANAGAR, BHARUCH-392015, (T) (0264)2246333

Test Report No. : 63892 **Date: 07/01/2026**

1. Name of the Customer	: General Survey Id
2. Address:	: PLOT NO:Ankleshwar/Panoli/Jhagaida etc, Ankleshwar/Panoli/Jhagaida etc, Ankleshwar/Panoli/Jhagaida etc, - DIST: Ankleshwar, TAL: Ankleshwar
3. Type of Sample	: REP
4. Sample Collected By	: 4702 - SHUCHITA K VAGHELA, SSA
5. Quantity of Sample Received	: 5 lit
6. Code No. of the Sample	: 2951525
7. Date & Time of Collection & Inwarding	: 26/12/2025 16:45 to 26/12/2025 16:45 & 30/12/2025
8. Date of Start & Completion of Analysis	: 30/12/2025 & 07/01/2026
9. Sampling Point	: From Chhapra Creek beside old NH-08
10. Flow Details (Remarks)	: Yes
11. Mode of Disposal	: Into River Narmada
12. Ultimate Receiving Body	: River Narmada
13. Temperature on Collection	: 30 & pH Range on pH Strip : 7-8
14. Carboys Nos	: Barcode
15. Parameters	: 31

Sr	Parameter	Unit	Test Method	Result
1	2 - pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	7.92
2	3 - Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 23rd edi. 2017	20
3	4 - Turbidity	N.T.U.	Nephelometric method. (2130 B APHA Standard Methods 22nd edi.)	10
4	7 - Conductivity	micro.s/cm	2510 B APHA Standard Methods 22nd edi.-2012	3234
5	9 - Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Methods 22nd edi.)2012	2102
6	11 - Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Methods 22nd edi.)2012	12
7	13 - Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Standard Methods 22nd edi.)-2012	17.35
8	15 - Nitrite	mg/l	Spectrophotometric method. (4500-NO2 B APHA Standard Methods 22nd edi.)-2012	0.019
9	16 - Nitrate	mg/l	Cadmium reduction method As per Spectrophotometric method. (4500-NO2 E APHA Standard Methods 22nd edi.)-2012	1.296
10	17 - Acidity as Caco3	mg/l	Titration Method. (2310 B APHA Standard Methods 22nd edi.) -2012	BDL
11	18 - Alkalinity as Caco3	mg/l	Titration method. (2320 B APHA Standard Methods 22nd edi.)-2012	170
12	19 - Total Hardness as CaCo3	mg/l	Ethylene Diamine Tetra Acetic Acid (EDTA) Titrimetric method. (2340 C APHA Standard Methods 22nd edi.)-2012	604
13	20 - Sodium	mg/l	Flame Photometry method. (3500 – Na B APHA Standard Methods 22nd edi.)	436
14	21 - Potassium	mg/l	Flame Photometry method. (& 3500-K B APHA Standard Methods 22nd edi.)	2
15	22 - Calcium	mg/l	Ethylene Diamine Tetra Acetic Acid (EDTA) Titrimetric method. (3500 – Ca B APHA Standard Methods 22nd edi.)-2012	100
16	23 - Magnesium	mg/l	Ethylene Diamine Tetra Acetic Acid (EDTA) Titrimetric method. (3500 – Mg B APHA Standard Methods 22nd edi.)-2012	91
17	24 - Percent Sodium	%Na	IS11624-1986(Reaffirmed 2009)	60
18	25 - Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard Methods 22nd edi.)-2012	896
19	26 - Sulphate	mg/l	APHA(23rd edi) 4500 SO4 E	232
20	27 - Phosphate	mg/l	(4500-P D APHA Standard method 22nd edi)	1.702
21	29 - Total coliform	MPN/100 ml	Multiple Tube Fermentation method.1. 9221 B APHA 22nd Edition IS 1622-1981	>1600
22	30 - Fecal Coliform	MPN/100 ml	2.9221 E APHA 23rd Edition IS 1622-1981	>1600
23	33 - Dissolved Oxygen	mg/l	Winkler method – Azide modification. (4500-O– C APHA Standard Methods 22nd edi.)-2012	BLD
24	35 - Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2012	86
25	36 - Oil & Grease	mg/l	Liquid – Liquid Partition Gravimetric method. (5520 B APHA Standard Methods 22nd edi.)-2012	BDL
26	37 - Phenolic Compounds	mg/l	4 Amino Antipyrene method without Chloroform Extraction (Direct Photometric method) (5530 D APHA Standard Methods 22nd edi.) -2012	BDL
27	39 - Fluoride	mg/l	SPADNS method (4500-F-D APHA standard Methods 22nd Edi.)-2012	0.76
28	40 - Sulphide	mg/l	APHA (23rd Edi.)4500-s2-F –iodometric Method	BDL
29	41 - Boron	mg/l	Colorimetric Curcumin method. (4500-B B. APHA Standard Methods 22nd edi.)-2012	BDL

Sr	Parameter	Unit	Test Method	Result
30	55 - B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirmed 1999)-2009	**10**
31	73 - Sodium Absorption Ratio(SAR)	SAR	IS11624-1986(Reaffirmed 2009)	**2.69**

Laboratory Remarks : Approved By:558-Riddhi N.Kiri, SSO Dt.: 07/01/2026

Riddhi N.Kiri, SSO

Note :

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2. Samples will be destroyed after 10 days from the date of issue of test report unless otherwise specified.
3. This report is not to be reproduced wholly or in part or used in any advertising media without the permission of the Board in writing.
4. The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
5. Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat jurisdiction only.
6. Permissible Limits : as per Schedule VI of EPA Rules, 1986 as ammended by second and third amendment 1993 for Effluents.
7. Physicochemical and microbiological parameters, Std. Methods for water and waste water-24th Edition by APHA.
8. Bioassay test (toxicity) – IS:6582: part-2: 2001; Reaffirmed 2007.

GUJARAT POLLUTION CONTROL BOARD

Bharuch, C-1/119/3, GIDC Phase-2, Narmadanagar,
Bharuch-392015,
(T) (0264)2246333

Inspection Report

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

No.: GPCB / BHARUCH / PCBID-25375 / 34000-20/01/2026

1. Industry Details : **General Complaint**
   PLOT NO:-, -, -, - - - DIST: Bharuch, TAL: Bharuch
2. Scale & Category : Small/Red
3. Production Date : 01/01/1900
4. Date & time of visit : 26/12/2025 12:20, (Inspection ID : 897739)
5. Person Contacted : ---
6. Type of Inspection : OTH

7. **Field Observations (Crux)**

Type	Details
General	~ 09/01/2026 The visit was carried out in connection with I.A. No. 687/2025 (WZ) in O.A. 103/2025 (WZ) (Hasmukhbhai Bahecharbhai Parmar vs. Hon. Secretary (Water Resources) & Ors.). During the inspection, three domestic outfalls cited in the petition were identified within the jurisdiction of the Bharuch Regional Office." (1) Near Sardar Bridge, Zadeshwar (Lat: 21.716866 & Long: 73.044371) (2) Near Gurjar Pragati Mandal, Zadeshwar (Lat: 21.713698 & Long: 73.038503) (3) Near Revatmata Temple, Zadeshwar (Lat: 21.710998 & Long: 73.033041) During the inspection, untreated sewage water was found discharging into the north bank of the Narmada River at three no. specific locations within the Zadeshwar Gram Panchayat. As the exact GPS coordinates were not approachable, samples were collected from the nearest approachable points, as shown in the photographs & mention in table attached herewith. , Entry By 4726 MR. MAHENDRAKUMAR MEGHAJIBHAI KHIMSURIYA
Water	~ 09/01/2026 --, Entry By AEE MR. MAHENDRAKUMAR MEGHAJIBHAI KHIMSURIYA
Air	~ 09/01/2026 --, Entry By AEE MR. MAHENDRAKUMAR MEGHAJIBHAI KHIMSURIYA
Hazardous	~ 09/01/2026 --, Entry By AEE MR. MAHENDRAKUMAR MEGHAJIBHAI KHIMSURIYA

8. **Details of samples taken during inspection :**

GUJARAT POLLUTION CONTROL BOARD

Bharuch, C-1/119/3, GIDC Phase-2, Narmadanagar,
Bharuch-392015,
(T) (0264)2246333

Inspection Report

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Sr. No.	Sample Type	Collect Date	Color & Condition	PH Range	Field Observation	Collect Charge	LAB
1	W	26/12/2025	Turbid	7-8 on pH strip	Additional parameter analysis - Fecal streptococci (MPN/100ml)	0	BHA
2	W	26/12/2025	Turbid	7-8 on pH strip	Additional parameter analysis - Fecal streptococci (MPN/100ml)	0	BHA
3	W	26/12/2025	Turbid	7-8 on pH strip	Additional parameter analysis - Fecal streptococci (MPN/100ml)	0	BHA

9. **Instructions given during inspection:**

Sr. No.	View Instruction	Type Of Instruction
1	No Given any Instructions	Water

10. **Inspection Team :**

MR. MAHENDRAKUMAR MEGHAJIBHAI KHIMSURIYA

Inspection Report

Subject: regarding the illegal discharge of untreated sewage water into the Narmada River.

Date and Time: 26/12/2025 at 10:00 PM.

Observation:

In reference to the subject mentioned above, we conducted a site inspection on December 26, 2025, at 12:20 hours. The visit was carried out in connection with I.A. No. 687/2025 (WZ) in O.A. 103/2025 (WZ) (Hasmukhbhai Bahecharbhai Parmar vs. Hon. Secretary (Water Resources) & Ors.). During the inspection, three domestic outfalls cited in the petition were identified within the jurisdiction of the Bharuch Regional Office."

(1) Near Sardar Bridge, Zadeshwar (Lat: 21.716866 & Long: 73.044371)
(2) Near Gurjar Pragati Mandal, Zadeshwar (Lat: 21.713698 & Long: 73.038503)
(3) Near Revatmata Temple, Zadeshwar (Lat: 21.710998 & Long: 73.033041)

During the inspection, untreated sewage water was found discharging into the north bank of the Narmada River at three no. specific locations within the Zadeshwar Gram Panchayat. As the exact GPS coordinates were not approachable, samples were collected from the nearest approachable points, as shown in the photographs & mention in table attached herewith.

- Inspection data is presented in the tables below::

Sr. No.	Location/Precise Sampling point	Precise Sampling Location	STP	Lat & Long	Sample Description	Date & Time of sampling	Remark
1	Near Sardar Bridge, Zadeshwar	Water sample collected from open drain to Near Sardar Bridge, Zadeshwar	No	21.720195 & 73.04319	@pH = 7 – 8 on pH strip, Turbid	26/12/2025, 12:40 PM	- One open drain of Domestic w/w discharge leading to R. Narmada is observed during visit. - Other Open drain is there but that point is not accessible up to River Narmada.

2	Near Gurjar Pragati Mandal, Zadeshwar	Water sample collected from open drain to Near Gurjar Pragati Mandal, Zadeshwar	No	21.714558 & 73.037333	@pH = 7 – 8 on pH strip, Turbid	26/12/2025,12:30 PM	One open drain of Domestic w/w discharge leading to R. Narmada is observed during visit. - Other Open drain is there but that point is not accessible up to River Narmada
3	Near Revatmata Temple, Zadeshwar	Water sample collected from open drain to Near Revatmata Temple, Zadeshwar	No	21.711541 & 73.0333705	@pH = 7 – 8 on pH strip, Turbid	26/12/2025,12:20 PM	Open drain with little quantity of domestic w/w is observed, Discharge in to River Narmada is not observed during visit.

(23)

ANALYSIS REPORT FOR WATER / WASTE WATER SAMPLE

GUJARAT POLLUTION CONTROL BOARD
BHARUCH, C-1/119/3, GIDC PHASE-2, NARMADANAGAR,
BHARUCH-392015, (T)02642-24[illegible]

Sample ID:499911

Test Report No. : 63790 **Date: 08/01/2026**

1. Name of the Customer	: General Complaint
2. Address:	: PLOT NO:-, -, -, - - - DIST: Bharuch, TAL: Bharuch
3. Type of Sample	: REP
4. Sample Collected By	: 4726 - MR. MAHENDRAKUMAR MEGHA
5. Quantity of Sample Received	: 5 lit
6. Code No. of the Sample	: 1520712
7. Date & Time of Collection & Inwarding	: 26/12/2025 12:40 to 26/12/2025 12:40 & 26/12/2025
8. Date of Start & Completion of Analysis	: 26/12/2025 & 08/01/2026
9. Sampling Point	: Near Saradar Bridge, Zadeshwar (Lat: 21.720146 & Long: 73.043244)
10. Flow Details (Remarks)	: ----
11. Mode of Disposal	: ---
12. Ultimate Receiving Body	: ---
13. Temperature on Collection	: 29 & pH Range on pH Strip : 7-8 on pH strip
14. Carboys Nos	: Barcode
15. Parameters	: 7

Sr	Parameter	Unit	Test Method	Result
1	2 - pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	7.73
2	11 - Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Methods 22nd edi.)2012	34
3	30 - Fecal Coliform	MPN/100 ml	2.9221 E APHA 23rd Edition IS 1622-1981	>1600 (FSC - >1600)
4	35 - Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2012	89
5	55 - B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirmed 1999)-2009	8
6	64 - Total Phosphate	mg/l	Stannous Chloride method.(4500 – P D APHA Standard Methods 22nd edi.)	1.607
7	83 - Total Nitrogen	mg/l	-	4.23

Laboratory Remarks : Approved By:558-Riddhi N.Kiri, SSO Dt.: 08/01/2026

Riddhi N.Kiri, SSO

Note :

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2. Samples will be destroyed after 10 days from the date of issue of test report unless otherwise specified.
3. This report is not to be reproduced wholly or in part or used in any advertising media without the permission of the Board in writing.
4. The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
5. Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat jurisdiction only.
6. Permissible Limits : as per Schedule VI of EPA Rules, 1986 as ammended by second and third amendment 1993 for Effluents.
7. Physicochemical and microbiological parameters, Std. Methods for water and waste water-24th Edition by APHA.
8. Bioassay test (toxicity) – IS:6582: part-2: 2001; Reaffirmed 2007.

ANALYSIS REPORT FOR WATER / WASTE WATER SAMPLE

GUJARAT POLLUTION CONTROL BOARD
BHARUCH, C-I/119/3, GIDC PHASE-2, NARMADANAGAR,
BHARUCH-392015, (T) (02642246333

Sample ID:499910

Test Report No. : 63789 **Date: 08/01/2026**

1. Name of the Customer	: General Complaint
2. Address:	: PLOT NO:-, -, -, - - - DIST: Bharuch, TAL: Bharuch
3. Type of Sample	: REP
4. Sample Collected By	: 4726 - MR. MAHENDRAKUMAR MEGHA
5. Quantity of Sample Received	: 5 lit
6. Code No. of the Sample	: 2549832
7. Date & Time of Collection & Inwarding	: 26/12/2025 12:30 to 26/12/2025 12:30 & 26/12/2025
8. Date of Start & Completion of Analysis	: 26/12/2025 & 08/01/2026
9. Sampling Point	: Near Gurjar Pragati Mandal, zadeshwar (Lat: 21.714558 & Long: 73.037333)
10. Flow Details (Remarks)	: ---
11. Mode of Disposal	: ----
12. Ultimate Receiving Body	: ---
13. Temperature on Collection	: 29 & pH Range on pH Strip : 7-8 on pH strip
14. Carboys Nos	: Barcode
15. Parameters	: 7

Sr	Parameter	Unit	Test Method	Result
1	2 - pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	7.65
2	11 - Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Methods 22nd edi.)2012	38
3	30 - Fecal Coliform	MPN/100 ml	2.9221 E APHA 23rd Edition IS 1622-1981	>1600 (FSC - >1600)
4	35 - Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2012	49
5	55 - B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirmed 1999)-2009	5
6	64 - Total Phosphate	mg/l	Stannous Chloride method.(4500 – P D APHA Standard Methods 22nd edi.)	1.535
7	83 - Total Nitrogen	mg/l	-	13.09

Laboratory Remarks : Approved By:558-Riddhi N.Kiri, SSO Dt.: 08/01/2026

Riddhi N.Kiri, SSO

Note :

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4. The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
5. Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat jurisdiction only.
6. Permissible Limits : as per Schedule VI of EPA Rules, 1986 as ammended by second and third amendment 1993 for Effluents.
7. Physicochemical and microbiological parameters, Std. Methods for water and waste water-24th Edition by APHA.
8. Bioassay test (toxicity) – IS:6582: part-2: 2001; Reaffirmed 2007.

(२५)

ANALYSIS REPORT FOR WATER / WASTE WATER SAMPLE

Sample ID:499909

GUJARAT POLLUTION CONTROL BOARD
BHARUCH, C-1/1193, GIDC PHASE-2, NARMADANAGAR,
BHARUCH-392015. (T) (02642)246333

Test Report No. : 63788 **Date: 08/01/2026**

1. Name of the Customer	: General Complaint
2. Address:	: PLOT NO:-, -, -, - - - DIST: Bharuch, TAL: Bharuch
3. Type of Sample	: REP
4. Sample Collected By	: 4726 - MR. MAHENDRAKUMAR MEGHA
5. Quantity of Sample Received	: 5 lit
6. Code No. of the Sample	: 7170430
7. Date & Time of Collection & Inwarding	: 26/12/2025 12:20 to 26/12/2025 12:20 & 26/12/2025
8. Date of Start & Completion of Analysis	: 26/12/2025 & 08/01/2026
9. Sampling Point	: Near Revatmata temple, zadeshwar (Lat: 21.711541 & Long: 73.033705)
10. Flow Details (Remarks)	: ---
11. Mode of Disposal	: ---
12. Ultimate Receiving Body	: ---
13. Temperature on Collection	: 29 & pH Range on pH Strip : 7-8 on pH strip
14. Carboys Nos	: Barcode
15. Parameters	: 7

Sr	Parameter	Unit	Test Method	Result
1	2 - pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	**7.92**
2	11 - Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Methods 22nd edi.)2012	**1352**
3	30 - Fecal Coliform	MPN/100 ml	2.9221 E APHA 23rd Edition IS 1622-1981	**>1600 (FSC-920)**
4	35 - Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2012	**152**
5	55 - B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirmed 1999)-2009	**16**
6	64 - Total Phosphate	mg/l	Stannous Chloride method.(4500 – P D APHA Standard Methods 22nd edi.)	**0.108**
7	83 - Total Nitrogen	mg/l	-	**9.75**

Laboratory Remarks : Approved By:558-Riddhi N.Kiri, SSO Dt.: 08/01/2026

Riddhi N.Kiri, SSO

Note :

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5. Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat jurisdiction only.
6. Permissible Limits : as per Schedule VI of EPA Rules, 1986 as ammended by second and third amendment 1993 for Effluents.
7. Physicochemical and microbiological parameters, Std. Methods for water and waste water-24th Edition by APHA.
8. Bioassay test (toxicity) – IS:6582: part-2: 2001; Reaffirmed 2007.

GUJARAT POLLUTION CONTROL BOARD

Bharuch, C-1/119/3, GIDC Phase-2, Narmadanagar,
Bharuch-392015,
(T) (0264)2246333

Inspection Report

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

No.: GPCB / BHARUCH / PCBID-32988 / 34001-20/01/2026

1. Industry Details : **Bharuch Nagarpalika**
   PLOT NO:-, -, STATIO ROAD, BHARUCH - 392001 DIST: Bharuch, TAL: Bharuch
2. Scale & Category : Medium/Red
3. Production Date : 01/10/2020
4. Date & time of visit : 26/12/2025 10:00, (Inspection ID : 897736)
5. Person Contacted : --
6. Type of Inspection : OTH

7. **Field Observations (Crux)**

Type	Details
General	~ 09/01/2026 The visit was carried out in connection with I.A. No. 687/2025 (WZ) in O.A. 103/2025 (WZ) (Hasmukhbhai Bahecharbhai Parmar vs. Hon. Secretary (Water Resources) & Ors.). During the inspection, five domestic outfalls cited in the petition were identified within the jurisdiction of the Bharuch Regional Office." (1) Vejalpur River bank, Bharuch (Lat: 21.678053, & Long: 72.969168) (2) Near Bharuch Fort wall, Bharuch (Lat: 21.691371, Long: 72.996790) (3) Behind Chaddar Sahib Gurudwara, Bharuch (Lat: 21.700676, & Long: 73.003474) (4) Near Sardar Smarak school, Maktumpur, Bharuch Nagar Palika (Lat: 21.705455, & Long: 73.017694) (5) Near Maktumpur sub post office, Bharuch Nagar Palika (Lat: 21.707980, & Long: 73.024738) During the inspection, untreated sewage water was found discharging into the north bank of the Narmada River at 5 specific locations within the Bharuch Nagarpalika. As the exact GPS coordinates were not approachable, samples were collected from the nearest approachable points, as shown in the photographs & mention in table attached herewith. , Entry By AEE MR. MAHENDRAKUMAR MEGHAJIBHAI KHIMSURIYA
Water	~ 09/01/2026 --, Entry By AEE MR. MAHENDRAKUMAR MEGHAJIBHAI KHIMSURIYA
Air	~ 09/01/2026 ---, Entry By AEE MR. MAHENDRAKUMAR MEGHAJIBHAI KHIMSURIYA
Hazardous	~ 09/01/2026 ---, Entry By AEE MR. MAHENDRAKUMAR MEGHAJIBHAI KHIMSURIYA

8. **Details of samples taken during inspection :**

GPCBID: 32988, InspID: 897736, Print by: 375 Print
Date: 20/01/2026 11:54:54
DEBF1E7F-EE20-4B1B-8B6C-CDB45E80283D

GUJARAT POLLUTION CONTROL BOARD

Bharuch, C-1/119/3, GIDC Phase-2, Narmadanagar,
Bharuch-392015,
(T) (0264)2246333

Inspection Report

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Sr. No.	Sample Type	Collect Date	Color & Condition	PH Range	Field Observation	Collect Charge	LAB
1	W	26/12/2025	Turbid	@ 7-8 on pH Strip	Additional Parameter Analysis - Fecal Streptococci (MPN/100 ml)	0	BHA
2	W	26/12/2025	Turbid	@ 7-8 on pH Strip	Additional Parameter Analysis - Fecal Streptococci (MPN/100 ml)	0	BHA
3	W	26/12/2025	Turbid	@ 7-8 on pH Strip	Additional Parameter Analysis - Fecal Streptococci (MPN/100 ml)	0	BHA
4	W	26/12/2025	Turbid	@ 7-8 on pH Strip	Additional Parameter Analysis - Fecal Streptococci (MPN/100 ml)	0	BHA
5	W	26/12/2025	Turbid	@ 7-8 on pH Strip	Additional Parameter Analysis - Fecal Streptococci (MPN/100 ml)	0	BHA

9. **Instructions given during inspection:**

Sr. No.	View Instruction	Type Of Instruction
1	No given any Instructions	Water

GPCBID: 32988, InspID: 897736, Print by: 375 Print
Date: 20/01/2026 11:54:54
DEBF1E7F-EE20-4B1B-8B6C-CDB45E80283D

(20)

GUJARAT POLLUTION CONTROL BOARD

Bharuch, C-1/119/3, GIDC Phase-2, Narmadanagar,
Bharuch-392015,
(T) (0264)2246333

Inspection Report

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

10. **Inspection Team :**

MR. MAHENDRAKUMAR MEGHAJIBHAI KHIMSURIYA

GPCBID: 32988, InspID: 897736, Print by: 375 Print
Date: 20/01/2026 11:54:54
DEBF1E7F-EE20-4B1B-8B6C-CDB45E80283D

Inspection Report

Subject: Regarding the illegal discharge of untreated sewage water into the Narmada River.

Date and Time: 26/12/2025 at 10:00 PM.

Observation:

In reference to the subject mentioned above, we conducted a site inspection on December 26, 2025, at 12:20 hours. The visit was carried out in connection with I.A. No. 687/2025 (WZ) in O.A. 103/2025 (WZ) (Hasmukhbhai Bahecharbhai Parmar vs. Hon. Secretary (Water Resources) & Ors.). During the inspection, five domestic outfalls cited in the petition were identified within the jurisdiction of the Bharuch Regional Office."

(1) Vejalpur River bank, Bharuch (Lat: 21.678053, & Long: 72.969168)
(2) Near Bharuch Fort wall, Bharuch (Lat: 21.691371, Long: 72.996790)
(3) Behind Chaddar Sahib Gurudwara, Bharuch (Lat: 21.700676, & Long: 73.003474)
(4) Near Sardar Smarak school, Maktampur, Bharuch Nagar Palika (Lat: 21.705455, & Long: 73.017694)
(5) Near Maktampur sub post office, Bharuch Nagar Palika (Lat: 21.707980, & Long: 73.024738)

During the inspection, untreated sewage water was found discharging into the north bank of the Narmada River at 5 specific locations within the Bharuch Nagarpalika. As the exact GPS coordinates were not approachable, samples were collected from the nearest approachable points, as shown in the photographs & mention in table attached herewith.

- Inspection data is presented in the tables below:

Sr. No.	Location/Precise Sampling point	Precise Sampling Location	Lat & Long	Sample Description	Date & Time of sampling	Remark
1	Vejalpur River bank, Bharuch	Water sample collected from open drain to Near Vejalpur River bank, Bharuch	21.686978 & 72.972452	@pH = 7 – 8 on pH strip, Turbid	26/12/2025, 10:20 AM	- One open drain of Domestic w/w discharge leading to R. Narmada is observed during visit & Open drain is there but that point is not accessible up to River Narmada.
2	Near Bharuch Fort wall, Bharuch	Water sample collected from open drain to Near Bharuch Fort wall, Bharuch	21.697148 & 72.0993726	@pH = 7 – 8 on pH strip, Turbid	26/12/2025,10:40 PM	One open drain of Domestic w/w discharge leading to R. Narmada is observed during visit & Open drain is there but that point is not accessible up to River Narmada
3	Behind Chaddar Sahib Gurudwara, Bharuch	Water sample collected from open drain to Behind Chaddar Sahib Gurudwara, Bharuch	21.701687 & 73.003494	@pH = 7 – 8 on pH strip, Turbid	26/12/2025,11:20 AM	One open drain of Domestic w/w discharge leading to R. Narmada is observed during visit & Open drain is there but that point is not accessible up to River Narmada.

	Near Sardar Smarak school, Maktumpur, Bharuch Nagar Palika	Water sample collected from open drain to Near Sardar Smarak school, Maktumpur	21.706515 & 73.018124	@pH = 7 – 8 on pH strip, Turbid	26/12/2025,11:30 PM	One open drain of Domestic w/w discharge leading to R. Narmada is observed during visit & Open drain is there but that point is not accessible up to River Narmada.
5	Near Maktumpur sub post office, Bharuch Nagar Palika	Water sample collected from open drain to Near Maktumpur sub post office	21.607980, & Long: 73.014738	@pH = 7 – 8 on pH strip, Turbid	26/12/2025,11:50 PM	One open drain of Domestic w/w discharge leading to R. Narmada is observed during visit & Open drain is there but that point is not accessible up to River Narmada.

(39)

ANALYSIS REPORT FOR WATER / WASTE WATER SAMPLE

Sample ID:499903

GUJARAT POLLUTION CONTROL BOARD
BHARUCH, C-1/119/3, GIDC PHASE-2, NARMADANAGAR, BHARUCH-392015. (T) (02642)246333

Test Report No. : 63783 **Date: 08/01/2026**

1. Name of the Customer	: Bharuch Nagarpalika
2. Address:	: PLOT NO:-, -, STATIO ROAD, BHARUCH - 392001 DIST: Bharuch, TAL: Bharuch
3. Type of Sample	: REP
4. Sample Collected By	: 4726 - MR. MAHENDRAKUMAR MEGHA
5. Quantity of Sample Received	: 5 lit
6. Code No. of the Sample	: 6100377
7. Date & Time of Collection & Inwarding	: 26/12/2025 10:00 to 26/12/2025 10:20 & 26/12/2025
8. Date of Start & Completion of Analysis	: 26/12/2025 & 08/01/2026
9. Sampling Point	: Vejalpur River Bank, Bharuch (Lat. 21.686975 Long. 72.972447)
10. Flow Details (Remarks)	: --
11. Mode of Disposal	: --
12. Ultimate Receiving Body	: --
13. Temperature on Collection	: 30 & pH Range on pH Strip : @ 7-8 on pH Strip
14. Carboys Nos	: Barcode
15. Parameters	: 7

Sr	Parameter	Unit	Test Method	Result
1	2 - pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	7.39
2	11 - Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Methods 22nd edi.)2012	124
3	30 - Fecal Coliform	MPN/100 ml	2.9221 E APHA 23rd Edition IS 1622-1981	>1600 (FSC - 1600)
4	35 - Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2012	313
5	55 - B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirmed 1999)-2009	47
6	64 - Total Phosphate	mg/l	Stannous Chloride method.(4500 – P D APHA Standard Methods 22nd edi.)	2.016
7	83 - Total Nitrogen	mg/l	-	21.29

Laboratory Remarks : Approved By:558-Riddhi N.Kiri, SSO Dt.: 08/01/2026

Riddhi N.Kiri, SSO

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7. Physicochemical and microbiological parameters, Std. Methods for water and waste water-24th Edition by APHA.
8. Bioassay test (toxicity) – IS:6582: part-2: 2001; Reaffirmed 2007.

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ANALYSIS REPORT FOR WATER / WASTE WATER SAMPLE

Sample ID:499906

GUJARAT POLLUTION CONTROL BOARD
BHARUCH, C-I/T19/3, GIDC PHASE-2, NARMADANAGAR, BHARUCH-392015, (T) (02642246333

Test Report No. : 63785 **Date: 08/01/2026**

1. Name of the Customer : Bharuch Nagarpalika
2. Address: : PLOT NO:-, -, STATIO ROAD, BHARUCH - 392001 DIST: Bharuch, TAL: Bharuch
3. Type of Sample : REP
4. Sample Collected By : 4726 - MR. MAHENDRAKUMAR MEGHA
5. Quantity of Sample Received : 5 lit
6. Code No. of the Sample : 5887347
7. Date & Time of Collection & Inwarding : 26/12/2025 11:10 to 26/12/2025 11:15 & 26/12/2025
8. Date of Start & Completion of Analysis : 26/12/2025 & 08/01/2026
9. Sampling Point : Behind Chaddar Sahib Gurudwara, Bharuch (Lat. 21.701738 Long. 73.00338)

10. Flow Details (Remarks) : --
11. Mode of Disposal : --
12. Ultimate Receiving Body : --
13. Temperature on Collection : 30 & pH Range on pH Strip : @ 7-8 on pH Strip
14. Carboys Nos : Barcode
15. Parameters : 7

Sr	Parameter	Unit	Test Method	Result
1	2 - pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	7.66
2	11 - Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Methods 22nd edi.)2012	124
3	30 - Fecal Coliform	MPN/100 ml	2.9221 E APHA 23rd Edition IS 1622-1981	>1600 (FSC - >1600)
4	35 - Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2012	179
5	55 - B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirmed 1999)-2009	31
6	64 - Total Phosphate	mg/l	Stannous Chloride method.(4500 – P D APHA Standard Methods 22nd edi.)	1.440
7	83 - Total Nitrogen	mg/l	-	11.37

Laboratory Remarks : Approved By:558-Riddhi N.Kiri, SSO Dt.: 08/01/2026

Riddhi N.Kiri, SSO

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6. Permissible Limits : as per Schedule VI of EPA Rules, 1986 as ammended by second and third amendment 1993 for Effluents.
7. Physicochemical and microbiological parameters, Std. Methods for water and waste water-24th Edition by APHA.
8. Bioassay test (toxicity) – IS:6582: part-2: 2001; Reaffirmed 2007.

(3C)

ANALYSIS REPORT FOR WATER / WASTE WATER SAMPLE

GUJARAT POLLUTION CONTROL BOARD
BHARUCH C-I/119/3, GIDC PHASE-2, NARMADANAGAR,
BHARUCH-392015, (T) (02642)246335

Sample ID:499907

Test Report No. : 63786 **Date: 08/01/2026**

1. Name of the Customer	: Bharuch Nagarpalika
2. Address:	: PLOT NO:-, -, STATIO ROAD, BHARUCH - 392001 DIST: Bharuch, TAL: Bharuch
3. Type of Sample	: REP
4. Sample Collected By	: 4726 - MR. MAHENDRAKUMAR MEGHA
5. Quantity of Sample Received	: 5 lit
6. Code No. of the Sample	: 8236311
7. Date & Time of Collection & Inwarding	: 26/12/2025 11:30 to 26/12/2025 11:30 & 26/12/2025
8. Date of Start & Completion of Analysis	: 26/12/2025 & 08/01/2026
9. Sampling Point	: Near Maktampur Sub Post Office, Bharuch Nagar Palika (Lat. 21.706334 Long. 73.017778)
10. Flow Details (Remarks)	: --
11. Mode of Disposal	: --
12. Ultimate Receiving Body	: --
13. Temperature on Collection	: 30 & pH Range on pH Strip : @ 7-8 on pH Strip
14. Carboys Nos	: Barcode
15. Parameters	: 7

Sr	Parameter	Unit	Test Method	Result
1	2 - pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	7.79
2	11 - Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Methods 22nd edi.)2012	190
3	30 - Fecal Coliform	MPN/100 ml	2.9221 E APHA 23rd Edition IS 1622-1981	>1600 (FSC - >1600)
4	35 - Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2012	104
5	55 - B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirmed 1999)-2009	20
6	64 - Total Phosphate	mg/l	Stannous Chloride method.(4500 – P D APHA Standard Methods 22nd edi.)	1.454
7	83 - Total Nitrogen	mg/l	-	14.31

Laboratory Remarks : Approved By:558-Riddhi N.Kiri, SSO Dt.: 08/01/2026

Riddhi N.Kiri, SSO

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6. Permissible Limits : as per Schedule VI of EPA Rules, 1986 as ammended by second and third amendment 1993 for Effluents.
7. Physicochemical and microbiological parameters, Std. Methods for water and waste water-24th Edition by APHA.
8. Bioassay test (toxicity) – IS:6582: part-2: 2001; Reaffirmed 2007.

ANALYSIS REPORT FOR WATER / WASTE WATER SAMPLE

GUJARAT POLLUTION CONTROL BOARD
BHARUCH, C-I/119/3, GIDC PHASE-2, NARMADANAGAR,
BHARUCH-392015. (T) (02642) 246333

Sample ID:499905

Test Report No. : 63784 **Date: 08/01/2026**

1. Name of the Customer : Bharuch Nagarpalika
2. Address: : PLOT NO:-, -, STATIO ROAD, BHARUCH - 392001 DIST: Bharuch, TAL: Bharuch
3. Type of Sample : REP
4. Sample Collected By : 4726 - MR. MAHENDRAKUMAR MEGHA
5. Quantity of Sample Received : 5 lit
6. Code No. of the Sample : 3693939
7. Date & Time of Collection & Inwarding : 26/12/2025 10:40 to 26/12/2025 10:45 & 26/12/2025
8. Date of Start & Completion of Analysis : 26/12/2025 & 08/01/2026
9. Sampling Point : Near Bharuch Fort Wall, Bharuch (Lat. 21.697148 Long. 72.993726)
10. Flow Details (Remarks) : --
11. Mode of Disposal : --
12. Ultimate Receiving Body : --
13. Temperature on Collection : 29 & pH Range on pH Strip : @ 7-8 on pH Strip
14. Carboys Nos : Barcode
15. Parameters : 7

Sr	Parameter	Unit	Test Method	Result
1	2 - pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	7.53
2	11 - Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Methods 22nd edi.)2012	58
3	30 - Fecal Coliform	MPN/100 ml	2.9221 E APHA 23rd Edition IS 1622-1981	>1600 (FSC - >1600)
4	35 - Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2012	163
5	55 - B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirmed 1999)-2009	28
6	64 - Total Phosphate	mg/l	Stannous Chloride method.(4500 – P D APHA Standard Methods 22nd edi.)	1.405
7	83 - Total Nitrogen	mg/l	-	17.63

Laboratory Remarks : Approved. By:558-Riddhi N.Kiri, SSO Dt.: 08/01/2026

Riddhi N.Kiri, SSO

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7. Physicochemical and microbiological parameters, Std. Methods for water and waste water-24th Edition by APHA.
8. Bioassay test (toxicity) – IS:6582: part-2: 2001; Reaffirmed 2007.

ANALYSIS REPORT FOR WATER / WASTE WATER SAMPLE

Sample ID:499908

GUJARAT POLLUTION CONTROL BOARD
BHARUCH, C-1/119/3, GIDC PHASE-2, NARMADANAGAR,
BHARUCH-392015. (T) (0264)2246333

Test Report No. : 63787 **Date: 08/01/2026**

1. Name of the Customer	: Bharuch Nagarpalika
2. Address:	: PLOT NO:-, -, STATIO ROAD, BHARUCH - 392001 DIST: Bharuch, TAL: Bharuch
3. Type of Sample	: REP
4. Sample Collected By	: 4726 - MR. MAHENDRAKUMAR MEGHA
5. Quantity of Sample Received	: 5 lit
6. Code No. of the Sample	: 5350432
7. Date & Time of Collection & Inwarding	: 26/12/2025 11:35 to 26/12/2025 11:35 & 26/12/2025
8. Date of Start & Completion of Analysis	: 26/12/2025 & 08/01/2026
9. Sampling Point	: Near Sardar Smarak School, Maktampur, Bharuch Nagar Palik (Lat. 21.706515 Long. 73.018124)
10. Flow Details (Remarks)	: --
11. Mode of Disposal	: --
12. Ultimate Receiving Body	: --
13. Temperature on Collection	: 29 & pH Range on pH Strip : @ 7-8 on pH Strip
14. Carboys Nos	: Barcode
15. Parameters	: 7

Sr	Parameter	Unit	Test Method	Result
1	2 - pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	**7.90**
2	11 - Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Methods 22nd edi.)2012	**370**
3	30 - Fecal Coliform	MPN/100 ml	2.9221 E APHA 23rd Edition IS 1622-1981	**>1600 (FSC - 540)**
4	35 - Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2012	**182**
5	55 - B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirmed 1999)-2009	**21**
6	64 - Total Phosphate	mg/l	Stannous Chloride method.(4500 – P D APHA Standard Methods 22nd edi.)	**BDL**
7	83 - Total Nitrogen	mg/l	-	**12.55**

Laboratory Remarks : Approved By:558-Riddhi N.Kiri, SSO Dt.: 08/01/2026

Riddhi N.Kiri, SSO

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8. Bioassay test (toxicity) – IS:6582: part-2: 2001; Reaffirmed 2007.

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GUJARAT POLLUTION CONTROL BOARD

Regional Office, Bharuch

Address: C-1/119/3, GIDC ESTATE, PHASE-II, NARMADANAGAR, BHARUCH-392015

E-mail ID: ro-gpcb-bhar@gujarat.gov.in , Phone no.: (02642) 246 333

No.: GPCB/RO/BHARUCH/T-268(F)/8273/2026 **Date: 17/01/2026**

To,

1) **Sarpanch Shri, Gram Panchayat**
   Village - Zadeshwar, District Bharuch.
2) **Chief Officer,**
   Bharuch Municipality, District Bharuch..

Subject: Hon. NGT Case no. O.A. 103/2025 (WZ) Regarding the Disposal of the waste water without any treatment into the River Narmada

Sir,

Regarding the subject mentioned above, this is to inform you that Mr. Hasmukh Parmar has filed a complaint with the Honourable NGT (National Green Tribunal) concerning the discharge of untreated domestic wastewater (sewage) into the Narmada River. According to the complaint, eight discharge points fall under the jurisdiction of the GPCB (Gujarat Pollution Control Board), Regional Office, Bharuch. There are Three locations fall under the jurisdiction of the Zadeshwar Gram Panchayat: (1) Near Sardar Bridge, Zadeshwar (Lat: 21.716866 & Long: 73.044371) (2) Near Gurjar Pragati Mandal, Zadeshwar (Lat: 21.713698 & Long: 73.038503) (3) Near Revatmata Temple, Zadeshwar (Lat: 21.710998 & Long: 73.033041) & Five locations fall under the jurisdiction of the Bharuch Nagar Palika (Municipality): (1) Vejalpur River bank, Bharuch (Lat: 21.678053 & Long: 72.969168) (2) Near Bharuch Fort wall, Bharuch (Lat: 21.691371, Long: 72.996790) (3) Behind Chaddar Sahib Gurudwara, Bharuch (Lat: 21.700676 & Long: 73.003474) (4) Near Sardar Smarak school, Maktumpur, Bharuch (Lat: 21.705455 & Long: 73.017694) (5) Near Maktumpur sub post office, Bharuch (Lat: 21.707980 & Long: 73.024738) Accordingly, samples were collected by this office from all eight discharge points identified in the complaint. Based on the analysis results received, sewage contamination has been observed in the said drains.

Therefore, in view of the above situation, it is essential that you take the necessary steps to prevent such discharge into the Narmada River. In this regard, it is suggested that you Submitted a time-bound action plan to prevent the discharge of untreated sewage into the Narmada River & treated untreated sewage in the STP. Furthermore, you were previously informed about this matter vla letters dated 17/03/2025 and 23/12/2025; however, this office has not received any progress report or response from your end to date. Therefore, you are requested to immediately inform this office regarding any correspondence or actions taken in this matter, you may know that no any untreated sewage shall allowed & discharged into CRZ area.

This letter is being issued with the approval of the competent authority, as discussed during the District Coastal Zone Regulation Committee meeting held on 12.01.2026

Gujarat Pollution Control Board

O/C

(K. N. Vaghamshi)
Regional Officer, Bharuch and
Member Secretary, District Coastal Zone Regulation Committee

Copy to:

(1) Director (Environment) and Member Secretary, GCZMA, Forest and Environment Department, Block No. 14, 8th Floor, Sachivalaya, Gandhinagar... for information.
(2) Member Secretary, G.P.C.B. (Gujarat Pollution Control Board), Paryavaran Bhavan, Sector 10-A, Gandhinagar... for information.
(3) Collector & District Magistrate and Chairman, District Level Coastal Regulation Zone Committee, Bharuch..... for information.
(4) Taluka Development Officer (TDO), Taluka Panchayat Bharuch... for information and necessary action.
(5) District Development Officer (DDO), District Panchayat Bharuch... for information and necessary action.
(6) Bharuch-Ankleshwar Urban Development Authority (BAUDA), Bharuch.....for information and necessary action.

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GUJARAT POLLUTION CONTROL BOARD

Regional Office, Bharuch

Address: C-1/119/3, GIDC ESTATE, PHASE-II, NARMADANAGAR, BHARUCH-392015

E-mail ID: ro-gpcb-bhar@gujarat.gov.in , Phone no.: (02642) 246 333

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2) **Chief Officer,**
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Gujarat Pollution Control Board

O/C

(K. N. Vaghamshi)
Regional Officer, Bharuch and
Member Secretary, District Coastal Zone Regulation Committee

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(3) Collector & District Magistrate and Chairman, District Level Coastal Regulation Zone Committee, Bharuch..... for information.
(4) Taluka Development Officer (TDO), Taluka Panchayat Bharuch... for information and necessary action.
(5) District Development Officer (DDO), District Panchayat Bharuch... for information and necessary action.
(6) Bharuch-Ankleshwar Urban Development Authority (BAUDA), Bharuch.....for information and necessary action.

જિલ્લા સ્તરીય દરિયાકાંઠા નિયમન વિસ્તાર (કોસ્ટલ રેગ્યુલેશન ઝોન સમિતિ ની તારીખ ૧૨/૦૧/૨૦૨૬ ના રોજ યોજાયેલ બેઠકની કાર્યનોંધ

સ્થળ : કલેકટર કચેરી સભાખંડ, ભરૂચ, તા.૧૨/૦૧/૨૦૨૬ સમય : ૦૩:૦૦ કલાકે)

દરિયાકાંઠા નિયમન વિસ્તાર અધિસૂચિતના પત્ર (સી.આર.ઝેડ, નોટિફિકેશન - ૨૦૧૧) પર્યાવરણ વન મંત્રાલય અમલીકરણ માટેની જિલ્લાકક્ષાની સમિતિની બેઠક કલેકટરશ્રીની અધ્યક્ષતામાં સદરહુ સમિતિના સભ્યોની હાજરીમાં યોજવામાં આવેલ. હાજર રહેલ સભ્યોનું હાજરી પત્રક બીડાણ-૧ માં સામેલ છે.

પ્રાદેશિક અધિકારી ગુ.પ્ર.નિ.બોર્ડ ભરૂચ તેમજ સમિતિના સભ્ય સચિવશ્રી દ્વારા સૌપ્રથમ ઉપસ્થિત સમિતિના સભ્યોને આવકારવામાં આવેલ અને અધ્યક્ષશ્રીની મંજુરીથી બેઠકની કાર્યવાહી શરૂ કરવામાં આવી. તેઓ દ્વારા સમિતિના સભ્યોને બેઠકના એજન્ડા અંગે માહિતગાર કરવામાં આવેલ.બેઠક દરમ્યાન નીચે મુજબ મુદ્દાઓની સમીક્ષા કરવામાં આવી હતી.

1) સૌપ્રથમ, પ્રાદેશિક અધિકારી ગુ.પ્ર.નિ.બોર્ડ ભરૂચ દ્વારા અગાઉની બેઠકના મુદ્દાઓની સમીક્ષા નીચે મુજબ કરવામાં આવી :

નં.	પ્રતિનિધિ તરફથી મળેલ રજૂઆત / પત્ર અને તારીખ	DLC કમિટી નિર્ણય
૧	ડી. એમ. (નિયામક પર્યાવરણ), નો પત્ર ૦૪/૦૫/૨૦૨૪. પર્યાવરણ અધિનિયમ/નિયમો સંબંધિત CRZ નોટિફિકેશન 2011 મુજબ Ms. સિધ્ધાર્થ સોલ્ટ અને કેમિકલ પ્રાઈવેટ લીમીટેડ, તા. જંબુસર, જી. ભરૂચ સામે પગલાં લેવા બાબત.	અગાઉની DLC મીટીંગ તા. ૨૯/૧૧/૨૦૨૪ માં DLC કમિટીમાં અધ્યક્ષશ્રી દ્વારા જણાવ્યાં મુજબ તા. ૧૭/૧૨/૨૦૨૫ ના રોજ મામલતદારશ્રી જંબુસર, સર્કલ ઓફિસરશ્રી જંબુસર અને GPCB ની ટીમ દ્વારા વિઝિટ કરવામાં આવેલ. અરજદાર ના જવાબ મુજબ તા. ૦૭.૦૮.૧૯૯૯ ના રોજ લીઝ મંજૂર કરવામાં આવેલ હતી અને તા. ૦૧/૦૫/૨૦૦૨ પહેલા સોલ્ટપાન કાર્યરત થઈ ગયું હતું જેના પુરાવા રજૂ કરેલ છે. તા. ૦૮/૦૪/૨૦૧૫ ના મુજબ CRZ મંજુરી લેવાની જરૂર નથી. મુલાકાત સમયે પણ કોઈ પણ પ્રકાર નું CRZ Violation જોવા મળેલ નથી જેની નોંધ લેવામાં આવેલ અને વિગતવાર મુલાકાત અહેવાલ હવે પછી યોજનાર DLC મીટીંગમાં રજૂ કરવામાં આવશે.
૨	(૧) અરજદાર શ્રી શ્રી હિરલભાઈ નટવરલાલ ઢીમર ની ફરિયાદ બાબતે ઈરફાન કાઝી (EE, DOEF, Sachivalaya) ગાંધીનગર ના ઇમેલ 01/01/૨૦૨૪, કોળીયાદ, તા. વાગરા, જી. ભરૂચ, સર્વે નં. ૧ સરકારી પડતર	અગાઉની માં DLC કમિટીમાં જણાવ્યાં પ્રમાણે ભૂસ્તરવિજ્ઞાન શાસ્ત્રી, ખાણ અને ખનીજ વિભાગ ને CRZ વિસ્તારમાં થતા Illegal mining બાબતે પ્રાદેશિક અધિકારી, જીપીસીબી, ભરુચ દ્વારા સદર ફરીયાદના અનુસંધાને ૨૨/૦૫/૨૦૨૪, ૨૪/૦૫/૨૦૨૪, ૧૯/૦૬/૨૦૨૪ અને સ્મુતિપત્ર તા. ૮/૧૨/૨૦૨૫ ના રોજ ગેરકાયદેસર પ્રવુતિ

	ગેરકાયદેસર માટી ખોડકામ અને માટી વહન-વેચાણની ગેરકાયદેસર પ્રવૃતિ તાત્કાલીક બંધ કરાવવા બાબત તથા માટી ચોરીની એફ.આઈ.આર. નોંધાવવા અને દંડ તથા પર્યાવરણીય નુકશાનની વસુલાત કરવા બાબત.	
3	ડી. એમ. ઠાકર (નિયામક પર્યાવરણ). ના પત્ર તા. 03/07/2024 . માલપુર ગામના દરિયા કાંઠે મીઠાના અગર દ્વારા બિનકાયદેસર ગુનાહિત તવરના જંગલની કાપણી થતી બંધ કરાવવા અને તેઓના પર કાયદેસરના પગલાં લેવા અંગે ની ફરિયાદ.	અગાઉની DLC મીટીંગ તા. ૨૯/૧૧/૨૦૨૪ માં DLC કમિટીમાં અધ્યક્ષશ્રી દ્વારા જણાવ્યાં મુજબ તા. ૧૭/૧૨/૨૦૨૫ ના રોજ મામલતદારશ્રી જંબુસર, સર્કલ ઓફિસરશ્રી જંબુસર અને GPCB ની ટીમ દ્વારા વિઝિટ કરવામાં આવેલ. મુલાકાત સમયે પ્રાથમિક રીતે CRZ Violation જાણવા મળેલ નથી જેની નોંધ લેવામાં આવેલ અને વિગતવાર મુલાકાત અહેવાલ હવે પછી યોજનાર DLC મીટીંગમાં રજૂ કરવામાં આવશે.
૪	ડી. એમ. ઠાકર (નિયામક પર્યાવરણ). ના પત્ર તા. 03/07/ ૨૦૨૪ .વર્ષ 2019 માં ફાળવેલ મોજે બાલોતા, તા. હાંસોટ. જિ. ભરૂચ ના ઝીંગા તળાવો માટે ખોટી રીતે નકશો ત્યાર કરી સી. આર. ઝેડ લાગુ કરાવવા અંગે ની ફરિયાદ	ગુ.પ્ર.નિ.બોર્ડ પ્રાદેશિક અધિકારી, અંકલેશ્વર દ્વારા જણાવેલ કે. સદર બાબતની મેટરને નામદાર હાઇકોર્ટ દ્વારા સ્ટે આપેલ છે જેની માહિતી આપવામાં આવેલ તથા નામદાર હાઇકોર્ટના હુકમ આવ્યા બાદ જ તે મુજબની જરૂરી કાર્યવાહી કરવાની થશે તેવો સમિતિનો અભિપ્રાય છે.
૫	ફરિયાદી શ્રી કમલેશ એસ. મઢીવાલા, એડવોકેટ ના ઈમેલ દ્વારા મળેલ પત્ર તા. 30/01/2025. મોજે, કરોડ તા. ભરૂચ નર્મદા નદીના પટ્ટામાં CRZ નિયંત્રણ વિસ્તારમાં ભૂસ્તરશાસ્ત્રીશ્રી ભરૂચ તેમજ તેમની ક્ષેત્રિય તપાસ ટીમ દ્વારા આકસ્મિત તપાસ હાથ ધરવામાં આવેલ હતી. તપાસ દરમ્યાન નર્મદા નદી પટ્ટ વિસ્તારમાં ૦૨ યાંત્રિક નાવડી તથા ૦૨ એકસેવેટર મશીન દ્વારા સાદીરેતી ખનીજનું બિનઅધિકૃત ખોદકામ કરી કુલ ૫ ટ્રકોમાં સાદી રેતી ભરીને બિનઅધિકૃત વહન કરવામાં આવતું હોવાથી આશરે ૨ કરોડ	અગાઉની DLC મીટીંગ તા. ૨૫/૦૪/૨૦૨૫ માં DLC કમિટી દ્વારા સદર કેસ બાબતે DLC કમિટીના અધ્યક્ષશ્રી એ ઉપસ્થિત ભૂસ્તરવિજ્ઞાન શાસ્ત્રી, ખાણ અને ખનીજ વિભાગના અધિકારીને ને CRZ વિસ્તારમાં થતા illegal mining બાબતે તપાસ કરીને કશૂરવાર સામે યોગ્ય પગલાં લઇને વિગતવાર રિપોર્ટ કમિટી સમક્ષ રિપોર્ટ રજૂ કરવા જણાવેલ, જે બાબત નો રિપોર્ટ હજૂ સુધી મળેલ નથી. • DLC મીટીંગ તા. ૧૨.૦૧.૨૦૨૬ માં DLC કમિટીમાં અધ્યક્ષશ્રી દ્વારા જણાવ્યાં પ્રમાણે દિન-૨માં સદર તમામ અરજીઓ પરત્વે જરૂરી કાર્યવાહી કરી, દરેક ફરીયાદના સંદર્ભમાં લેવાયેલ મુલાકાત સ્થળના Lat. & Long. સાથેની વિગત આપવી તથા સદર ફરિયાદવાળું સ્થળ CRZ વિસ્તારમાં આવે છે કે કેમ? તે સ્પષ્ટતા કરી ઘટતી કાર્યવાહી

	(૨) એમ. આર. મકવાણા, યુનિટ હેડ – ભરુચ, જીપીસીબી, ગાંધીનગર નો પત્ર તા.૧૬/૦૭/૨૦૨૫.	
૮	સમસ્ત ભરુચ જિલ્લા માછીમાર સમાજ, ભરુચ તરફથી મળેલ પત્ર તા. ૨૮/૦૨/૨૦૨૫ અને (૨) અધિક ચીટનીશ ટુ ક્લેક્ટર, ભરુચ નો પત્ર તા. ૦૫/૦૮/૨૦૨૫. મુ. કુકરવાડા, તા., જી. ભરુચ ગુજરાતના નર્મદા નદી કિનારે પાવર ગ્રીડ કોર્પોરેશન લી. દ્વારા નર્મદા નદીના પટમાં અને વહેણમાં ગેરકાયદેસર રીતે ચાલી રહેલી કામગીરીને તાત્કાલીક અસરથી બંધ કરવા બાબત તથા પાવર ગ્રીડના જવાબદાર અધિકારીઓ અને કોન્ટ્રાકટરો સામે CRZ અને પર્યાવરણ સંરક્ષણ કાયદાઓના ભંગ બદલ દંડાત્મક તથા શિક્ષાત્મક કાર્યવાહી કરવા બાબતની એફ.આઇ.આર. દાખલ કરવાની કાયદેસરની ફરીયાદ.	અગાઉની DLC મીટીંગ તા. ૨૨/૦૯/૨૦૨૪ માં DLC કમિટીમાં ઉપસ્થિત પાવર ગ્રીડ કોર્પોરેશન લી ના પ્રતિનિધિને જણાવ્યા મુજબ તેઓને CRZ કમીટી તરફથી કારણદર્શક નોટિસ મળેલ છે અને કામગીરી હાલ બંધ છે અને સદરહું પ્રોજેકટ માટે GCZMA માં મંજુરી મેળવવા માટે કાર્યવાહી હાથ ધરવામાં આવેલ છે. CRZ મંજુરી વગર કોઈ પણ આગળની બાંધકામ ની કામગીરી ન કરવા માટે કમિટી દ્વારા સૂચના આપવામાં આવી.
૯	CAG ના રીપોર્ટ ૨૦૨૨ ના પારા નં.૩.૩ મુજબ ભરૂચ શહેરના નર્મદા નદી પરના પુલનુ બાધકામ CRZ મંજુરી વગર થયેલ છે.	પ્રાદેશિક અધિકારી,જીપીસીબી,ભરુચ દ્વારા સદર બાબતના અનુસંધાને તા. ૮.૧૨.૨૦૨૫ ના રોજ કાર્યપાલક ઈજનેર, માર્ગ અને મકાન વિભાગને પત્ર પાઠવવામાં આવેલ જેમાં તેમની પાસેથી સદર અરજી બાબતનો હાલનો પ્રગતિ એહવાલ તથા ભારત સરકાર દ્વારા લેવાયેલા નિર્ણયના પત્રની વિગત માંગવવામાં આવેલ, જે પત્ર નો હજી સુધી પ્રતિઉત્તર મળેલ નથી, જેની કમીટીએ નોંધ લીધી.

૨) CRZ અભિપ્રાય બાબતે અત્રે કચેરીને મળેલ/અન્ય કચેરી દ્વારા મોકલેલ રજૂઆતો ની સમીક્ષા.

કમ નં.	પ્રતિનિધિ તરફથી મળેલ રજૂઆત / પત્ર તારીખ	DLC કમિટી નિર્ણય

		ને તા. ૧૭/૦૩/૨૦૨૫ ના પત્રથી ઘરગથ્થુ ગંદા પાણીનું શુદ્ધિકરણ અને નિકાસ માટેના વ્યવસ્થાપન કરવા બાબતે જાણ કરવામાં આવેલ • જેના અનુસંધાને સદર કોઈ પણ ગામના તલાટી કમ મંત્રીશ્રી અને ભરૂચ નગરપાલિક દ્વારા કોઈ પ્રગતિ એહવાલ કે પ્રત્યુત્તર અત્રેની કચેરીને મળેલ નથી.જેથી સ્મૃતિ પત્ર તા 23/12/2025 પ્રાદેશિક કચેરી, ભરૂચ દ્વારા તલાટી કમ મંત્રીશ્રી અને ભરૂચ નગરપાલિક ને મોકલવામાં આવેલ છે. • DLC કમિટીના અધ્યક્ષ શ્રી દ્વારા જણાવ્યા પ્રમાણે, ભરૂચ ને લાગુ પડતા વિસ્તારને ભરૂચ DLC ના સભ્યસચિવશ્રી તથા અંકલેશ્વર ને લાગુ પડતા વિસ્તારને અંકલેશ્વર DLC ના સભ્યસચિવશ્રી દ્વારા SCN આપવા જણાવવામાં આવેલ.
૪	Dipali Tank (Director & Ex. Officio – Deputy Secretary, (environment) & member Secretary (GCZMA) નો પત્ર તા. ૨૪/૧૨/૨૦૨૫. CRZ Notification 2011/2019 મુજબ CRZ Violation ના બાકી રહેલા કેસ નો ઉકેલ લાવવા બાબત.	CRZ Notification 2011/2019 મુજબ CRZ Violation ના બાકી રહેલા કેસ નો ઉકેલ લાવવા બાબત. • એપ્રિલ ૨૦૨૧ થી અત્યાર સુધીના બાકી રહેલ CRZ Violation ના કેસ ટોટલ ૧૨ છે. જે સદર બાબતો તા. ૧૨/૦૧/૨૦૨૬ ની DLC મીટીંગમાં એજન્ડા નં. ૧,૨,૩,૪,૫,૬,૮,૯ ની ચર્ચા કરવામાં આવેલ છે.
૫	I.A. No. 687/2025 (WZ) in O.A. 109/2025 (WZ): Hasmukhbahi Bahecharbhai Parmar Vs Hon. Secretary (Water Resources), Ministry of Narmada, Water Resources, Water Supply) & Ors. – NGT Metter NGT Metter regarding encroachment in the Floodplain zone of the Narmada River.	સદર કેસ માં પ્રાદેશિક કચેરી અંકલેશ્વર દ્વારા નામદાર NGT ના આદેશ પ્રમાણે કમિટીનું ગઠન થયા બાદ વિગતવાર રિપોર્ટ તેયાર કરીને નામદાર NGT ના આદેશ મુજબ કાર્યવાહી કરવા કમિટી દ્વારા જણાવવામાં આવેલ.
૬	ભરૂચ જીલ્લાની DLC કમિટી રચના નો હુકમ અન્વયે કામગીરી થવા બાબત.	જીલ્લા કોસ્ટલ રેગ્યુલેશન ઝોન (દરિયા કાંઠા નિયમન વિસ્તાર)" સમિતિની રચના કરવામાં આવેલ જેમાં ભરૂચ વિસ્તને લાગુ પડતી બાબત માટે પ્રાદેશિક અધિકારી, GPCB ભરૂચને અને સભ્યસચિવશ્રી તથા અંકલેશ્વર વિસ્તારને લાગુ પડતી બાબત માટે પ્રાદેશિક અધિકારી, GPCB અંકલેશ્વરને DLC કમિટીના સભ્યસચિવશ્રી તરીકે નિમણુક કરેલ છે, જેથી પ્રાદેશિક અધિકારી

GUJARAT POLLUTION CONTROL BOARD

GPCB

PARYAVARAN BHAVAN, SECTOR 10-A,
GANDHINAGAR - 382010,
(T) 079-23232152

By R.P.A.D

In exercise of the power conferred under section-25 of the Water (Prevention and Control of Pollution) Act-1974, under section-21 of the Air (Prevention and Control of Pollution)-1981 and Authorization under rule 3(3) & 6 of the Hazardous And Other Waste (Management and Transboundary) Rules, 2016 framed under the Environmental (Protection) Act-1986. This Board is empowered to Grant CC&A.

And whereas Board has received consolidated consent application letter inward no. **283519**dated**28/08/2023**for the **Consolidated Consent and Authorization** (CC & A) of this Board under the provisions / rules of the aforesaid Acts. Consents & Authorization are hereby granted as under:

CONSENTS AND AUTHORISATION:
(Under the provisions /rules of the aforesaid environmental acts)

To,
M/s. Bharuch Nagarpalika
City survey No. 1541, Near GelaniKuwa,
Bambakhana, Nagar Yojana No 3,
AntimKhand-92 TP, Tal &Dist: Bharuch.

1. Consent Order No. **AWH-131486**Date of issue:**04/01/2024.**
2. The consent shall be **valid upto27/08/2028**for the use of outlet for the discharge of treated effluent and emission due to operation of industrial plant for manufacturing of the following items/ products:

No.	Product/Activity/Facility List	Capacity
1	Sewage treatment plant of BharuchNagarpalika	29.3 MLD

3. **SPECIFIC CONDITIONS:**

   a. The project proponent shall prepare and maintain a Standard Operating Procedure (SOP) for the STP and train all operators to follow those SOPs.
   b. The project proponent shall prepare and maintain an operating log book for all activities in the STP.
   c. The project proponent shall explore the possibility of reuse of treated sewage in such a way that natural resources shall be utilized and fresh water shall be saved.
   d. Adequate flow meter shall be provided on inlet & outlet of the STP and daily records there of shall be maintained.
   e. The project proponent shall take adequate methods for control of odour from the operation of STP.
   f. The project proponent shall provide safe and comfortable access to all STP units for monitoring, operation, and maintenance purpose.
   g. Adequate plantation shall be carried out all along the periphery of the STP in such a way that the density of plantation and green belt of adequate meters width is developed:
   h. The project proponent shall provide onsite laboratory facility for monitoring of influent /effluent characters & immediate remedial.

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3.9 Unit shall put up at the entrance a board displaying the name of unit, particulars of the products/ process, the name of proprietor/partners /directors of the unit, the electricity consumer number as on the record of DGVCL.

3.10 Unit shall have to keep accurate records of quality & quantity of effluent discharged on-land on day-to-day basis. Separate logbook shall be maintained for recording the data & shall be made available for inspection as & when asked.

3.11 Adequate plantation shall be carried out all along the periphery of the industrial premises in such a way that the density of plantation is at least 1000 trees per acre of land and a green belt of 5 meters width is developed.

3.12 The Board reserves the right to review and/or revoke the consent and / or make modifications in the conditions which it seems fit in accordance with provisions of Water Act-1974.

4. **CONDITIONS UNDER THE AIR ACT:**

4.1 The following shall be used as fuel:

Sr. No.	Name of fuel	Quantity
1.	Diesel	4000 Lit/ Month

4.2 The flue gas emission through stack shall conform to the following standards:

Stack No.	Stack attached to	StackHeight	APCM	Parameter	Permissible limit
1.	D. G. Set (Cap: 625 KVA)	11 m	--	PM SO_2 NO_X	150 mg/Nm^3 100 ppm 50 ppm

4.3 There shall be no process gas emission from the process and any other ancillary operation through various stacks/ vent of reactors, process, vessel from plant premises.

4.4 The concentration of the following parameters in the ambient air within the premises of the unit shall not exceed the limits specified hereunder.

4.5 Applicant shall comply with National Ambient Air Quality Standards notified by Central Pollution Control Board, New Delhi time to time under the provision of the Environment (Protection) Act-1986 for all the parameters. The concentration of all parameters in the ambient air within the premises of the industry and a distance of 10 meters from the sources (other than the stack/vent) shall not exceed than the permissible limit.

Parameters	Permissible Limit ($\mu g/m^3$)	
	Annual	24 Hrs Average
Particulate Matter-10 (PM_{10})	60	100
Particulate Matter-2.5($PM_{2.5}$)	40	60
Sulphur Dioxide (SO_2)	50	80
Nitrogan Dioxide (NO_2)	40	80

- **Annual arithmetic mean of minimum 104 measurements in a year at a particular site taken twice a week 24 hourly at uniform intervals.**
- **24 hourly or 08 hourly or 01 hourly monitored values, as applicable, shall be complied with 98% of the time in a year. 2% of the time, they may exceed the limits but not on two consecutive days of monitoring.**

4.6 Unit shall operate industrial plant / air pollution control equipment very efficiently and continuously so that the gaseous emission always conforms to the standards specified as above.

GUJARAT POLLUTION CONTROL BOARD
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6.9 The record of consumption and fate of the imported hazardous and other wastes shall be maintained.

6.10 The hazardous and other waste which gets generated during recycling or reuse or recovery or pre-processing or utilization of imported hazardous or other wastes shall be treated and disposed of as per specific conditions of authorization.

6.11 The importer or exporter shall bear the cost of import or export and mitigation of damages if, any.

6.12 An application for the renewal of an authorization shall be made as laid down under Hazardous & Other Wastes (Management and Transboundary Movement) Rules-2016.

6.13 Any other conditions for compliance as per the Guidelines issued by the Ministry of Environment, Forest and Climate Change or Central Pollution Control Board from time to time.

6.14 Annual return shall be filed by June 30th for the period ensuring 31st March of the year.

6.15 Unit shall have to display the relevant information with regard to hazardous waste as indicated in the Court's order in W.P. No. 657 of 1995 dated 14th October 2003.

6.16 Unit shall have to display on-line data outside the main factory gate with regard to and nature of hazardous chemicals being handled in the plant, including waste water and air emission and solid hazardous waste generated within the factory premises.

6.17 Unit shall have to manage used or spent oil; empty or discarded barrels / containers / liners contaminated with hazardous chemicals / wastes, process waste as per Hazardous & Other Wastes (Management and Transboundary Movement) Rules-2016, framed under the E(P)Act-1986 and shall apply Authorization for all applicable waste.

FOR AND ON BEHALF OF
GUJARAT POLLUTION CONTROL BOARD

(M. R. Macwana)
Unit Head, Bharuch

NO: GPCB/BRCH-B/CTE-646/ID-32988/ **Date:**

To,
M/s. Bharuch Nagarpalika
City survey No. 1541,
Near GelaniKuwa, Bambakhana, Nagar Yojana, no 3,
AntimKhand-92 TP, Tal &Dist: Bharuch.

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GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN, SECTOR 10-A,
GANDHINAGAR - 382010,
(T) 079-23232152

R.P.A.D.

NOTICE OF DIRECTION UNDER SECTION 33-A OF THE WATER (PREVENTION AND CONTROL OF POLLUTION) ACT-1974 (HEREINAFTER REFERRED TO AS THE "WATER ACT") AS AMENDED FROM TIME TO TIME.

WHEREAS you **M/s. Bharuch Nagarpalika** are having an industrial plant at City Survey No. 1541, near Gelanikuwa, Bambakhana, Nagar Yojana no 3, Antimkhand-92 TP, Ta & Dist.: Bharuch.

AND WHEREAS Gujarat Pollution Control Board had granted CCA (AWH-131486) valid up to 27/08/2028 for manufacturing activity subject to compliance of conditions mentioned therein.

AND WHEREAS during the inspection of your industrial plant on **01/11/2025** under Section - 23 of the Water Act by the authorized officers of the Board it has been observed that:

(1) Bharuch Nagarpalika has not develop proper mechanism for collection of domestic wastewater generated from Bharuch Municipality and surrounding areas and at present which is going direct into the Narmada River through domestic outfall at various places in the city.

(2) Bharuch Nagarpalika needs to set up proper sewer network line up to STP and to install necessary pumping stations to collect maximum domestic sewage in the region.

(3) During visit it is observed that, treated domestic waste water has been partly used for gardening, partly sent through tankers and partly discharged into River Narmada.

(4) Analysis Report of the Sample collected from final outlet of STP of Nagarpalika shows:. COD: 96 mg/l, BOD: 9 mg/l and Fecal Coliform: >1600MNP/100ml, which is found higher than permissible limits.

Now, therefore I Dr. S. N. Agravat, Unit Head - Bharuch proposes to issue Notice under Section (33) (A) of the Water (Prevention and Control of Pollution) Act-1974 as under:

1. Why not to issue direction under section 33-A of the Water (Prevention and control of pollution) Act – 1974 to prohibit you from manufacturing activity?
2. Why not to direct to concern authority for disconnection of Power Supply & Water Supply of your industrial plant?

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GPCB

GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN, SECTOR 10-A,
GANDHINAGAR - 382010,
(T) 079-23232152

R.P.A.D.

NOTICE OF DIRECTION UNDER SECTION 33-A OF THE WATER (PREVENTION AND CONTROL OF POLLUTION) ACT-1974 (HEREINAFTER REFERRED TO AS THE "WATER ACT") AS AMENDED FROM TIME TO TIME.

WHEREAS you **M/s. Bharuch Nagarpalika** are having an industrial plant at City survey no. 1541, near Gelanikuwa, Bambakhana, Nagar Yojana no 3, Antimkhand-92 TP, Ta & Dist.: Bharuch.

AND WHEREAS Gujarat Pollution Control Board had granted CCA (AWH-131486) valid up to 27/08/2028 for manufacturing activity subject to compliance of conditions mentioned therein.

AND WHEREAS during the inspection of your industrial plant on **03/02/2025** under Section - 23 of the Water Act by the authorized officers of the Board it has been observed that:

(1) STP is operated only for 3-4 hours per day with an inflow quantity of @ 0.5-0.7 MLD.
(2) As per AR of sample collected from final outlet of STP shows SS- 22 mg/l. (Permissible TSS <20 mg/L).
(3) STP has partly discharged their treated waste water into Narmada River and partly sent through tankers, which does not comply with CCA condition.
(4) During visit the flowing water appeared to contain domestic wastewater into natural drain/ leads to Narmada river and Analysis report of this flowing natural drain water shows that it contains domestic wastewater (sewage).
(5) During visit Chlorination is found not in operation.
(6) Unit has not submitted the reply of written instructions given during visit and Show Cause Notice issued dated 10.02.2025.

Now, therefore I M.R. Macwana, Unit Head - Bharuch proposes to issue Notice under Section (33) (A) of the Water (Prevention and Control of Pollution) Act-1974 as under:

1. Why not to issue direction under section 33-A of the Water (Prevention and control of pollution) Act – 1974 to prohibit you from manufacturing activity?
2. Why not to direct to concern authority for disconnection of Power Supply & Water Supply of your industrial plant?
3. Unit shall submit the time bound action plan for full-fledged operation of STP and divert the domestic wastewater (sewage) through drainage network to STP.

GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN, SECTOR 10-A,
GANDHINAGAR - 382010,
(T) 079-23232152

GPCB

SPEED POST

NOTICE OF DIRECTION UNDER SECTION 33-A OF THE WATER (PREVENTION AND CONTROL OF POLLUTION) ACT-1974 (HEREINAFTER REFERRED TO AS THE "WATER ACT") AS AMENDED FROM TIME TO TIME.

WHEREAS you **M/s. Bharuch Nagarpalika** are having an industrial plant at City Survey No. 1541, near Gelanikuwa, Bambakhana, Nagar Yojana no 3, Antimkhand-92 TP, Ta & Dist.: Bharuch.

AND WHEREAS Gujarat Pollution Control Board had granted CCA (AWH-131486) valid up to 27/08/2028 for manufacturing activity subject to compliance of conditions mentioned therein.

AND WHEREAS during the inspection of your industrial plant on **01/12/2025** under Section - 23 of the Water Act by the authorized officers of the Board it has been observed that:

(1) Analysis report of the sample collected from final treated waste water holding tank of STP shows: COD: 87mg/l, BOD: 11 mg/l, FC:540MPN/100ml, which is higher than permissible norms.
(2) During visit it is observed that, treated domestic waste water has been partly used for gardening, partly sent through tankers and partly discharged into River Narmada.
(3) You have not complied with earlier issued Notice of Direction Dtd. 20/12/2025 and also not submitted compliance of the same.

Now, therefore I Dr. S. N. Agravat, Unit Head - Bharuch proposes to issue Notice under Section (33) (A) of the Water (Prevention and Control of Pollution) Act-1974 as under:

1. Why not to issue direction under section 33-A of the Water (Prevention and control of pollution) Act – 1974 to prohibit you from manufacturing activity?
2. Why not to direct to concern authority for disconnection of Power Supply & Water Supply of your industrial plant?
3. Unit shall submit the time bound action plan for full-fledged operation of STP and divert the domestic wastewater (sewage) through drainage network to STP.

You are hereby directed to reply & submit compliance of above points within 15 days from the date of serving of this notice failing which, it shall be presumed that you have nothing to say in this matter and appropriate action will be initiated against you for the conduct of the business of your industry, under the Water Act-1974 for above non-compliance.

FOR AND ON BEHALF OF
GUJARAT POLLUTION CONTROL BOARD

Agravat

(Dr. S. N. AGRAVAT)
UNIT HEAD-BHARUCH

GUJARAT POLLUTION CONTROL BOARD
Regional Office, Bharuch
C-1/119/3, GIDC Phase-2, Narmadanagar, Bharuch - 392 015.
Phone: 02642- 246 333, E mail ID: ro-gpcb-bhar@gujarat.gov.in

ક્રમાંક: ગુ.પ્ર.નિ.બોર્ડ/પ્રા.ક.-ભરૂચ/આઈ.ડી.-ટી-૩૭૨/૨૦૨૫/૩૫૫૩ તા.૧૭/૦૩/૨૦૨૫

પ્રતિ,

- તલાટી કમ મંત્રીશ્રી,
  મોજે ગામ-નાંદ, તા.જી.ભરૂચ.
- તલાટી કમ મંત્રીશ્રી,
  મોજે ગામ-ઝનોર, તા.જી.ભરૂચ.
- તલાટી કમ મંત્રીશ્રી,
  મોજે ગામ-અંગારેશ્વર, તા.જી.ભરૂચ.
- તલાટી કમ મંત્રીશ્રી,
  મોજે ગામ-નિકોરા, તા.જી.ભરૂચ.
- તલાટી કમ મંત્રીશ્રી,
  મોજે ગામ-મંગલેશ્વર , તા.જી.ભરૂચ.
- તલાટી કમ મંત્રીશ્રી,
  મોજે ગામ-શુકલતીર્થ, તા.જી.ભરૂચ.
- તલાટી કમ મંત્રીશ્રી,
  મોજે ગામ-તવરા, તા.જી.ભરૂચ.
- તલાટી કમ મંત્રીશ્રી,
  મોજે ગામ-ઝાડેશ્વર, તા.જી.ભરૂચ.
- તલાટી કમ મંત્રીશ્રી,
  મોજે ગામ-મકતમપુર, તા.જી.ભરૂચ.
- તલાટી કમ મંત્રીશ્રી,
  મોજે ગામ-કુકરવાડા, તા.જી.ભરૂચ.
- તલાટી કમ મંત્રીશ્રી,
  મોજે ગામ-દશાન, તા.જી.ભરૂચ.
- તલાટી કમ મંત્રીશ્રી,
  મોજે ગામ-વેરવાડા તા.જી.ભરૂચ.
- તલાટી કમ મંત્રીશ્રી,
  મોજે ગામ-મહેગામ, તા.જી.ભરૂચ.

GUJARAT POLLUTION CONTROL BOARD
Regional Office, Bharuch
C-1/119/3, GIDC Phase-2, Narmadanagar, Bharuch – 392 015.
Phone: 02642- 246 333, E mail ID: ro-gpcb-bhar@gujarat.gov.in

ક્રમાંક: ગુ.પ્ર.નિ.બોર્ડ/પ્રા.ક.-ભરૂચ/આઈ.ડી.-ટી-૩૭૨/૨૦૨૧/૭૫૫૭ તા.૧૭/૦૩/૨૦૨૧

પ્રતિ,
ચીફ ઓફિસર
ભરૂચ નગરપાલિકા,
તા.જી.ભરૂચ.

વિષય : ઘરગથ્થુ ગંદા પાણીનું શુદ્ધિકરણ અને નિકાસ માટેના વ્યવસ્થાપન કરવા બાબત.

ઉપરોક્ત વિષય અંગે સહ જાણાવવાનું કે, જીપીસીબી ની સંયુક્ત ટીમ દ્વારા નર્મદા નદીના ભરૂચ તરફના કાંઠાના વિસ્તારો નાદ થી સુવા ગામ સુધી મે ૨૦૨૪ દરમિયાન સર્વે કરવા માં આવ્યો હતો, સર્વે દરમ્યાન આપના સ્થળ મુલાકાત દરમ્યાન જાણવા મળ્યું હતું કે, ભરૂચ નગરપાલિકાના વિવિધ વિસ્તારોમાંથી ઉદ્ભવતા ઘરગથ્થા પાણીને એકત્ર કરી શુદ્ધ કરવા માટેની કોઈ વ્યવસ્થા નથી તેમજ વહન થઈને અલગ-અલગ નાળા મારફતે નર્મદા નદીમાં જતું હોવાથી નર્મદા નદી પ્રદુષિત થઈ રહેલ છે,

આમ પાણી પ્રદુષણ અટકાવવા માટે ઉદ્ભવતા ગંદાપાણીને એકત્ર કરવા માટે યોગ્ય વ્યવસ્થા ગોઠવીને નગરપાલિકાના હયાત (STP) માં લઈને તેના શુદ્ધિકરણ કર્યા બાદ ગ્રીનબેલ્ટમાં ઉપયોગ કરવા જરૂરી વ્યવસ્થા ગોઠવવા વિનંતી. આમ કોઈપણ પ્રકારનું નગરપાલિકા વિસ્તારનું ગંદુપાણી નર્મદા નદીમાં ન જાય તે માટે તકેદારી રાખવા વિનંતી.

ગુ.પ્ર.નિ.બોર્ડના નામે અને વતી,

(કે.એન.વાઘમશી)
પ્રાદેશિક અધિકારી, ભરૂચ

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ક્રમાંક નં.: ગુ. પ્ર. નિ. બોર્ડ/પ્રા.ક./ભરૂચ/આઈ.ડી.-ટી-૩૭૨/ક્ષ૨૧૨/૨૦૨૫ તા.: ૨૩/૧૨/૨૦૨૫

સ્મૃતિ પત્ર - ૧

પ્રતિ,

1) તલાટી કમ મંત્રીશ્રી,
મોજે ગામ-નાંદ, તા.જી.ભરૂચ.

2) તલાટી કમ મંત્રીશ્રી,
મોજે ગામ-રાવા, તા.વાગરા, જી.ભરૂચ.

3) તલાટી કમ મંત્રીશ્રી,
મોજે ગામ-અંગારેશ્વર, તા.જી.ભરૂચ.

4) તલાટી કમ મંત્રીશ્રી,
મોજે ગામ-ઝનોર, તા.જી.ભરૂચ.

5) તલાટી કમ મંત્રીશ્રી,
મોજે ગામ-મંગલેશ્વર, તા.જી.ભરૂચ.

6) તલાટી કમ મંત્રીશ્રી,
મોજે ગામ-નિકોરા, તા.જી.ભરૂચ.

7) તલાટી કમ મંત્રીશ્રી,
મોજે ગામ-તવરા, તા.જી.ભરૂચ.

8) તલાટી કમ મંત્રીશ્રી,
મોજે ગામ-શુકલતીર્થ, તા.જી. ભરૂચ.

9) તલાટી કમ મંત્રીશ્રી,
મોજે ગામ-મકતમપુર, તા.જી.ભરૂચ.

10)તલાટી કમ મંત્રીશ્રી,
મોજે ગામ-ઝાડેશ્વર, તા.જી.ભરૂચ

11)તલાટી કમ મંત્રીશ્રી,
મોજે ગામ-દશાન, તા.જી.ભરૂચ

12)તલાટી કમ મંત્રીશ્રી,
મોજે ગામ-કુકરવાડા, તા.જી.ભરૂચ.

13)તલાટી કમ મંત્રીશ્રી,
મોજે ગામ-મહેગામ, તા.જી.ભરૂચ

14)તલાટી કમ મંત્રીશ્રી,
મોજે ગામ-વેરવાડા તા.જી.ભરૂચ

15)તલાટી કમ મંત્રીશ્રી,
મોજે ગામ-ભાડભુત, તા.વાગરા, જી.ભરૂચ,

16)તલાટી કમ મંત્રીશ્રી,
મોજે ગામ-કાસવા, તા.જી.ભરૂચ.

17)તલાટી કમ મંત્રીશ્રી,
મોજે ગામ-વડવા, તા.જી.ભરૂચ

18)તલાટી કમ મંત્રીશ્રી,
મોજે ગામ-કલાદરા, તા. વાગરા, જી.ભરૂચ.

19)તલાટી કમ મંત્રીશ્રી,
મોજે ગામ-વેંગણી, તા.વાગરા, જી.ભરૂચ.

20)તલાટી કમ મંત્રીશ્રી,
મોજે ગામ-ઝાગેશ્વર, તા. વાગરા, જી.ભરૂચ.

21)તલાટી કમ મંત્રીશ્રી,
મોજે ગામ-કોલીયાદ, તા.વાગરા, જી.ભરૂચ.

o/c

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GUJARAT POLLUTION CONTROL BOARD

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સ્મૃતિ પત્ર - ૧

પ્રતિ,
ચીફ ઓફિસર
પ્રતિ ભરૂચ નગરપાલિકા,
તા.જી.ભરૂચ.

વિષય : ઘરગથ્થુ ગંદા પાણીનું શુદ્ધિકરણ અને નિકાસ માટેના વ્યવસ્થાપન કરવા બાબત.

સંદર્ભ : (૧) ગુ.પ્ર.નિ.બોર્ડ/પ્રા.ક.-ભરૂચ/આઈ.ડી.-ટી-૩૭૨/૨૦૨૫/૩૫૫૩ નો પત્ર, તા. ૧૩/૦૩/૨૦૨૫.

(૨) BEFORE THE NATIONAL GREEN TRIBUNAL WESTERN ZONE BENCH, PUNE . I.A. No.658 OF 2025 (WZ), ORIGINAL APPLICATION NO.103 OF 2025(WZ) નો ઓર્ડર પત્ર તા. ૨૩/૧૧/૨૦૨૫

(૩)નિયામક પર્યાવરણ અને સભ્ય સચિવ (GCZMA) નો પત્ર ક્રમાંક FED/CMC/e - file/6/2025/3012/tech cell નો પત્ર, તા. ૧૧/૧૨/૨૦૨૫

સાહેબશ્રી,

ઉપરોક્ત વિષય અને સંદર્ભે અન્વયે જણાવવાનું કે, જીપીસીબી ની સંયુક્ત ટીમ દ્વારા નર્મદા નદીના ભરુચ તરફના કાંઠાના વિસ્તારો ઉપરવાસમાં નાદ થી સુધા ગામ સુધી મે ૨૦૨૪ દરમિયાન સર્વે કરવા માં આવ્યો હતો, સર્વે દરમ્યાન સ્થળ મુલાકાત સમયે જાણવા મળ્યું હતું કે, ભરૂચ નગરપાલિકાના વિવિધ વિસ્તારોમાંથી ઉદ્ભવતા ઘરગથ્થા પાણીને એકત્ર કરી શુદ્ધિ કરવા માટેની કોઈ વ્યવસ્થા નથી તેમજ ઘરગથ્થું પાણી વહન થઈને અલગ-અલગ નાળા મારફતે નર્મદા નદીમાં જતું હોવાથી નર્મદા નદી પ્રદુષિત થઈ રહેલ છે. તે બાબતે આપને તા. ૧૩/૦૩/૨૦૨૫ ના પત્રથી જાણ કરવામાં આવેલ, જેના અનુસંધાને આજ દિન સુધી આપશ્રી દ્વારા કોઈ પ્રગતિ અહેવાલ કે પ્રત્યુત્તર અત્રેની કચેરીને મળેલ નથી.

આમ પાણી પ્રદુષણ અટકાવવા માટે ઉદ્ભવતા ગંદાપાણીને એકત્ર કરવા માટે યોગ્ય વ્યવસ્થા ગોઠવીને સદર ઘરગથ્થું પાણી નગરપાલિકાના હયાત સીવેજ ટ્રીટમેન્ટ પ્લાન્ટ (STP) માં લઈને તેનું શુધ્ધિકરણ કર્યા બાદ ગ્રીનબેલ્ટમાં ઉપયોગ કરવા જરૂરી વ્યવસ્થા ગોઠવવા વિનંતી. આમ કોઈપણ પ્રકારનું નગરપાલિકા વિસ્તારનું ગંદુપાણી નર્મદા નદીમાં ન જાય તે માટે તકેદારી રાખવા વિનંતી.

ગુ.પ્ર.નિ.બોર્ડના નામે અને વતી,

(કે. એન. વાઘમશી)
પ્રાદેશિક અધિકારી, ભરુચ

નકલ રવાના :

(૧) નિયામક (પર્યાવરણ) અને સભ્ય સચિવશ્રી, GCZMA
વન અને પર્યાવરણ વિભાગ, બ્લોક નં. ૧૪, ૮ મો માળ, સચિવાલય , ગાંધીનગર..... જાણ સારું.

(૨) સભ્ય સચિવશ્રી, ગુ.પ્ર.નિ.બોર્ડ, પર્યાવરણ ભવન, સેક્ટર ૧૦-એ, ગાંધીનગર તરફ જાણ સારૂ.

(૩) કલેકટર અને જીલ્લા મેજીસ્ટ્રેટશ્રી તથા અધ્યક્ષશ્રી, જીલ્લા સ્તરીય કોસ્ટલ રેગ્યુલેશન ઝોન કમિટિ, ભરુચ... જાણ સારું.

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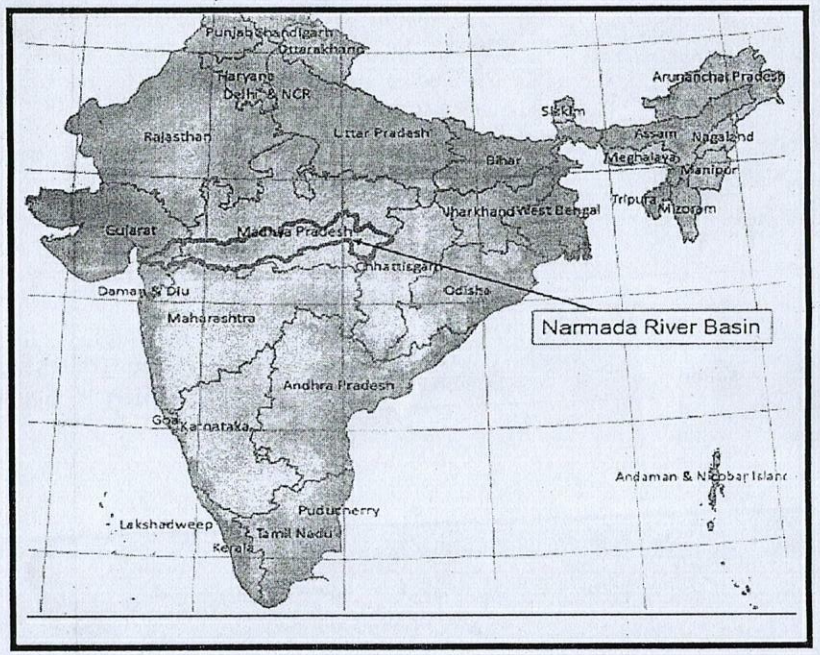
Project- Survey of Bharuch Region
Sampling from Narmada at different location

Narmada River Survey of Bharuch

- Narmada is Sanskrit word by means "The Doner of pleasure "Also Called as "Reva".
- The Narmada River is the only river in india that flows in central india between North india and South
  India. Narmada River rising in Madhya Pradesh state that runs from East to West along with the Tapi
  River and the Mahi River. Narmada flows over a length of 1,312 km (815.2 mi) before draining through
  The gulf of Cambey (Khambhat) into the Arabian Sea, 30 km (18.6 mi) west of Bharuch city of Gujarat.
- All rivers in India flows from waste to east but Narmada and Tapi flows from East to Waste.
- The Narmada River is considered extremely holy by the Hindus.
- Narmada River has a huge water resources potential for Agriculture and Economy of the region. More
  Than 90% of Water flow occurs during the Monsoon Months of June to September.



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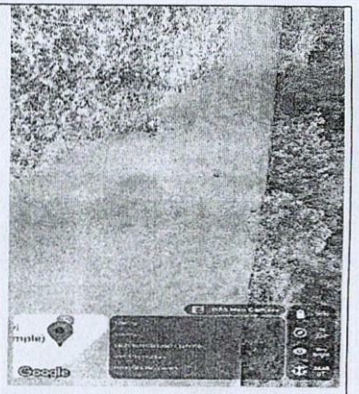
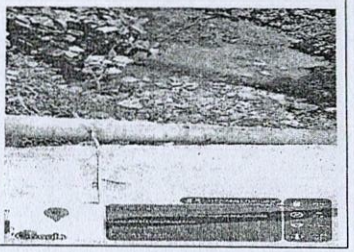
Project- Survey of Bharuch Region
Sampling from Narmada at different location

											through u/g drainage system. - As informed by contacted person during monsoon domestic water flows towards River Narmada	
2	River Narmada at Village-Zanor	Water sample collected from River Narmada at Village Zanor ,Near Ghat (Ovara) Sample collected @ 1.5 meter away after confluence point of Domestic w/w mixing with River Narmada.	7000	1.05	0.84	No	21.840 6823 & 73.122 9627	pH = 7 – 8 Colourless, slightly turbid	28/05/2024, 13.50 Hrs.	-	- Domestic W/W discharge from open drain n to River Narmada is observed during visit.	 

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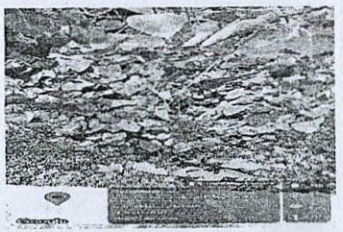
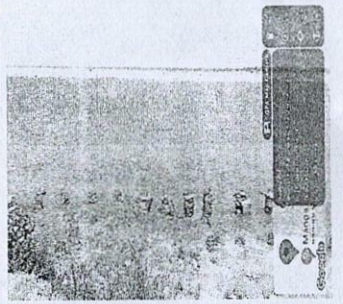
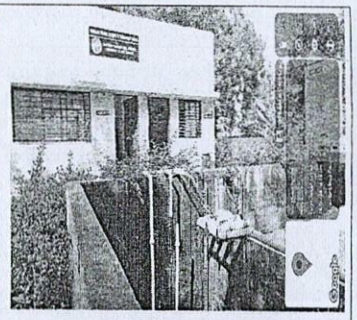
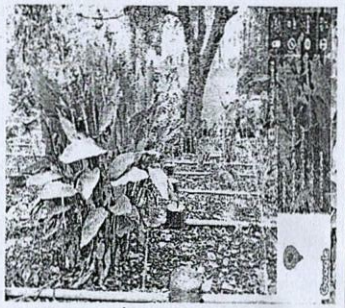
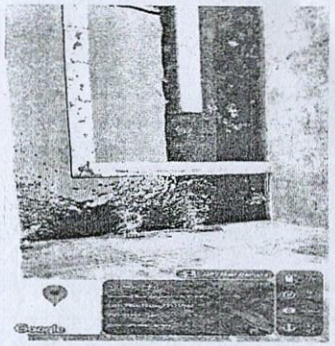
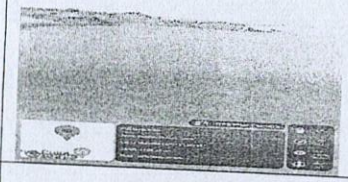
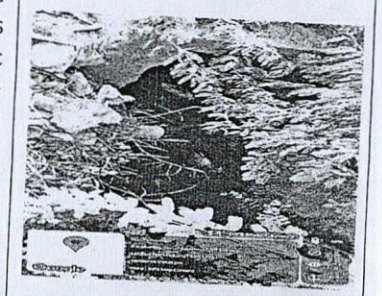
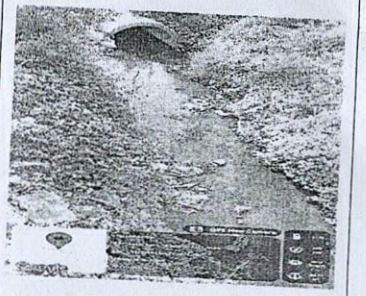
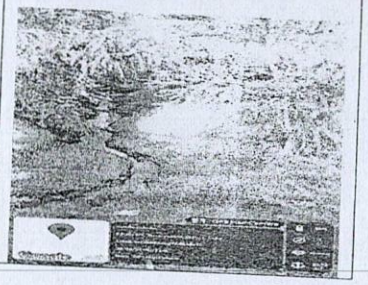
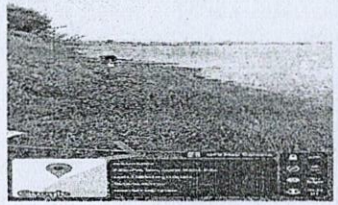
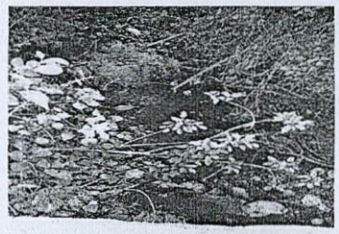
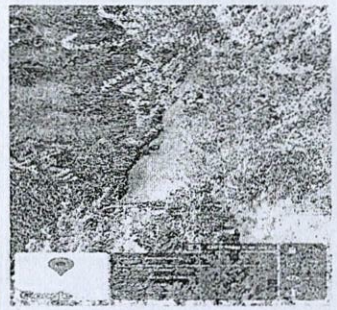
Project- Survey of Bharuch Region
Sampling from Narmada at different location

												
3	River Narmada at Village Angareshwar	Sample collected from River Narmada at Village Angareshwar Near Ghat.	1,850	0.185	0.222	No	21.793216 & 73.1332547	pH = 7 – 8 slightly Muddy, slightly turbid	28/05/2024, 14:20 Hrs.	-	- Open drain with little quantity of domestic w/w is observed, Discharge in to River Narmada not observed during visit.	 
4	River Narmada at Village-Nikora	Water sample collected from River Narmada at	4,570	0.457	0.5484	No	21.7734488 & 73.1358004	pH = 7 – 8 slightly Muddy,	28/05/2024, 15.05 Hrs.	Mr. Mukeshbhai (peon)	- Artificial pond is provided by Gram Panchayat for disposal of	

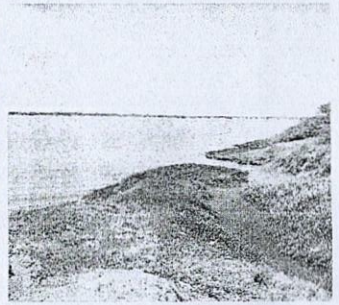
											- However during visit no such discharge observed as River Narmada is @ 1-2 Km. away from STP. So, w/w get absorbed or evaporated before reaching or River Narmada.	  

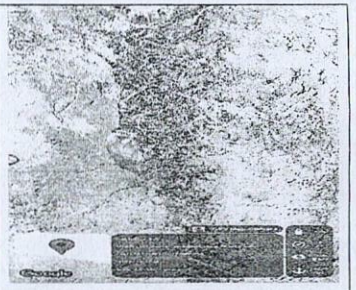
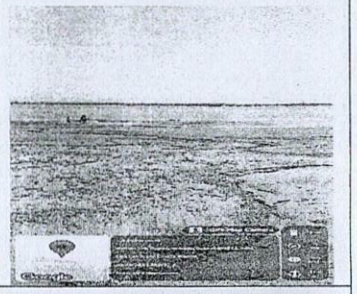
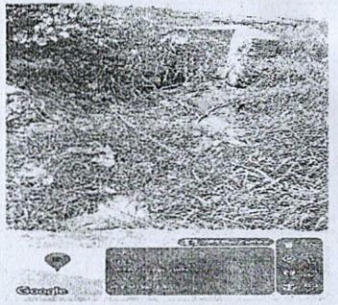
Project- Survey of Bharuch Region
Sampling from Narmada at different location

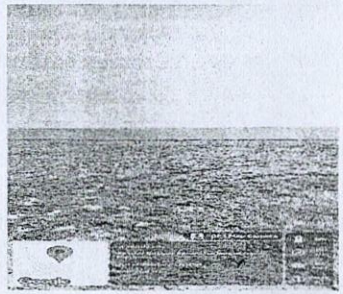
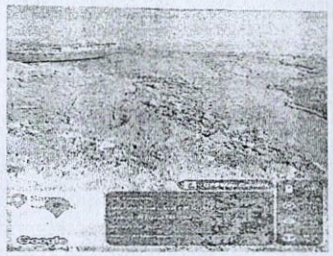
												
7	River Narmada at Village Tavra	Water sample collected from River Narmada at@1.5 meter away after confluence point. (i.e. after mixing of Domestic w/w from both open drain in to River Narmada)	6,600	0.66	0.792	No	21.7388454 & 73.0634516	pH = 7 – 8 slightly Muddy, slightly turbid	28/05/2024, 17:15 Hrs.	Mr. Fogatbhai (peon) Gram panchayat, Tavra	- Total 4 numbers of open drains for Domestic w/w discharge observed during visit, from which common discharge of three drains & from other one drain leading to River Narmada is observed during visit.	  

												
8	River Narmada at Zadeshwar At Nilkantheshwar Mahadev	Water sample collected from River Narmada at@2.0 meter away after confluence point. (i.e. after mixing of Domestic w/w into River Narmada) Near Narmada Garden	38,000	3.8	0.456	No	21.717544 & 73.045 1365	pH = 7 – 8 slightly Muddy Brown, slightly turbid	28/05/2024, 18:00 Hrs.	-	- One open drain of Domestic w/w discharge leading to R. Narmada is observed during visit. - Other Open drain is there but that point is not accessible up to River Narmada.	 

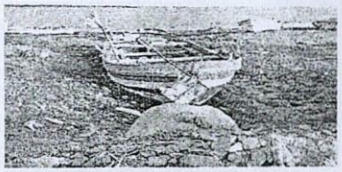
227

												 
10	River Narmada at Bharuch City	Water sample collected from at Golden bridge & Domestic Outfall at Dandia Bazar, Near Bhrugurushi Temple, Furja Ovara, Lal Bazar.	-	-	-	Yes (Partially work)	-	-	Monthly Project sampling	-	- Domestic W/W discharge from open drain to River Narmada is observed during visit.	-

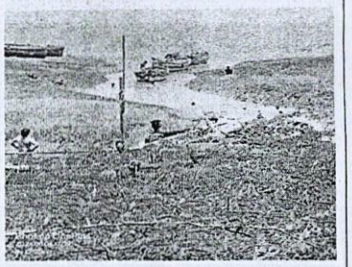
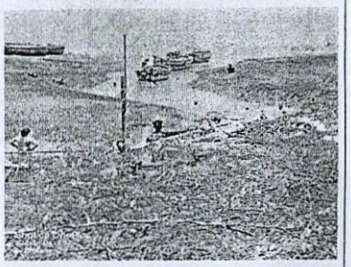
		Narmada at Village Dshan Near Ghat (@ 1.5 m away from ghat)					72.908 5091	slightly turbid		Sarpanch)	is observed during visit.	 
13	River Narmada at Village Verwada	Water sample collected from River Narmada at Village Verwada from Near Ghat (@ 1.5 m away from ghat)	565	0.08475	0.0678	No	21.681 3678 & 72.912 6631	pH = 7 – 8 slightly Muddy, slightly turbid	30/05/20 24 13.50 Hrs.	Mr. Ishwarbh ai (deputy Sarpanch)	- Domestic W/W discharge from open drain to River Narmada is observed during visit.	

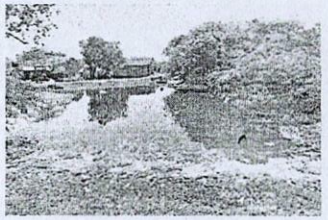
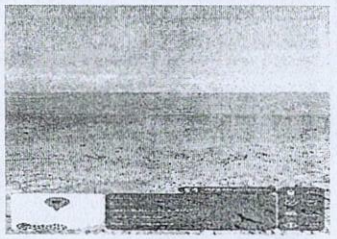
												 
15	River Narmada at Village Kasva	Water sample collected from River Narmada at Village Kasva from Near Ghat (@ 1.5 m away from ghat)	1,200	0.18	0.144	No	21.6680958 & 72.8155313	pH = 7 – 8 slightly Muddy, slightly turbid	30/05/2024 17.00 Hrs.	Mr. Ghanshyambhai (Sarpanch)	- As informed by contacted person during monsoon domestic water flows towards River Narmada.	

Project- Survey of Bharuch Region
Sampling from Narmada at different location

												  
17	River Narmada at Village Vadva	Water sample collected from River Narmada at Village Vadva	1500	0.225	0.18	No	21.689 5143 & 73.868 9422	pH = 7 – 8 slightly Muddy, slightly turbid	04/06/2024 10:40 Hrs.	–	- Domestic W/W discharge from open drain to River Narmada	

Project- Survey of Bharuch Region
Sampling from Narmada at different location

												 
19	River Narmada at Village Jageshwar	Water sample collected from River Narmada at Village Jageshwar from Near Ghat	1700 .	0.255	0.204	No	21.672 0976 & 72.577 8319	pH = 7 – 8 slightly Muddy, slightly turbid	04/06/2024 15:45 Hrs.	Mr. Pravinsinh (resident of village)	- Domestic W/W discharge from open drain to River Narmada is observed during visit.	

20	River Narmada at Village Vegni	Water sample collected from River Narmada at Village Vegni	1250	0.18	0.15	No	21.680 3137 & 72.714 7177	pH = 7 – 8 slightly Muddy, slightly turbid	15/06/20 24 15:00 Hrs.	Mr. Ravibhai (resident of village)	- Artificial pond is provided by Gram Panchayat for disposal of domestic waste water which is found filled with domestic w/w. - Domestic W/W is discharged into River Narmada. - As informed by contacted person during monsoon domestic water flows towards River Narmada.	 
21	River Narmada at Village Koliad	Water sample collected from River Narmada at Village Koliad	750	0.113	0.09	No	21.679 4268 & 72.692 8693	pH = 7 – 8 slightly Muddy, slightly turbid	15/06/20 24 13:25 Hrs.	Mr. Balvantb hai (deputy Sarpanch)	- As informed by contacted person during monsoon domestic water flows towards River Narmada.	

Gujarat Pollution Control Board

PCB Id: 46444

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

1 **Industry Details** **Survey Of Bharuch Region**

Outward No: 31925-11/06/2024

Email :

Telephone : 0000000000

PLOT NO:---,
Industries Belongs to District Bharuch, ---,
-- - 392001
DIST : Bharuch , TAL : Bharuch , SIDC : Not In Gidc

Inspection Id : **805415 (H.O.Reference)** **Ro Name :** **Bharuch**

2 **Type / Scale / Sector / Status :** RED / SMALL / / Closed Since Long

3 **Inspection Dt & Time :** 28/05/2024 12:55 / Water **Person Contacted :** Naranbhai (Peon) Gram Panchayat - Nand

4 **Env Audit Detail : Sch : N.A , , Year : , On Dt :**

Commissioned Dt : **Production Start Dt :** 01/01/2014 **Applicability of CRZ Rules :** No

5 **Water Consumption in Kilo Lts Per Day** Ind : 3.000 Dom : 2.000 **Borewells:** 0

6 **Waste Water generation / Discharge (klpd) :** Ind : 0.500 Dom : 0.200 **Tubewells:** 0

7 **Consumer No.(Electric Meter):** **Source of Water Supply:** GIDC Water Supply

8 **Disposal Mode of Industrial / Domestic :** Zero Discharge / Irrigation

9 **Discharge Pt / Final Receiving Body (Ultimate):** None / No generation of industrial wastewater

10 **Status of water consent Under the Water Act,1974:** - Last Inward:

11 **Effluent Treatement plant (ETP) : Units, if provided and status :**
No Data

12 **Whether Industry is a member of CETP ?** No

13 **Boilers=0 , DG Sets=0 , Flue Gas =1, Process =0 , ETP Cap = 0 , Capacity of All =**

APCM Details : Natural Draft
Fuel Used : Lignite
Stack Attached to : Furnace

14 **TSDF Name :** B.E.I.L, Ankleshwar [14983]

15 **Lab Charges Pending :** NIL **Water Cess Charges Pending :** NIL

16 **Last Env. Form V :** --- **Water Cess Return :** **HW Monthly Return :** Defaulter

Last 3 Legal Action :

Insp Dt	Act	Leg Dt	For	Insp ID	IR-Leg	Type	Out No
24/03/2020	SCN	01/07/2020	,	562876	SCN	ROU	563318
17/10/2019	SCN	27/01/2020	,	544483	SCN	ROU	552531
30/11/2019	SCN	27/01/2020	,	549170	SCN	ROU	552529

Gujarat Pollution Control Board

PCB Id: 46444

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Inspection Crux:

Water Observation:
Sampling is carried out on dtd.28/5/2024 at River Narmada from different location under Bharuch Region survey. Detailed IR in prescribed format is uploaded h/w for your reference. [450]-06/06/2024. IR with photographs is sent by mail due to space issue in xgn. [450]-07/06/2024 [450]-07/06/2024

Air Observation:
NOT APPLICABLE [450]-07/06/2024

Hazard Observation:
NOT APPLICABLE [450]-07/06/2024 [450]-07/06/2024

General Observation:
Sampling is carried out on dtd.28/5/2024 at River Narmada from different location under Bharuch Region survey. Detailed IR in prescribed format is uploaded h/w for your reference. [450]-06/06/2024. IR with photographs is sent by mail due to space issue in xgn. [450]-07/06/2024

I recommend : a. Keep on Records + Notings

W.C Notings: AS PER XGN DATA[450-LSO]~

Specific Instructions given to Industry at the time of visit , for Pt to Pt Compliance

Compliance Observed in this Inspections.

Instructions in Previous Visits and Reply	Insp Det	Instruction Status
આપ દ્વારા બોર્ડની પરવાનગી વગર Ready Mix Concrete (RMC) plant પ્રસ્થાપિત કરેલ છે, સદર બાબતે બોર્ડની CTE તેમજ CCA મેળવ્યા બાદ જ પ્લાન્ટ ઉપયોગમાં લેવો.	562876(24/03/20)	---
આપના Hot mix Plant ની Drum mix plant ની ચીમનીમાંથી સતત કાળા ઘટ્ટ ધૂમાડા વાતાવરણમાં ફેલાય છે.સદર બાબતે હવા પ્રદૂષણ નિયંત્રણના સાધનો લગાવી અને સક્ષમપણે ચલાવવા.	551320(18/12/19)	Still Pending
આપ ધ્વારા બોર્ડની પર્યાવરણીય ધારા-ધોરણની પરવાનગી CTE/CC&A મેળવ્યા વગર Hot mix Plant પ્રસ્થાપિત કરવામાં આવેલ છે.સદર બાબતે બોર્ડની પરવાનગી મેળવ્યા બાદ જ પ્લાન્ટ ઓપરેટ કરવો.	551320(18/12/19)	Still Pending

Gujarat Pollution Control Board

PCB Id: 46444

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

1 **Industry Details** Survey Of Bharuch Region

Outward No: 31941-17/06/2024

Email :

PLOT NO:---,
Industries Belongs to District Bharuch, ---,
-- - 392001
DIST : Bharuch , TAL : Bharuch , SIDC : Not In Gidc

Telephone :
0000000000

Inspection Id : 805691 (H.O.Reference) Ro Name : Bharuch

2 Type / Scale / Sector / Status : RED / SMALL / / Closed Since Long

3 Inspection Dt & Time : 30/05/2024 12:00 / Water Person Contacted : ---------

4 Env Audit Detail : Sch : N.A , , Year : , On Dt :

Commissioned Dt : Production Start Dt : 01/01/2014 Applicability of CRZ Rules : No

5 Water Consumption in Kilo Lts Per Day Ind : 3.000 Dom : 2.000 Borewells: 0

6 Waste Water generation / Discharge (klpd) : Ind : 0.500 Dom : 0.200 Tubewells: 0

7 Consumer No.(Electric Meter): Source of Water Supply: -----

8 Disposal Mode of Industrial / Domestic : Zero Discharge / Irrigation

9 Discharge Pt / Final Receiving Body (Ultimate): None / No generation of industrial wastewater

10 Status of water consent Under the Water Act,1974: - Last Inward:

11 Effluent Treatement plant (ETP) : Units, if provided and status :

No Data

12 Whether Industry is a member of CETP ? No

13 Boilers=0 , DG Sets=0 , Flue Gas =1, Process =0 , ETP Cap = 0 , Capacity of All =

APCM Details : Natural Draft

Fuel Used : Lignite

Stack Attached to : Furnace

14 TSDF Name : B.E.I.L, Ankleshwar [14983]

15 Lab Charges Pending : NIL Water Cess Charges Pending : NIL

16 Last Env. Form V : --- Water Cess Return : HW Monthly Return : Defaulter

Last 3 Legal Action :

Insp Dt	Act	Leg Dt	For	Insp ID	IR-Leg	Type	Out No
24/03/2020	SCN	01/07/2020	,	562876	SCN	ROU	563318
17/10/2019	SCN	27/01/2020	,	544483	SCN	ROU	552531
30/11/2019	SCN	27/01/2020	,	549170	SCN	ROU	552529

Gujarat Pollution Control Board

PCB Id: 46444

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Inspection Crux:

Water Observation:
River Narmada sampling is carried out on dated: - 30.05.2024 from different location under Bharuch region survey. Details IR in prescribed format is uploaded herewith for your reference. And IR with photographs is sent by mail due to space problems. [523]-14/06/2024

Air Observation:
Not applicable [523]-14/06/2024

Hazard Observation:
Not applicable [523]-14/06/2024

General Observation:
River Narmada sampling is carried out on dated: - 30.05.2024 from different location under Bharuch region survey. Details IR in prescribed format is uploaded herewith for your reference. And IR with photographs is sent by mail due to space problems. [523]-14/06/2024
~ RO Comments/Reply :Data shall be complied in the main survey report -17/06/2024

I recommend : a. Keep on Records + Notings

W.C Notings: --------[523-LSO]~

Specific Instructions given to Industry at the time of visit , for Pt to Pt Compliance

Compliance Observed in this Inspections.

Instructions in Previous Visits and Reply	Insp Det	Instruction Status
આપ દ્વારા બોર્ડની પરવાનગી વગર Ready Mix Concrete (RMC) plant પ્રસ્થાપિત કરેલ છે, સદર બાબતે બોર્ડની CTE તેમજ CCA મેળવ્યા બાદ જ પ્લાન્ટ ઉપયોગમાં લેવો.	562876(24/03/20)	---

Gujarat Pollution Control Board

PCB Id: 46444

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

1 **Industry Details** Survey Of Bharuch Region

Outward No: 31989-30/06/2024

Email :

PLOT NO:---,
Industries Belongs to District Bharuch, ---,
-- - 392001
DIST : Bharuch , TAL : Bharuch , SIDC : Not In Gidc

Telephone :
0000000000

Inspection Id : 806514 (H.O.Reference) **Ro Name :** Bharuch

2 **Type / Scale / Sector / Status :** RED / SMALL / / Closed Since Long

3 **Inspection Dt & Time :** 04/06/2024 10:40 / Water **Person Contacted :** ----------

4 **Env Audit Detail :** Sch : N.A , , Year : , On Dt :

Commissioned Dt : **Production Start Dt :** 01/01/2014 **Applicability of CRZ Rules :** No

5 **Water Consumption in Kilo Lts Per Day** Ind : 3.000 Dom : 2.000 **Borewells:** 0

6 **Waste Water generation / Discharge (klpd) :** Ind : 0.500 Dom : 0.200 **Tubewells:** 0

7 **Consumer No.(Electric Meter):** **Source of Water Supply:** -----

8 **Disposal Mode of Industrial / Domestic :** Zero Discharge / Irrigation

9 **Discharge Pt / Final Receiving Body (Ultimate):** None / No generation of industrial wastewater

10 **Status of water consent Under the Water Act,1974:** - Last Inward:

11 **Effluent Treatement plant (ETP) : Units, if provided and status :**
No Data

12 **Whether Industry is a member of CETP ?** No

13 **Boilers=0 , DG Sets=0 , Flue Gas =1, Process =0 , ETP Cap = 0 , Capacity of All =**

APCM Details : Natural Draft
Fuel Used : Lignite
Stack Attached to : Furnace

14 **TSDF Name :** B.E.I.L, Ankleshwar [14983]

15 **Lab Charges Pending :** NIL **Water Cess Charges Pending :** NIL

16 **Last Env. Form V :** --- **Water Cess Return :** **HW Monthly Return :** Defaulter

Last 3 Legal Action :

Insp Dt	Act	Leg Dt	For	Insp ID	IR-Leg	Type	Out No
24/03/2020	SCN	01/07/2020	,	562876	SCN	ROU	563318
17/10/2019	SCN	27/01/2020	,	544483	SCN	ROU	552531
30/11/2019	SCN	27/01/2020	,	549170	SCN	ROU	552529

Gujarat Pollution Control Board

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

PCB Id: 46444

W.C Notings: ----------[4754-AEE]~

Specific Instructions given to Industry at the time of visit , for Pt to Pt Compliance

Compliance Observed in this Inspections.

Instructions in Previous Visits and Reply	Insp Det	Instruction Status
આપ દ્વારા બોર્ડની પરવાનગી વગર Ready Mix Concrete (RMC) plant પ્રસ્થાપિત કરેલ છે, સદર બાબતે બોર્ડની CTE તેમજ CCA મેળવ્યા બાદ જ પ્લાન્ટ ઉપયોગમાં લેવો.	562876(24/03/20)	---

Gujarat Pollution Control Board

PCB Id: 46444

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

1 **Industry Details** **Survey Of Bharuch Region**

Outward No: 31996-03/07/2024

Email :

PLOT NO:---,
Industries Belongs to District Bharuch, ---,
-- - 392001
DIST : Bharuch , TAL : Bharuch , SIDC : Not In Gidc

Telephone :
0000000000

Inspection Id : **807775 (H.O.Reference)** **Ro Name :** **Bharuch**

2 **Type / Scale / Sector / Status :** RED / SMALL / / Closed Since Long

3 **Inspection Dt & Time :** 15/06/2024 15:00 / Water **Person Contacted :** —

4 **Env Audit Detail : Sch : N.A , , Year : , On Dt :**

Commissioned Dt : **Production Start Dt :** 01/01/2014 **Applicability of CRZ Rules :** No

5 **Water Consumption in Kilo Lts Per Day** Ind : 3.000 Dom : 2.000 **Borewells:** 0

6 **Waste Water generation / Discharge (klpd) :** Ind : 0.500 Dom : 0.200 **Tubewells:** 0

7 **Consumer No.(Electric Meter):** **Source of Water Supply:** -----

8 **Disposal Mode of Industrial / Domestic :** Zero Discharge / Irrigation

9 **Discharge Pt / Final Receiving Body (Ultimate):** None / No generation of industrial wastewater

10 **Status of water consent Under the Water Act,1974:** - Last Inward:

11 **Effluent Treatement plant (ETP) : Units, if provided and status :**
No Data

12 **Whether Industry is a member of CETP ?** No

13 **Boilers=0 , DG Sets=0 , Flue Gas =1, Process =0 , ETP Cap = 0 , Capacity of All =**

APCM Details : Natural Draft
Fuel Used : Lignite
Stack Attached to : Furnace

14 **TSDF Name :** B.E.I.L, Ankleshwar [14983]

15 **Lab Charges Pending :** NIL **Water Cess Charges Pending :** NIL

16 **Last Env. Form V :** --- **Water Cess Return :** **HW Monthly Return :** Defaulter

Last 3 Legal Action :

Insp Dt	Act	Leg Dt	For	Insp ID	IR-Leg	Type	Out No
24/03/2020	SCN	01/07/2020	,	562876	SCN	ROU	563318
17/10/2019	SCN	27/01/2020	,	544483	SCN	ROU	552531
30/11/2019	SCN	27/01/2020	,	549170	SCN	ROU	552529

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Gujarat Pollution Control Board

PCB Id: 46444

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

W.C Notings: Not applicable as this is a survey ID[4702-LSS]~

Specific Instructions given to Industry at the time of visit , for Pt to Pt Compliance

Compliance Observed in this Inspections.

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ANALYSIS REPORT FOR WATER / WASTE WATER SAMPLE

Sample ID:446602

GUJARAT POLLUTION CONTROL BOARD
BHARUCH, C-1/119/3, GIDC PHASE-2, NARMADANAGAR, BHARUCH-392015, (T) (0264)2246333

Test Report No. : 55519 **Date: 21/06/2024**

1. Name of the Customer	: Survey Of Bharuch Region
2. Address:	: PLOT NO:---, ---, Industries Belongs to District Bharuch, -- - 392001 DIST: Bharuch, TAL: Bharuch
3. Type of Sample	: REP
4. Sample Collected By	: I.A BHATT,S.O
5. Quantity of Sample Received	: 5 lit
6. Code No. of the Sample	: 3699064
7. Date & Time of Collection & Inwarding	: 28/05/2024 (1800 to 1810) & 30/05/2024
8. Date of Start & Completion of Analysis	: 30/05/2024 & 21/06/2024
9. Sampling Point	: Water sample collected from R.Narmada at Zadeshwar,,@21.717544,73.0451365 ~
10. Flow Details (Remarks)	: yes
11. Mode of Disposal	: sea
12. Ultimate Receiving Body	: sea
13. Temperature on Collection	: 32 & pH Range on pH Strip : @ 7-8 on pH Strip
14. Carboys Nos	: barcode
15. Parameters	: 18

Sr	Parameter	Unit	Test Method	Result
1	2 - pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	8.24
2	3 - Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 23rd edi. 2017	10
3	4 - Turbidity	N.T.U.	Nephelometric method. (2130 B APHA Standard Methods 22nd edi.)	180
4	9 - Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Methods 22nd edi.)2012	236
5	11 - Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Methods 22nd edi.)2012	428
6	13 - Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Standard Methods 22nd edi.)-2012	BDL
7	15 - Nitrite	mg/l	Spectrophotometric method. (4500-NO2 B APHA Standard Methods 22nd edi.)-2012	0.131
8	16 - Nitrate	mg/l	Cadmium reduction method As per Spectrophotometric method. (4500-NO2 E APHA Standard Methods 22nd edi.)-2012	0.36
9	25 - Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard Methods 22nd edi.)-2012	58
10	26 - Sulphate	mg/l	APHA(23rd edi) 4500 SO4 E	17
11	27 - Phosphate	mg/l	(4500-P D APHA Standard method 22nd edi)	0.11
12	29 - Total coliform	MPN/100 ml	Multiple Tube Fermentation method.1. 9221 B APHA 22nd Edition IS 1622-1981	120
13	30 - Fecal Coliform	MPN/100 ml	2.9221 E APHA 23rd Edition IS 1622-1981	45
14	33 - Dissolved Oxygen	mg/l	Winkler method – Azide modification. (4500-O– C APHA Standard Methods 22nd edi.)-2012	7.01
15	35 - Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2012	7
16	40 - Sulphide	mg/l	APHA (23rd Edi.)4500-s2-F –iodometric Method	BDL
17	55 - B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirmed 1999)-2009	0.94
18	66 - Salinity	0/00	2520 B APHA standard method 21st edi.	BDL

Laboratory Remarks : Approved By:399-lab_399 Dt.: 21/06/2024

R.C.VASAVA,S.O

Note :

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4. The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
5. Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat jurisdiction only.
6. Permissible Limits : as per Schedule VI of EPA Rules, 1986 as ammended by second and third amendment 1993 for Effluents.

ANALYSIS REPORT FOR WATER / WASTE WATER SAMPLE

Sample ID:446685

GUJARAT POLLUTION CONTROL BOARD
BHARUCH, C-1/119/3, GIDC PHASE-2, NARMADANAGAR, BHARUCH-392015, (T) (0264)2246333

Test Report No. : 55528 **Date: 21/06/2024**

1. Name of the Customer	: Survey Of Bharuch Region
2. Address:	: PLOT NO:---, ---, Industries Belongs to District Bharuch, -- - 392001 DIST: Bharuch, TAL: Bharuch
3. Type of Sample	: REP
4. Sample Collected By	: R P BUHA, SO
5. Quantity of Sample Received	: 5 lit
6. Code No. of the Sample	: 7280624
7. Date & Time of Collection & Inwarding	: 30/05/2024 (1200 to 1200) & 31/05/2024
8. Date of Start & Completion of Analysis	: 31/05/2024 & 21/06/2024
9. Sampling Point	: Water sample collected from R - Narmada at Maktampur ~
10. Flow Details (Remarks)	: ---
11. Mode of Disposal	: Sea,
12. Ultimate Receiving Body	: Sea
13. Temperature on Collection	: 31 & pH Range on pH Strip : @7 to 8 on pH strip
14. Carboys Nos	: Barcode
15. Parameters	: 18

Sr	Parameter	Unit	Test Method	Result
1	2 - pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	8.15
2	3 - Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 23rd edi. 2017	15
3	4 - Turbidity	N.T.U.	Nephelometric method. (2130 B APHA Standard Methods 22nd edi.)	200
4	9 - Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Methods 22nd edi.)2012	468
5	11 - Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Methods 22nd edi.)2012	236
6	13 - Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Standard Methods 22nd edi.)-2012	BDL
7	15 - Nitrite	mg/l	Spectrophotometric method. (4500-NO2 B APHA Standard Methods 22nd edi.)-2012	1.96
8	16 - Nitrate	mg/l	Cadmium reduction method As per Spectrophotometric method. (4500-NO2 E APHA Standard Methods 22nd edi.)-2012	0.44
9	25 - Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard Methods 22nd edi.)-2012	116
10	26 - Sulphate	mg/l	APHA(23rd edi) 4500 SO4 E	32
11	27 - Phosphate	mg/l	(4500-P D APHA Standard method 22nd edi)	0.047
12	29 - Total coliform	MPN/100 ml	Multiple Tube Fermentation method.1. 9221 B APHA 22nd Edition IS 1622-1981	700
13	30 - Fecal Coliform	MPN/100 ml	2.9221 E APHA 23rd Edition IS 1622-1981	340
14	33 - Dissolved Oxygen	mg/l	Winkler method – Azide modification. (4500-O– C APHA Standard Methods 22nd edi.)-2012	6.20
15	35 - Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2012	11
16	40 - Sulphide	mg/l	APHA (23rd Edi.)4500-s2-F –iodometric Method	BDL
17	55 - B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirmed 1999)-2009	1.30
18	66 - Salinity	0/00	2520 B APHA standard method 21st edi.	BDL

Laboratory Remarks : Approved By:399-lab_399 Dt.: 21/06/2024

R.C.VASAVA,S.O

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6. Permissible Limits : as per Schedule VI of EPA Rules, 1986 as ammended by second and third amendment 1993 for Effluents.
7. Physicochemical and microbiological parameters, Std. Methods for water and waste water-24th Edition by APHA.

ANALYSIS REPORT FOR WATER / WASTE WATER SAMPLE

Sample ID:446688

GUJARAT POLLUTION CONTROL BOARD
BHARUCH, C-1/119/3, GIDC PHASE-2, NARMADANAGAR,
BHARUCH-392015, (T) (0264)2246333

Test Report No. : 55531 **Date: 21/06/2024**

1. Name of the Customer	: Survey Of Bharuch Region
2. Address:	: PLOT NO:---, ---, Industries Belongs to District Bharuch, -- - 392001 DIST: Bharuch, TAL: Bharuch
3. Type of Sample	: REP
4. Sample Collected By	: R P BUHA, SO
5. Quantity of Sample Received	: 5 lit
6. Code No. of the Sample	: 6759288
7. Date & Time of Collection & Inwarding	: 30/05/2024 (1350 to 1350) & 31/05/2024
8. Date of Start & Completion of Analysis	: 31/05/2024 & 21/06/2024
9. Sampling Point	: Water sample collected from R - Narmada at Vervada, ~
10. Flow Details (Remarks)	: ---
11. Mode of Disposal	: Sea,
12. Ultimate Receiving Body	: Sea
13. Temperature on Collection	: 32 & pH Range on pH Strip : @7 to 8 on pH strip
14. Carboys Nos	:
15. Parameters	: 18

Sr	Parameter	Unit	Test Method	Result
1	2 - pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	7.03
2	3 - Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 23rd edi. 2017	10
3	4 - Turbidity	N.T.U.	Nephelometric method. (2130 B APHA Standard Methods 22nd edi.)	300
4	9 - Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Methods 22nd edi.)2012	244
5	11 - Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Methods 22nd edi.)2012	586
6	13 - Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Standard Methods 22nd edi.)-2012	BDL
7	15 - Nitrite	mg/l	Spectrophotometric method. (4500-NO2 B APHA Standard Methods 22nd edi.)-2012	0.362
8	16 - Nitrate	mg/l	Cadmium reduction method As per Spectrophotometric method. (4500-NO2 E APHA Standard Methods 22nd edi.)-2012	0.39
9	25 - Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard Methods 22nd edi.)-2012	60
10	26 - Sulphate	mg/l	APHA(23rd edi) 4500 SO4 E	12
11	27 - Phosphate	mg/l	(4500-P D APHA Standard method 22nd edi)	0.12
12	29 - Total coliform	MPN/100 ml	Multiple Tube Fermentation method.1. 9221 B APHA 22nd Edition IS 1622-1981	320
13	30 - Fecal Coliform	MPN/100 ml	2.9221 E APHA 23rd Edition IS 1622-1981	92
14	33 - Dissolved Oxygen	mg/l	Winkler method – Azide modification. (4500-O– C APHA Standard Methods 22nd edi.)-2012	4.88
15	35 - Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2012	17
16	40 - Sulphide	mg/l	APHA (23rd Edi.)4500-s2-F –iodometric Method	BDL
17	55 - B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirmed 1999)-2009	2.14
18	66 - Salinity	0/00	2520 B APHA standard method 21st edi.	BDL

Laboratory Remarks : Approved By:399-lab_399 Dt.: 21/06/2024

R.C.VASAVA,S.O

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6. Permissible Limits : as per Schedule VI of EPA Rules, 1986 as ammended by second and third amendment 1993 for Effluents.
7. Physicochemical and microbiological parameters, Std. Methods for water and waste water-24th Edition by APHA.

ANALYSIS REPORT FOR WATER / WASTE WATER SAMPLE

Sample ID:446689

GUJARAT POLLUTION CONTROL BOARD
BHARUCH, C-1/119/3, GIDC PHASE-2, NARMADANAGAR, BHARUCH-392015, (T) (0264)2246333

Test Report No. : 55534 **Date: 21/06/2024**

1. Name of the Customer	: Survey Of Bharuch Region
2. Address:	: PLOT NO:---, ---, Industries Belongs to District Bharuch, -- - 392001 DIST: Bharuch, TAL: Bharuch
3. Type of Sample	: REP
4. Sample Collected By	: R P BUHA, SO
5. Quantity of Sample Received	: 5 lit
6. Code No. of the Sample	: 3202771
7. Date & Time of Collection & Inwarding	: 30/05/2024 (1620 to 1620) & 31/05/2024
8. Date of Start & Completion of Analysis	: 31/05/2024 & 21/06/2024
9. Sampling Point	: Water sample collected from R - Narmada at Mehgam, ~
10. Flow Details (Remarks)	: ---
11. Mode of Disposal	: Sea,
12. Ultimate Receiving Body	: Sea,
13. Temperature on Collection	: 32 & pH Range on pH Strip : @7 to 8 on pH strip
14. Carboys Nos	:
15. Parameters	: 18

Sr	Parameter	Unit	Test Method	Result
1	2 - pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	8.30
2	3 - Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 23rd edi. 2017	10
3	4 - Turbidity	N.T.U.	Nephelometric method. (2130 B APHA Standard Methods 22nd edi.)	280
4	9 - Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Methods 22nd edi.)2012	410
5	11 - Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Methods 22nd edi.)2012	532
6	13 - Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Standard Methods 22nd edi.)-2012	BDL
7	15 - Nitrite	mg/l	Spectrophotometric method. (4500-NO2 B APHA Standard Methods 22nd edi.)-2012	0.052
8	16 - Nitrate	mg/l	Cadmium reduction method As per Spectrophotometric method. (4500-NO2 E APHA Standard Methods 22nd edi.)-2012	0.43
9	25 - Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard Methods 22nd edi.)-2012	116
10	26 - Sulphate	mg/l	APHA(23rd edi) 4500 SO4 E	27
11	27 - Phosphate	mg/l	(4500-P D APHA Standard method 22nd edi)	0.17
12	29 - Total coliform	MPN/100 ml	Multiple Tube Fermentation method.1. 9221 B APHA 22nd Edition IS 1622-1981	93
13	30 - Fecal Coliform	MPN/100 ml	2.9221 E APHA 23rd Edition IS 1622-1981	40
14	33 - Dissolved Oxygen	mg/l	Winkler method – Azide modification. (4500-O– C APHA Standard Methods 22nd edi.)-2012	5.04
15	35 - Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2012	19
16	40 - Sulphide	mg/l	APHA (23rd Edi.)4500-s2-F –iodometric Method	BDL
17	55 - B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirmed 1999)-2009	2.75
18	66 - Salinity	0/00	2520 B APHA standard method 21st edi.	BDL

Laboratory Remarks : Approved By:399-lab_399 Dt.: 21/06/2024

R.C.VASAVA,S.O

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7. Physicochemical and microbiological parameters, Std. Methods for water and waste water-24th Edition by APHA.

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ANALYSIS REPORT FOR WATER / WASTE WATER SAMPLE

Sample ID:446539

GUJARAT POLLUTION CONTROL BOARD
BHARUCH, C-1/119/3, GIDC PHASE-2, NARMADANAGAR, BHARUCH-392015, (T) (0264)2246333

Test Report No. : 55512 **Date: 21/06/2024**

1. Name of the Customer	: Survey Of Bharuch Region
2. Address:	: PLOT NO:---, ---, Industries Belongs to District Bharuch, -- - 392001 DIST: Bharuch, TAL: Bharuch
3. Type of Sample	: REP
4. Sample Collected By	: I.A BHATT,S.O
5. Quantity of Sample Received	: 5 lit
6. Code No. of the Sample	: 3710492
7. Date & Time of Collection & Inwarding	: 28/05/2024 (1255 to 1300) & 30/05/2024
8. Date of Start & Completion of Analysis	: 30/05/2024 & 21/06/2024
9. Sampling Point	: Water sample collected from R.Narmada at Nand @Lat 21.8585479, Long. 73.1332545 ~
10. Flow Details (Remarks)	: yes
11. Mode of Disposal	: into sea
12. Ultimate Receiving Body	: in to sea
13. Temperature on Collection	: 31 & pH Range on pH Strip : @ 7-8 on pH Strip
14. Carboys Nos	: barcode
15. Parameters	: 18

Sr	Parameter	Unit	Test Method	Result
1	2 - pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	8.30
2	3 - Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 23rd edi. 2017	5
3	4 - Turbidity	N.T.U.	Nephelometric method. (2130 B APHA Standard Methods 22nd edi.)	37
4	9 - Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Methods 22nd edi.)2012	222
5	11 - Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Methods 22nd edi.)2012	64
6	13 - Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Standard Methods 22nd edi.)-2012	BDL
7	15 - Nitrite	mg/l	Spectrophotometric method. (4500-NO2 B APHA Standard Methods 22nd edi.)-2012	BDL
8	16 - Nitrate	mg/l	Cadmium reduction method As per Spectrophotometric method. (4500-NO2 E APHA Standard Methods 22nd edi.)-2012	0.3
9	25 - Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard Methods 22nd edi.)-2012	50
10	26 - Sulphate	mg/l	APHA(23rd edi) 4500 SO4 E	30
11	27 - Phosphate	mg/l	(4500-P D APHA Standard method 22nd edi)	bdl
12	29 - Total coliform	MPN/100 ml	Multiple Tube Fermentation method.1. 9221 B APHA 22nd Edition IS 1622-1981	93
13	30 - Fecal Coliform	MPN/100 ml	2.9221 E APHA 23rd Edition IS 1622-1981	40
14	33 - Dissolved Oxygen	mg/l	Winkler method – Azide modification. (4500-O– C APHA Standard Methods 22nd edi.)-2012	8.38
15	35 - Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2012	5
16	40 - Sulphide	mg/l	APHA (23rd Edi.)4500-s2-F –iodometric Method	BDL
17	55 - B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirmed 1999)-2009	0.77
18	66 - Salinity	0/00	2520 B APHA standard method 21st edi.	BDL

Laboratory Remarks : Approved By:399-lab_399 Dt.: 21/06/2024

R.C.VASAVA,S.O

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(९२५)

ANALYSIS REPORT FOR WATER / WASTE WATER SAMPLE

Sample ID:446574

GUJARAT POLLUTION CONTROL BOARD
BHARUCH, C-1/119/3, GIDC PHASE-2, NARMADANAGAR, BHARUCH-392015, (T) (0264)2246333

Test Report No. : 55513 **Date: 21/06/2024**

1. Name of the Customer : Survey Of Bharuch Region
2. Address: : PLOT NO:---, ---, Industries Belongs to District Bharuch, -- - 392001 DIST: Bharuch, TAL: Bharuch
3. Type of Sample : REP
4. Sample Collected By : I.A BHATT,S.O
5. Quantity of Sample Received : 5 lit
6. Code No. of the Sample : 4933187
7. Date & Time of Collection & Inwarding : 28/05/2024 (1350 to 1355) & 30/05/2024
8. Date of Start & Completion of Analysis : 30/05/2024 & 21/06/2024
9. Sampling Point : Water sample collected from R.Narmada at Zanor, @Lat.21.8388536,Long 73.1291549 ~
10. Flow Details (Remarks) : yes
11. Mode of Disposal : into sea
12. Ultimate Receiving Body : sea
13. Temperature on Collection : 31 & pH Range on pH Strip : @ 7-8 on pH Strip
14. Carboys Nos : barcode
15. Parameters : 18

Sr	Parameter	Unit	Test Method	Result
1	2 - pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	**8.23**
2	3 - Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 23rd edi. 2017	**<2.5**
3	4 - Turbidity	N.T.U.	Nephelometric method. (2130 B APHA Standard Methods 22nd edi.)	**01**
4	9 - Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Methods 22nd edi.)2012	**246**
5	11 - Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Methods 22nd edi.)2012	**12**
6	13 - Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Standard Methods 22nd edi.)-2012	**BDL**
7	15 - Nitrite	mg/l	Spectrophotometric method. (4500-NO2 B APHA Standard Methods 22nd edi.)-2012	**BDL**
8	16 - Nitrate	mg/l	Cadmium reduction method As per Spectrophotometric method. (4500-NO2 E APHA Standard Methods 22nd edi.)-2012	**0.65**
9	25 - Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard Methods 22nd edi.)-2012	**48**
10	26 - Sulphate	mg/l	APHA(23rd edi) 4500 SO4 E	**20**
11	27 - Phosphate	mg/l	(4500-P D APHA Standard method 22nd edi)	**0.134**
12	29 - Total coliform	MPN/100 ml	Multiple Tube Fermentation method.1. 9221 B APHA 22nd Edition IS 1622-1981	**110**
13	30 - Fecal Coliform	MPN/100 ml	2.9221 E APHA 23rd Edition IS 1622-1981	**68**
14	33 - Dissolved Oxygen	mg/l	Winkler method – Azide modification. (4500-O– C APHA Standard Methods 22nd edi.)-2012	**8.46**
15	35 - Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2012	**7**
16	40 - Sulphide	mg/l	APHA (23rd Edi.)4500-s2-F –iodometric Method	**BDL**
17	55 - B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirmed 1999)-2009	**0.88**
18	66 - Salinity	0/00	2520 B APHA standard method 21st edi.	**BDL**

Laboratory Remarks : Approved By:399-lab_399 Dt.: 21/06/2024

R.C.VASAVA,S.O

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6. Permissible Limits : as per Schedule VI of EPA Rules, 1986 as ammended by second and third amendment 1993 for Effluents.

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ANALYSIS REPORT FOR WATER / WASTE WATER SAMPLE

Sample ID:446577

GUJARAT POLLUTION CONTROL BOARD
BHARUCH, C-1/119/3, GIDC PHASE-2, NARMADANAGAR, BHARUCH-392015, (T) (0264)2246333

Test Report No. : 55514 **Date: 21/06/2024**

1. Name of the Customer	: Survey Of Bharuch Region
2. Address:	: PLOT NO:---, ---, Industries Belongs to District Bharuch, -- - 392001 DIST: Bharuch, TAL: Bharuch
3. Type of Sample	: REP
4. Sample Collected By	: I.A BHATT,S.O
5. Quantity of Sample Received	: 5 lit
6. Code No. of the Sample	: 7145913
7. Date & Time of Collection & Inwarding	: 28/05/2024 (1420 to 1425) & 30/05/2024
8. Date of Start & Completion of Analysis	: 30/05/2024 & 21/06/2024
9. Sampling Point	: Water sample collected from R.Narmada at Angareshwar @Lat.21.794498,Long 73.1365143 ~
10. Flow Details (Remarks)	: yes
11. Mode of Disposal	: sea
12. Ultimate Receiving Body	: sea
13. Temperature on Collection	: 32 & pH Range on pH Strip : @ 7-8 on pH Strip
14. Carboys Nos	: barcode
15. Parameters	: 18

Sr	Parameter	Unit	Test Method	Result
1	2 - pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	**8.28**
2	3 - Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 23rd edi. 2017	**10**
3	4 - Turbidity	N.T.U.	Nephelometric method. (2130 B APHA Standard Methods 22nd edi.)	**28**
4	9 - Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Methods 22nd edi.)2012	**214**
5	11 - Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Methods 22nd edi.)2012	**80**
6	13 - Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Standard Methods 22nd edi.)-2012	**BDL**
7	15 - Nitrite	mg/l	Spectrophotometric method. (4500-NO2 B APHA Standard Methods 22nd edi.)-2012	**0.091**
8	16 - Nitrate	mg/l	Cadmium reduction method As per Spectrophotometric method. (4500-NO2 E APHA Standard Methods 22nd edi.)-2012	**0.45**
9	25 - Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard Methods 22nd edi.)-2012	**44**
10	26 - Sulphate	mg/l	APHA(23rd edi) 4500 SO4 E	**17**
11	27 - Phosphate	mg/l	(4500-P D APHA Standard method 22nd edi)	**0.11**
12	29 - Total coliform	MPN/100 ml	Multiple Tube Fermentation method.1. 9221 B APHA 22nd Edition IS 1622-1981	**78**
13	30 - Fecal Coliform	MPN/100 ml	2.9221 E APHA 23rd Edition IS 1622-1981	**20**
14	33 - Dissolved Oxygen	mg/l	Winkler method – Azide modification. (4500-O– C APHA Standard Methods 22nd edi.)-2012	**8.38**
15	35 - Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2012	**6**
16	40 - Sulphide	mg/l	APHA (23rd Edi.)4500-s2-F –iodometric Method	**BDL**
17	55 - B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirmed 1999)-2009	**0.82**
18	66 - Salinity	0/00	2520 B APHA standard method 21st edi.	**BDL**

Laboratory Remarks : Approved By:399-lab_399 Dt.: 21/06/2024

R.C.VASAVA,S.O

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6. Permissible Limits : as per Schedule VI of EPA Rules, 1986 as ammended by second and third amendment 1993 for Effluents.

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ANALYSIS REPORT FOR WATER / WASTE WATER SAMPLE

Sample ID:446579

GUJARAT POLLUTION CONTROL BOARD
BHARUCH, C-1/119/3, GIDC PHASE-2, NARMADANAGAR, BHARUCH-392015, (T) (0264)2246333

Test Report No. : 55515 **Date: 21/06/2024**

1. Name of the Customer	: Survey Of Bharuch Region
2. Address:	: PLOT NO:---, ---, Industries Belongs to District Bharuch, -- - 392001 DIST: Bharuch, TAL: Bharuch
3. Type of Sample	: REP
4. Sample Collected By	: I.A BHATT,S.O
5. Quantity of Sample Received	: 5 lit
6. Code No. of the Sample	: 3706496
7. Date & Time of Collection & Inwarding	: 28/05/2024 (1505 to 1510) & 30/05/2024
8. Date of Start & Completion of Analysis	: 30/05/2024 & 21/06/2024
9. Sampling Point	: Water sample collected from R.Narmada at Vill-Nikora@lat.21.7734398,long-73.1358481 ~
10. Flow Details (Remarks)	: yes
11. Mode of Disposal	: sea
12. Ultimate Receiving Body	: sea
13. Temperature on Collection	: 32 & pH Range on pH Strip : @ 7-8 on pH Strip
14. Carboys Nos	: barcode
15. Parameters	: 18

Sr	Parameter	Unit	Test Method	Result
1	2 - pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	**8.30**
2	3 - Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 23rd edi. 2017	**5**
3	4 - Turbidity	N.T.U.	Nephelometric method. (2130 B APHA Standard Methods 22nd edi.)	**20**
4	9 - Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Methods 22nd edi.)2012	**224**
5	11 - Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Methods 22nd edi.)2012	**50**
6	13 - Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Standard Methods 22nd edi.)-2012	**BDL**
7	15 - Nitrite	mg/l	Spectrophotometric method. (4500-NO2 B APHA Standard Methods 22nd edi.)-2012	**0.211**
8	16 - Nitrate	mg/l	Cadmium reduction method As per Spectrophotometric method. (4500-NO2 E APHA Standard Methods 22nd edi.)-2012	**0.33**
9	25 - Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard Methods 22nd edi.)-2012	**40**
10	26 - Sulphate	mg/l	APHA(23rd edi) 4500 SO4 E	**12**
11	27 - Phosphate	mg/l	(4500-P D APHA Standard method 22nd edi)	**0.104**
12	29 - Total coliform	MPN/100 ml	Multiple Tube Fermentation method.1. 9221 B APHA 22nd Edition IS 1622-1981	**320**
13	30 - Fecal Coliform	MPN/100 ml	2.9221 E APHA 23rd Edition IS 1622-1981	**130**
14	33 - Dissolved Oxygen	mg/l	Winkler method – Azide modification. (4500-O– C APHA Standard Methods 22nd edi.)-2012	**8.53**
15	35 - Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2012	**6**
16	40 - Sulphide	mg/l	APHA (23rd Edi.)4500-s2-F –iodometric Method	**BDL**
17	55 - B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirmed 1999)-2009	**0.70**
18	66 - Salinity	0/00	2520 B APHA standard method 21st edi.	**BDL**

Laboratory Remarks : Approved By:399-lab_399 Dt.: 21/06/2024

R.C.VASAVA,S.O

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6. Permissible Limits : as per Schedule VI of EPA Rules, 1986 as ammended by second and third amendment 1993 for Effluents.

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GUJARAT POLLUTION CONTROL BOARD
BHARUCH, C-1/119/3, GIDC PHASE-2, NARMADANAGAR, BHARUCH-392015, (T) (0264)2246333

ANALYSIS REPORT FOR WATER / WASTE WATER SAMPLE

Sample ID:446581

Test Report No. : 55516 **Date: 21/06/2024**

1. Name of the Customer	: Survey Of Bharuch Region
2. Address:	: PLOT NO:---, ---, Industries Belongs to District Bharuch, -- - 392001 DIST: Bharuch, TAL: Bharuch
3. Type of Sample	: REP
4. Sample Collected By	: I.A BHATT,S.O
5. Quantity of Sample Received	: 5 lit
6. Code No. of the Sample	: 4358634
7. Date & Time of Collection & Inwarding	: 28/05/2024 (1535 to 1540) & 30/05/2024
8. Date of Start & Completion of Analysis	: 30/05/2024 & 21/06/2024
9. Sampling Point	: Water sample collected from R.Narmada at Vill-Mangleshwar @21.76453,73.7 532448 ~
10. Flow Details (Remarks)	: Yes
11. Mode of Disposal	: Sea
12. Ultimate Receiving Body	: Sea
13. Temperature on Collection	: 32 & pH Range on pH Strip : @ 7-8 on pH Strip
14. Carboys Nos	: barcode
15. Parameters	: 18

Sr	Parameter	Unit	Test Method	Result
1	2 - pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	**8.26**
2	3 - Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 23rd edi. 2017	**<2.5**
3	4 - Turbidity	N.T.U.	Nephelometric method. (2130 B APHA Standard Methods 22nd edi.)	**3**
4	9 - Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Methods 22nd edi.)2012	**262**
5	11 - Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Methods 22nd edi.)2012	**4.00**
6	13 - Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Standard Methods 22nd edi.)-2012	**BDL**
7	15 - Nitrite	mg/l	Spectrophotometric method. (4500-NO2 B APHA Standard Methods 22nd edi.)-2012	**0.39**
8	16 - Nitrate	mg/l	Cadmium reduction method As per Spectrophotometric method. (4500-NO2 E APHA Standard Methods 22nd edi.)-2012	**0.39**
9	25 - Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard Methods 22nd edi.)-2012	**42**
10	26 - Sulphate	mg/l	APHA(23rd edi) 4500 SO4 E	**12**
11	27 - Phosphate	mg/l	(4500-P D APHA Standard method 22nd edi)	**0.131**
12	29 - Total coliform	MPN/100 ml	Multiple Tube Fermentation method.1. 9221 B APHA 22nd Edition IS 1622-1981	**390**
13	30 - Fecal Coliform	MPN/100 ml	2.9221 E APHA 23rd Edition IS 1622-1981	**140**
14	33 - Dissolved Oxygen	mg/l	Winkler method – Azide modification. (4500-O– C APHA Standard Methods 22nd edi.)-2012	**8.36**
15	35 - Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2012	**5**
16	40 - Sulphide	mg/l	APHA (23rd Edi.)4500-s2-F –iodometric Method	**BDL**
17	55 - B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirmed 1999)-2009	**0.80**
18	66 - Salinity	0/00	2520 B APHA standard method 21st edi.	**BDL**

Laboratory Remarks : Approved By:399-lab_399 Dt.: 21/06/2024

R.C.VASAVA,S.O

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ANALYSIS REPORT FOR WATER / WASTE WATER SAMPLE

Sample ID:446590

GUJARAT POLLUTION CONTROL BOARD
BHARUCH, C-1/119/3, GIDC PHASE-2, NARMADANAGAR,
BHARUCH-392015, (T) (0264)2246333

Test Report No. : 55517 **Date: 21/06/2024**

1. Name of the Customer	: Survey Of Bharuch Region
2. Address:	: PLOT NO:---, ---, Industries Belongs to District Bharuch, -- - 392001 DIST: Bharuch, TAL: Bharuch
3. Type of Sample	: REP
4. Sample Collected By	: I.A BHATT,S.O
5. Quantity of Sample Received	: 5 lit
6. Code No. of the Sample	: 9543175
7. Date & Time of Collection & Inwarding	: 28/05/2024 (1625 to 1630) & 30/05/2024
8. Date of Start & Completion of Analysis	: 30/05/2024 & 21/06/2024
9. Sampling Point	: Water sample collected from R.Narmada at Shuklatirth@Lat.21.7509,Long 73.12187 ~
10. Flow Details (Remarks)	: yes
11. Mode of Disposal	: sea
12. Ultimate Receiving Body	: sea
13. Temperature on Collection	: 32 & pH Range on pH Strip : @ 7-8 on pH Strip
14. Carboys Nos	: barcode
15. Parameters	: 18

Sr	Parameter	Unit	Test Method	Result
1	2 - pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	8.30
2	3 - Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 23rd edi. 2017	<2.5
3	4 - Turbidity	N.T.U.	Nephelometric method. (2130 B APHA Standard Methods 22nd edi.)	17
4	9 - Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Methods 22nd edi.)2012	226
5	11 - Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Methods 22nd edi.)2012	44
6	13 - Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Standard Methods 22nd edi.)-2012	BDL
7	15 - Nitrite	mg/l	Spectrophotometric method. (4500-NO2 B APHA Standard Methods 22nd edi.)-2012	0.176
8	16 - Nitrate	mg/l	Cadmium reduction method As per Spectrophotometric method. (4500-NO2 E APHA Standard Methods 22nd edi.)-2012	0.27
9	25 - Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard Methods 22nd edi.)-2012	38
10	26 - Sulphate	mg/l	APHA(23rd edi) 4500 SO4 E	15
11	27 - Phosphate	mg/l	(4500-P D APHA Standard method 22nd edi)	0.068
12	29 - Total coliform	MPN/100 ml	Multiple Tube Fermentation method.1. 9221 B APHA 22nd Edition IS 1622-1981	140
13	30 - Fecal Coliform	MPN/100 ml	2.9221 E APHA 23rd Edition IS 1622-1981	78
14	33 - Dissolved Oxygen	mg/l	Winkler method – Azide modification. (4500-O– C APHA Standard Methods 22nd edi.)-2012	6.74
15	35 - Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2012	6
16	40 - Sulphide	mg/l	APHA (23rd Edi.)4500-s2-F –iodometric Method	BDL
17	55 - B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirmed 1999)-2009	0.91
18	66 - Salinity	0/00	2520 B APHA standard method 21st edi.	BDL

Laboratory Remarks : Approved By:399-lab_399 Dt.: 21/06/2024

R.C.VASAVA,S.O

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ANALYSIS REPORT FOR WATER / WASTE WATER SAMPLE

Sample ID:446597

GUJARAT POLLUTION CONTROL BOARD
BHARUCH, C-1/119/3, GIDC PHASE-2, NARMADANAGAR, BHARUCH-392015, (T) (0264)2246333

Test Report No. : 55518 **Date: 21/06/2024**

1. Name of the Customer	: Survey Of Bharuch Region
2. Address:	: PLOT NO:---, ---, Industries Belongs to District Bharuch, -- - 392001 DIST: Bharuch, TAL: Bharuch
3. Type of Sample	: REP
4. Sample Collected By	: I.A BHATT,S.O
5. Quantity of Sample Received	: 5 lit
6. Code No. of the Sample	: 3603056
7. Date & Time of Collection & Inwarding	: 28/05/2024 (1715 to 1720) & 30/05/2024
8. Date of Start & Completion of Analysis	: 30/05/2024 & 21/06/2024
9. Sampling Point	: Water sample collected from R.Narmada at Vill-Tavara,@21.7388454,73.0634516 ~
10. Flow Details (Remarks)	: yes
11. Mode of Disposal	: sea
12. Ultimate Receiving Body	: sea
13. Temperature on Collection	: 32 & pH Range on pH Strip : @ 7-8 on pH Strip
14. Carboys Nos	: barcode
15. Parameters	: 18

Sr	Parameter	Unit	Test Method	Result
1	2 - pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	**8.33**
2	3 - Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 23rd edi. 2017	**15**
3	4 - Turbidity	N.T.U.	Nephelometric method. (2130 B APHA Standard Methods 22nd edi.)	**166**
4	9 - Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Methods 22nd edi.)2012	**206**
5	11 - Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Methods 22nd edi.)2012	**308**
6	13 - Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Standard Methods 22nd edi.)-2012	**BDL**
7	15 - Nitrite	mg/l	Spectrophotometric method. (4500-NO2 B APHA Standard Methods 22nd edi.)-2012	**BDL**
8	16 - Nitrate	mg/l	Cadmium reduction method As per Spectrophotometric method. (4500-NO2 E APHA Standard Methods 22nd edi.)-2012	**0.5**
9	25 - Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard Methods 22nd edi.)-2012	**52**
10	26 - Sulphate	mg/l	APHA(23rd edi) 4500 SO4 E	**22**
11	27 - Phosphate	mg/l	(4500-P D APHA Standard method 22nd edi)	**0.104**
12	29 - Total coliform	MPN/100 ml	Multiple Tube Fermentation method.1. 9221 B APHA 22nd Edition IS 1622-1981	**110**
13	30 - Fecal Coliform	MPN/100 ml	2.9221 E APHA 23rd Edition IS 1622-1981	**61**
14	33 - Dissolved Oxygen	mg/l	Winkler method – Azide modification. (4500-O– C APHA Standard Methods 22nd edi.)-2012	**6.24**
15	35 - Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2012	**13**
16	40 - Sulphide	mg/l	APHA (23rd Edi.)4500-s2-F –iodometric Method	**BDL**
17	55 - B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirmed 1999)-2009	**1.29**
18	66 - Salinity	0/00	2520 B APHA standard method 21st edi.	**BDL**

Laboratory Remarks : Approved By:399-lab_399 Dt.: 21/06/2024

R.C.VASAVA,S.O

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ANALYSIS REPORT FOR WATER / WASTE WATER SAMPLE

Sample ID:446686

GUJARAT POLLUTION CONTROL BOARD
BHARUCH, C-1/119/3, GIDC PHASE-2, NARMADANAGAR, BHARUCH-392015, (T) (0264)2246333

Test Report No. : 55529 **Date: 21/06/2024**

1. Name of the Customer	: Survey Of Bharuch Region
2. Address:	: PLOT NO:---, ---, Industries Belongs to District Bharuch, -- - 392001 DIST: Bharuch, TAL: Bharuch
3. Type of Sample	: REP
4. Sample Collected By	: R P BUHA, SO
5. Quantity of Sample Received	: 5 lit
6. Code No. of the Sample	: 1094929
7. Date & Time of Collection & Inwarding	: 30/05/2024 (1305 to 1305) & 31/05/2024
8. Date of Start & Completion of Analysis	: 31/05/2024 & 21/06/2024
9. Sampling Point	: Water sample collected from R - Narmada at Kukarwada, ~
10. Flow Details (Remarks)	: ---
11. Mode of Disposal	: Sea,
12. Ultimate Receiving Body	: Sea,
13. Temperature on Collection	: 31 & pH Range on pH Strip : @7 to 8 on pH strip
14. Carboys Nos	: Barcode
15. Parameters	: 18

Sr	Parameter	Unit	Test Method	Result
1	2 - pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	8.38
2	3 - Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 23rd edi. 2017	10
3	4 - Turbidity	N.T.U.	Nephelometric method. (2130 B APHA Standard Methods 22nd edi.)	220
4	9 - Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Methods 22nd edi.)2012	288
5	11 - Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Methods 22nd edi.)2012	328
6	13 - Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Standard Methods 22nd edi.)-2012	BDL
7	15 - Nitrite	mg/l	Spectrophotometric method. (4500-NO2 B APHA Standard Methods 22nd edi.)-2012	0.44
8	16 - Nitrate	mg/l	Cadmium reduction method As per Spectrophotometric method. (4500-NO2 E APHA Standard Methods 22nd edi.)-2012	0.38
9	25 - Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard Methods 22nd edi.)-2012	56
10	26 - Sulphate	mg/l	APHA(23rd edi) 4500 SO4 E	22
11	27 - Phosphate	mg/l	(4500-P D APHA Standard method 22nd edi)	0.095
12	29 - Total coliform	MPN/100 ml	Multiple Tube Fermentation method.1. 9221 B APHA 22nd Edition IS 1622-1981	390
13	30 - Fecal Coliform	MPN/100 ml	2.9221 E APHA 23rd Edition IS 1622-1981	170
14	33 - Dissolved Oxygen	mg/l	Winkler method – Azide modification. (4500-O– C APHA Standard Methods 22nd edi.)-2012	7.73
15	35 - Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2012	6
16	40 - Sulphide	mg/l	APHA (23rd Edi.)4500-s2-F –iodometric Method	BDL
17	55 - B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirmed 1999)-2009	0.90
18	66 - Salinity	0/00	2520 B APHA standard method 21st edi.	BDL

Laboratory Remarks : Approved By:399-lab_399 Dt.: 21/06/2024

R.C.VASAVA,S.O

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6. Permissible Limits : as per Schedule VI of EPA Rules, 1986 as ammended by second and third amendment 1993 for Effluents.
7. Physicochemical and microbiological parameters, Std. Methods for water and waste water-24th Edition by APHA.

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ANALYSIS REPORT FOR WATER / WASTE WATER SAMPLE

Sample ID:446687

GUJARAT POLLUTION CONTROL BOARD
BHARUCH. C-1/119/3, GIDC PHASE-2, NARMADANAGAR, BHARUCH-392015, (T) (0264)2246333

Test Report No. : 55530 **Date: 21/06/2024**

1. Name of the Customer	: Survey Of Bharuch Region
2. Address:	: PLOT NO:---, ---, Industries Belongs to District Bharuch, -- - 392001 DIST: Bharuch, TAL: Bharuch
3. Type of Sample	: REP
4. Sample Collected By	: R P BUHA, SO
5. Quantity of Sample Received	: 5 lit
6. Code No. of the Sample	: 2072493
7. Date & Time of Collection & Inwarding	: 30/05/2024 (1335 to 1335) & 31/05/2024
8. Date of Start & Completion of Analysis	: 31/05/2024 & 21/06/2024
9. Sampling Point	: Water sample collected from R - Narmada at Dashan, ~
10. Flow Details (Remarks)	: ---
11. Mode of Disposal	: Sea,
12. Ultimate Receiving Body	: Sea,
13. Temperature on Collection	: 31 & pH Range on pH Strip : @7 to 8 on pH strip
14. Carboys Nos	: Barcode
15. Parameters	: 18

Sr	Parameter	Unit	Test Method	Result
1	2 - pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	8.18
2	3 - Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 23rd edi. 2017	10
3	4 - Turbidity	N.T.U.	Nephelometric method. (2130 B APHA Standard Methods 22nd edi.)	140
4	9 - Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Methods 22nd edi.)2012	296
5	11 - Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Methods 22nd edi.)2012	250
6	13 - Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Standard Methods 22nd edi.)-2012	BDL
7	15 - Nitrite	mg/l	Spectrophotometric method. (4500-NO2 B APHA Standard Methods 22nd edi.)-2012	BDL
8	16 - Nitrate	mg/l	Cadmium reduction method As per Spectrophotometric method. (4500-NO2 E APHA Standard Methods 22nd edi.)-2012	0.65
9	25 - Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard Methods 22nd edi.)-2012	54
10	26 - Sulphate	mg/l	APHA(23rd edi) 4500 SO4 E	28
11	27 - Phosphate	mg/l	(4500-P D APHA Standard method 22nd edi)	0.15
12	29 - Total coliform	MPN/100 ml	Multiple Tube Fermentation method.1. 9221 B APHA 22nd Edition IS 1622-1981	170
13	30 - Fecal Coliform	MPN/100 ml	2.9221 E APHA 23rd Edition IS 1622-1981	78
14	33 - Dissolved Oxygen	mg/l	Winkler method – Azide modification. (4500-O– C APHA Standard Methods 22nd edi.)-2012	6.86
15	35 - Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2012	11
16	40 - Sulphide	mg/l	APHA (23rd Edi.)4500-s2-F –iodometric Method	BDL
17	55 - B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirmed 1999)-2009	1.32
18	66 - Salinity	0/00	2520 B APHA standard method 21st edi.	BDL

Laboratory Remarks : Approved By:399-lab_399 Dt.: 21/06/2024

R.C.VASAVA,S.O

Note :

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2. Samples will be destroyed after 10 days from the date of issue of test report unless otherwise specified.
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4. The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
5. Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat jurisdiction only.
6. Permissible Limits : as per Schedule VI of EPA Rules, 1986 as ammended by second and third amendment 1993 for Effluents.
7. Physicochemical and microbiological parameters, Std. Methods for water and waste water-24th Edition by APHA.

ANALYSIS REPORT FOR WATER / WASTE WATER SAMPLE

Sample ID:446690

GUJARAT POLLUTION CONTROL BOARD
BHARUCH, C-1/119/3, GIDC PHASE-2, NARMADANAGAR, BHARUCH-392015, (T) (0264)2246333

Test Report No. : 55535 **Date: 24/06/2024**

1. Name of the Customer : Survey Of Bharuch Region
2. Address: : PLOT NO:---, ---, Industries Belongs to District Bharuch, -- - 392001 DIST: Bharuch, TAL: Bharuch
3. Type of Sample : REP
4. Sample Collected By : R P BUHA, SO
5. Quantity of Sample Received : 5 lit
6. Code No. of the Sample : 7845980
7. Date & Time of Collection & Inwarding : 30/05/2024 (1700 to 1700) & 31/05/2024
8. Date of Start & Completion of Analysis : 31/05/2024 & 24/06/2024
9. Sampling Point : Water sample collected from R - Narmada at Kasva (Samni) ~
10. Flow Details (Remarks) : ---
11. Mode of Disposal : Sea,
12. Ultimate Receiving Body : Sea,
13. Temperature on Collection : 31 & pH Range on pH Strip : @7 to 8 on pH strip
14. Carboys Nos :
15. Parameters : 18

Sr	Parameter	Unit	Test Method	Result
1	2 - pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	8.23
2	3 - Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 23rd edi. 2017	10
3	4 - Turbidity	N.T.U.	Nephelometric method. (2130 B APHA Standard Methods 22nd edi.)	540
4	9 - Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Methods 22nd edi.)2012	328
5	11 - Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Methods 22nd edi.)2012	920
6	13 - Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Standard Methods 22nd edi.)-2012	BDL
7	15 - Nitrite	mg/l	Spectrophotometric method. (4500-NO2 B APHA Standard Methods 22nd edi.)-2012	0.668
8	16 - Nitrate	mg/l	Cadmium reduction method As per Spectrophotometric method. (4500-NO2 E APHA Standard Methods 22nd edi.)-2012	0.38
9	25 - Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard Methods 22nd edi.)-2012	70
10	26 - Sulphate	mg/l	APHA(23rd edi) 4500 SO4 E	31
11	27 - Phosphate	mg/l	(4500-P D APHA Standard method 22nd edi)	0.15
12	29 - Total coliform	MPN/100 ml	Multiple Tube Fermentation method.1. 9221 B APHA 22nd Edition IS 1622-1981	130
13	30 - Fecal Coliform	MPN/100 ml	2.9221 E APHA 23rd Edition IS 1622-1981	68
14	33 - Dissolved Oxygen	mg/l	Winkler method – Azide modification. (4500-O– C APHA Standard Methods 22nd edi.)-2012	5.85
15	35 - Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2012	12
16	40 - Sulphide	mg/l	APHA (23rd Edi.)4500-s2-F –iodometric Method	BDL
17	55 - B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirmed 1999)-2009	2.10
18	66 - Salinity	0/00	2520 B APHA standard method 21st edi.	BDL

Laboratory Remarks : Approved By:399-lab_399 Dt.: 24/06/2024

R.C.VASAVA,S.O

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6. Permissible Limits : as per Schedule VI of EPA Rules, 1986 as ammended by second and third amendment 1993 for Effluents.
7. Physicochemical and microbiological parameters, Std. Methods for water and waste water-24th Edition by APHA.

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ANALYSIS REPORT FOR WATER / WASTE WATER SAMPLE

Sample ID:446691

GUJARAT POLLUTION CONTROL BOARD
BHARUCH, C-1/119/3, GIDC PHASE-2, NARMADANAGAR, BHARUCH-392015, (T) (0264)2246333

Test Report No. : 55536 **Date: 24/06/2024**

1. Name of the Customer	: Survey Of Bharuch Region
2. Address:	: PLOT NO:---, ---, Industries Belongs to District Bharuch, -- - 392001 DIST: Bharuch, TAL: Bharuch
3. Type of Sample	: REP
4. Sample Collected By	: R P BUHA, SO
5. Quantity of Sample Received	: 5 lit
6. Code No. of the Sample	: 3084918
7. Date & Time of Collection & Inwarding	: 30/05/2024 (1800 to 1800) & 31/05/2024
8. Date of Start & Completion of Analysis	: 31/05/2024 & 24/06/2024
9. Sampling Point	: Water sample collected from R - Narmada at Bhadbhut, ~
10. Flow Details (Remarks)	: ---
11. Mode of Disposal	: Sea,
12. Ultimate Receiving Body	: Sea,
13. Temperature on Collection	: 30 & pH Range on pH Strip : @7 to 8 on pH strip
14. Carboys Nos	:
15. Parameters	: 18

Sr	Parameter	Unit	Test Method	Result
1	2 - pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	8.25
2	3 - Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 23rd edi. 2017	15
3	4 - Turbidity	N.T.U.	Nephelometric method. (2130 B APHA Standard Methods 22nd edi.)	145
4	9 - Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Methods 22nd edi.)2012	232
5	11 - Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Methods 22nd edi.)2012	350
6	13 - Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Standard Methods 22nd edi.)-2012	BDL
7	15 - Nitrite	mg/l	Spectrophotometric method. (4500-NO2 B APHA Standard Methods 22nd edi.)-2012	0.428
8	16 - Nitrate	mg/l	Cadmium reduction method As per Spectrophotometric method. (4500-NO2 E APHA Standard Methods 22nd edi.)-2012	0.43
9	25 - Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard Methods 22nd edi.)-2012	64
10	26 - Sulphate	mg/l	APHA(23rd edi) 4500 SO4 E	12
11	27 - Phosphate	mg/l	(4500-P D APHA Standard method 22nd edi)	0.05
12	29 - Total coliform	MPN/100 ml	Multiple Tube Fermentation method.1. 9221 B APHA 22nd Edition IS 1622-1981	210
13	30 - Fecal Coliform	MPN/100 ml	2.9221 E APHA 23rd Edition IS 1622-1981	93
14	33 - Dissolved Oxygen	mg/l	Winkler method – Azide modification. (4500-O– C APHA Standard Methods 22nd edi.)-2012	7.84
15	35 - Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2012	6
16	40 - Sulphide	mg/l	APHA (23rd Edi.)4500-s2-F –iodometric Method	BDL
17	55 - B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirmed 1999)-2009	0.85
18	66 - Salinity	0/00	2520 B APHA standard method 21st edi.	BDL

Laboratory Remarks : Approved By:399-lab_399 Dt.: 24/06/2024

R.C.VASAVA,S.O

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6. Permissible Limits : as per Schedule VI of EPA Rules, 1986 as ammended by second and third amendment 1993 for Effluents.
7. Physicochemical and microbiological parameters, Std. Methods for water and waste water-24th Edition by APHA.

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ANALYSIS REPORT FOR WATER / WASTE WATER SAMPLE

Sample ID:447462

GUJARAT POLLUTION CONTROL BOARD
BHARUCH, C-1/119/3, GIDC PHASE-2, NARMADANAGAR, BHARUCH-392015, (T) (0264)2246333

Test Report No. : 55664 **Date: 24/06/2024**

1. Name of the Customer : Survey Of Bharuch Region
2. Address: : PLOT NO:---, ---, Industries Belongs to District Bharuch, -- - 392001 DIST: Bharuch, TAL: Bharuch
3. Type of Sample : REP
4. Sample Collected By : MR. AJAYBHAI HARSHADBHAI VASAV
5. Quantity of Sample Received : 5 lit
6. Code No. of the Sample : 3424529
7. Date & Time of Collection & Inwarding : 04/06/2024 (1040 to 1040) & 06/06/2024
8. Date of Start & Completion of Analysis : 06/06/2024 & 24/06/2024
9. Sampling Point : River Narmada at village Vadva ~
10. Flow Details (Remarks) : -
11. Mode of Disposal : -
12. Ultimate Receiving Body : Sea
13. Temperature on Collection : 34 & pH Range on pH Strip : About 7-8 on pH strip
14. Carboys Nos : Barcode
15. Parameters : 18

Sr	Parameter	Unit	Test Method	Result
1	2 - pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	8.08
2	3 - Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 23rd edi. 2017	15
3	4 - Turbidity	N.T.U.	Nephelometric method. (2130 B APHA Standard Methods 22nd edi.)	90
4	9 - Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Methods 22nd edi.)2012	402
5	11 - Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Methods 22nd edi.)2012	30
6	13 - Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Standard Methods 22nd edi.)-2012	BDL
7	15 - Nitrite	mg/l	Spectrophotometric method. (4500-NO2 B APHA Standard Methods 22nd edi.)-2012	BDL
8	16 - Nitrate	mg/l	Cadmium reduction method As per Spectrophotometric method. (4500-NO2 E APHA Standard Methods 22nd edi.)-2012	0.56
9	25 - Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard Methods 22nd edi.)-2012	52
10	26 - Sulphate	mg/l	APHA(23rd edi) 4500 SO4 E	12
11	27 - Phosphate	mg/l	(4500-P D APHA Standard method 22nd edi)	0.03
12	29 - Total coliform	MPN/100 ml	Multiple Tube Fermentation method.1. 9221 B APHA 22nd Edition IS 1622-1981	93
13	30 - Fecal Coliform	MPN/100 ml	2.9221 E APHA 23rd Edition IS 1622-1981	20
14	33 - Dissolved Oxygen	mg/l	Winkler method – Azide modification. (4500-O– C APHA Standard Methods 22nd edi.)-2012	6.13
15	35 - Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2012	10
16	40 - Sulphide	mg/l	APHA (23rd Edi.)4500-s2-F –iodometric Method	BDL
17	55 - B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirmed 1999)-2009	1.80
18	66 - Salinity	0/00	2520 B APHA standard method 21st edi.	BDL

Laboratory Remarks : Approved By:399-lab_399 Dt.: 24/06/2024

R.C.VASAVA,S.O

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7. Physicochemical and microbiological parameters, Std. Methods for water and waste water-24th Edition by APHA.

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ANALYSIS REPORT FOR WATER / WASTE WATER SAMPLE

Sample ID:447463

GUJARAT POLLUTION CONTROL BOARD
BHARUCH, C-1/119/3, GIDC PHASE-2, NARMADANAGAR, BHARUCH-392015, (T) (0264)2246333

Test Report No. : 55665 **Date: 24/06/2024**

1. Name of the Customer	: Survey Of Bharuch Region
2. Address:	: PLOT NO:---, ---, Industries Belongs to District Bharuch, -- - 392001 DIST: Bharuch, TAL: Bharuch
3. Type of Sample	: REP
4. Sample Collected By	: MR. AJAYBHAI HARSHADBHAI VASAV
5. Quantity of Sample Received	: 5 lit
6. Code No. of the Sample	: 4823861
7. Date & Time of Collection & Inwarding	: 04/06/2024 (1300 to 1300) & 06/06/2024
8. Date of Start & Completion of Analysis	: 06/06/2024 & 24/06/2024
9. Sampling Point	: River Narmada at village Kaladara ~
10. Flow Details (Remarks)	: -
11. Mode of Disposal	: -
12. Ultimate Receiving Body	: Sea
13. Temperature on Collection	: 34 & pH Range on pH Strip : About 7-8 on pH strip
14. Carboys Nos	: Barcode
15. Parameters	: 18

Sr	Parameter	Unit	Test Method	Result
1	2 - pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	**8.15**
2	3 - Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 23rd edi. 2017	**10**
3	4 - Turbidity	N.T.U.	Nephelometric method. (2130 B APHA Standard Methods 22nd edi.)	**275**
4	9 - Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Methods 22nd edi.)2012	**278**
5	11 - Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Methods 22nd edi.)2012	**602**
6	13 - Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Standard Methods 22nd edi.)-2012	**BDL**
7	15 - Nitrite	mg/l	Spectrophotometric method. (4500-NO2 B APHA Standard Methods 22nd edi.)-2012	**0.038**
8	16 - Nitrate	mg/l	Cadmium reduction method As per Spectrophotometric method. (4500-NO2 E APHA Standard Methods 22nd edi.)-2012	**0.52**
9	25 - Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard Methods 22nd edi.)-2012	**70**
10	26 - Sulphate	mg/l	APHA(23rd edi) 4500 SO4 E	**12**
11	27 - Phosphate	mg/l	(4500-P D APHA Standard method 22nd edi)	**0.321**
12	29 - Total coliform	MPN/100 ml	Multiple Tube Fermentation method.1. 9221 B APHA 22nd Edition IS 1622-1981	**170**
13	30 - Fecal Coliform	MPN/100 ml	2.9221 E APHA 23rd Edition IS 1622-1981	**68**
14	33 - Dissolved Oxygen	mg/l	Winkler method – Azide modification. (4500-O– C APHA Standard Methods 22nd edi.)-2012	**3.28**
15	35 - Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2012	**15**
16	40 - Sulphide	mg/l	APHA (23rd Edi.)4500-s2-F –iodometric Method	**BDL**
17	55 - B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirmed 1999)-2009	**<5**
18	66 - Salinity	0/00	2520 B APHA standard method 21st edi.	**BDL**

Laboratory Remarks : Approved By:399-lab_399 Dt.: 24/06/2024

R.C.VASAVA,S.O

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7. Physicochemical and microbiological parameters, Std. Methods for water and waste water-24th Edition by APHA.

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ANALYSIS REPORT FOR WATER / WASTE WATER SAMPLE

Sample ID:447464

GUJARAT POLLUTION CONTROL BOARD
BHARUCH. C-1/119/3, GIDC PHASE-2, NARMADANAGAR, BHARUCH-392015, (T) (0264)2246333

Test Report No. : 55666 **Date: 01/07/2024**

1. Name of the Customer	: Survey Of Bharuch Region
2. Address:	: PLOT NO:---, ---, Industries Belongs to District Bharuch, -- - 392001 DIST: Bharuch, TAL: Bharuch
3. Type of Sample	: REP
4. Sample Collected By	: MR. AJAYBHAI HARSHADBHAI VASAV
5. Quantity of Sample Received	: 5 lit
6. Code No. of the Sample	: 1972996
7. Date & Time of Collection & Inwarding	: 04/06/2024 (1545 to 1545) & 06/06/2024
8. Date of Start & Completion of Analysis	: 06/06/2024 & 01/07/2024
9. Sampling Point	: River Narmada at village Jageshwar ~
10. Flow Details (Remarks)	: -
11. Mode of Disposal	: -
12. Ultimate Receiving Body	: Sea
13. Temperature on Collection	: 34 & pH Range on pH Strip : About 7-8 on pH strip
14. Carboys Nos	: Barcode
15. Parameters	: 18

Sr	Parameter	Unit	Test Method	Result
1	2 - pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	7.40
2	3 - Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 23rd edi. 2017	30
3	4 - Turbidity	N.T.U.	Nephelometric method. (2130 B APHA Standard Methods 22nd edi.)	245
4	9 - Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Methods 22nd edi.)2012	21404
5	11 - Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Methods 22nd edi.)2012	166
6	13 - Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Standard Methods 22nd edi.)-2012	BDL
7	15 - Nitrite	mg/l	Spectrophotometric method. (4500-NO2 B APHA Standard Methods 22nd edi.)-2012	2.54
8	16 - Nitrate	mg/l	Cadmium reduction method As per Spectrophotometric method. (4500-NO2 E APHA Standard Methods 22nd edi.)-2012	0.82
9	25 - Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard Methods 22nd edi.)-2012	14000
10	26 - Sulphate	mg/l	APHA(23rd edi) 4500 SO4 E	799
11	27 - Phosphate	mg/l	(4500-P D APHA Standard method 22nd edi)	0.268
12	29 - Total coliform	MPN/100 ml	Multiple Tube Fermentation method.1. 9221 B APHA 22nd Edition IS 1622-1981	460
13	30 - Fecal Coliform	MPN/100 ml	2.9221 E APHA 23rd Edition IS 1622-1981	210
14	33 - Dissolved Oxygen	mg/l	Winkler method – Azide modification. (4500-O– C APHA Standard Methods 22nd edi.)-2012	BDL
15	35 - Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2012	84
16	40 - Sulphide	mg/l	APHA (23rd Edi.)4500-s2-F –iodometric Method	BDL
17	55 - B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirmed 1999)-2009	15
18	66 - Salinity	0/00	2520 B APHA standard method 21st edi.	26

Laboratory Remarks : Approved By:399-lab_399 Dt.: 01/07/2024

R.C.VASAVA,S.O

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7. Physicochemical and microbiological parameters, Std. Methods for water and waste water-24th Edition by APHA.

ANALYSIS REPORT FOR WATER / WASTE WATER SAMPLE

Sample ID:448137

GUJARAT POLLUTION CONTROL BOARD
BHARUCH, C-1/119/3, GIDC PHASE-2, NARMADANAGAR, BHARUCH-392015, (T) (0264)2246333

Test Report No. : 55815 **Date: 03/07/2024**

1. Name of the Customer	: Survey Of Bharuch Region
2. Address:	: PLOT NO:---, ---, Industries Belongs to District Bharuch, -- - 392001 DIST: Bharuch, TAL: Bharuch
3. Type of Sample	: REP
4. Sample Collected By	: MS. SHUNITA KANISH VAGHELA
5. Quantity of Sample Received	: 5 lit
6. Code No. of the Sample	: 3392474
7. Date & Time of Collection & Inwarding	: 15/06/2024 (1500 to 1500) & 18/06/2024
8. Date of Start & Completion of Analysis	: 18/06/2024 & 03/07/2024
9. Sampling Point	: River Narmada from Vill Vengani ~
10. Flow Details (Remarks)	: Yes
11. Mode of Disposal	: —
12. Ultimate Receiving Body	: Arabian sea
13. Temperature on Collection	: 27 & pH Range on pH Strip : 7-8
14. Carboys Nos	: Barcod
15. Parameters	: 18

Sr	Parameter	Unit	Test Method	Result
1	2 - pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	8.29
2	3 - Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 23rd edi. 2017	10
3	4 - Turbidity	N.T.U.	Nephelometric method. (2130 B APHA Standard Methods 22nd edi.)	174
4	9 - Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Methods 22nd edi.)2012	748
5	11 - Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Methods 22nd edi.)2012	920
6	13 - Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Standard Methods 22nd edi.)-2012	BDL
7	15 - Nitrite	mg/l	Spectrophotometric method. (4500-NO2 B APHA Standard Methods 22nd edi.)-2012	0.07
8	16 - Nitrate	mg/l	Cadmium reduction method As per Spectrophotometric method. (4500-NO2 E APHA Standard Methods 22nd edi.)-2012	0.45
9	25 - Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard Methods 22nd edi.)-2012	400
10	26 - Sulphate	mg/l	APHA(23rd edi) 4500 SO4 E	41
11	27 - Phosphate	mg/l	(4500-P. D APHA Standard method 22nd edi)	0.03
12	29 - Total coliform	MPN/100 ml	Multiple Tube Fermentation method.1. 9221 B APHA 22nd Edition IS 1622-1981	61
13	30 - Fecal Coliform	MPN/100 ml	2.9221 E APHA 23rd Edition IS 1622-1981	<2
14	33 - Dissolved Oxygen	mg/l	Winkler method – Azide modification. (4500-O– C APHA Standard Methods 22nd edi.)-2012	7.62
15	35 - Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2012	12
16	40 - Sulphide	mg/l	APHA (23rd Edi.)4500-s2-F –iodometric Method	BDL
17	55 - B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirmed 1999)-2009	0.81
18	66 - Salinity	0/00	2520 B APHA standard method 21st edi.	01

Laboratory Remarks : Approved By:399-lab_399 Dt.: 03/07/2024

R.C.VASAVA,S.O

Note :

1. The results refer only to the tested samples and applicable parameters. Endorsement of products is neither inferred nor implied.
2. Samples will be destroyed after 10 days from the date of issue of test report unless otherwise specified.
3. This report is not to be reproduced wholly or in part or used in any advertising media without the permission of the Board in writing.
4. The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
5. Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat jurisdiction only.
6. Permissible Limits : as per Schedule VI of EPA Rules, 1986 as ammended by second and third amendment 1993 for Effluents.
7. Physicochemical and microbiological parameters, Std. Methods for water and waste water-24th Edition by APHA.

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ANALYSIS REPORT FOR WATER / WASTE WATER SAMPLE

Sample ID:448138

GUJARAT POLLUTION CONTROL BOARD
BHARUCH, C-1/119/3, GIDC PHASE-2, NARMADANAGAR, BHARUCH-392015, (T) (0264)2246333

Test Report No. : 55816 **Date: 08/07/2024**

1. Name of the Customer : Survey Of Bharuch Region
2. Address: : PLOT NO:---, ---, Industries Belongs to District Bharuch, -- - 392001 DIST: Bharuch, TAL: Bharuch
3. Type of Sample : REP
4. Sample Collected By : MS. SHUNITA KANISH VAGHELA
5. Quantity of Sample Received : 5 lit
6. Code No. of the Sample : 4465915
7. Date & Time of Collection & Inwarding : 15/06/2024 (1525 to 1525) & 18/06/2024
8. Date of Start & Completion of Analysis : 18/06/2024 & 08/07/2024
9. Sampling Point : River Narmada from vill Koliyad ~
10. Flow Details (Remarks) : Yes
11. Mode of Disposal : —-
12. Ultimate Receiving Body : Arabian sea
13. Temperature on Collection : 26 & pH Range on pH Strip : 7-8
14. Carboys Nos : Barcod
15. Parameters : 18

Sr	Parameter	Unit	Test Method	Result
1	2 - pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	**8.28**
2	3 - Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 23rd edi. 2017	**10**
3	4 - Turbidity	N.T.U.	Nephelometric method. (2130 B APHA Standard Methods 22nd edi.)	**600**
4	9 - Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Methods 22nd edi.)2012	**1356**
5	11 - Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Methods 22nd edi.)2012	**1204**
6	13 - Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Standard Methods 22nd edi.)-2012	**BDL**
7	15 - Nitrite	mg/l	Spectrophotometric method. (4500-NO2 B APHA Standard Methods 22nd edi.)-2012	**0.07**
8	16 - Nitrate	mg/l	Cadmium reduction method As per Spectrophotometric method. (4500-NO2 E APHA Standard Methods 22nd edi.)-2012	**0.37**
9	25 - Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard Methods 22nd edi.)-2012	**710**
10	26 - Sulphate	mg/l	APHA(23rd edi) 4500 SO4 E	**86**
11	27 - Phosphate	mg/l	(4500-P D APHA Standard method 22nd edi)	**0.04**
12	29 - Total coliform	MPN/100 ml	Multiple Tube Fermentation method.1. 9221 B APHA 22nd Edition IS 1622-1981	**40**
13	30 - Fecal Coliform	MPN/100 ml	2.9221 E APHA 23rd Edition IS 1622-1981	**<2**
14	33 - Dissolved Oxygen	mg/l	Winkler method – Azide modification. (4500-O– C APHA Standard Methods 22nd edi.)-2012	**4.53**
15	35 - Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2012	**28**
16	40 - Sulphide	mg/l	APHA (23rd Edi.)4500-s2-F –iodometric Method	**BDL**
17	55 - B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirmed 1999)-2009	**4.03**
18	66 - Salinity	0/00	2520 B APHA standard method 21st edi.	**02**

Laboratory Remarks : Approved By:399-lab_399 Dt.: 08/07/2024

R.C.VASAVA,S.O

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6. Permissible Limits : as per Schedule VI of EPA Rules, 1986 as ammended by second and third amendment 1993 for Effluents.
7. Physicochemical and microbiological parameters, Std. Methods for water and waste water-24th Edition by APHA.

(944)

ANALYSIS REPORT FOR WATER / WASTE WATER SAMPLE

Sample ID:448139

GUJARAT POLLUTION CONTROL BOARD
BHARUCH. C-1/119/3, GIDC PHASE-2, NARMADANAGAR, BHARUCH-392015, (T) (0264)2246333

Test Report No. : 55817 **Date: 08/07/2024**

1. Name of the Customer	: Survey Of Bharuch Region
2. Address:	: PLOT NO:---, ---, Industries Belongs to District Bharuch, -- - 392001 DIST: Bharuch, TAL: Bharuch
3. Type of Sample	: REP
4. Sample Collected By	: MS. SHUNITA KANISH VAGHELA
5. Quantity of Sample Received	: 5 lit
6. Code No. of the Sample	: 5502604
7. Date & Time of Collection & Inwarding	: 15/06/2024 (1620 to 1620) & 18/06/2024
8. Date of Start & Completion of Analysis	: 18/06/2024 & 08/07/2024
9. Sampling Point	: River Narmada from Vill Suva ~
10. Flow Details (Remarks)	: Yes
11. Mode of Disposal	: —
12. Ultimate Receiving Body	: Arabian sea
13. Temperature on Collection	: 27 & pH Range on pH Strip : 7-8
14. Carboys Nos	: Barcode
15. Parameters	: 18

Sr	Parameter	Unit	Test Method	Result
1	2 - pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	8.24
2	3 - Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 23rd edi. 2017	10
3	4 - Turbidity	N.T.U.	Nephelometric method. (2130 B APHA Standard Methods 22nd edi.)	980
4	9 - Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Methods 22nd edi.)2012	4952
5	11 - Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Methods 22nd edi.)2012	1952
6	13 - Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Standard Methods 22nd edi.)-2012	BDL
7	15 - Nitrite	mg/l	Spectrophotometric method. (4500-NO2 B APHA Standard Methods 22nd edi.)-2012	0.07
8	16 - Nitrate	mg/l	Cadmium reduction method As per Spectrophotometric method. (4500-NO2 E APHA Standard Methods 22nd edi.)-2012	0.51
9	25 - Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard Methods 22nd edi.)-2012	2500
10	26 - Sulphate	mg/l	APHA(23rd edi) 4500 SO4 E	223
11	27 - Phosphate	mg/l	(4500-P D APHA Standard method 22nd edi)	0.071
12	29 - Total coliform	MPN/100 ml	Multiple Tube Fermentation method.1. 9221 B APHA 22nd Edition IS 1622-1981	45
13	30 - Fecal Coliform	MPN/100 ml	2.9221 E APHA 23rd Edition IS 1622-1981	<2
14	33 - Dissolved Oxygen	mg/l	Winkler method – Azide modification. (4500-O– C APHA Standard Methods 22nd edi.)-2012	1.08
15	35 - Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2012	53
16	40 - Sulphide	mg/l	APHA (23rd Edi.)4500-s2-F –iodometric Method	BDL
17	55 - B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirmed 1999)-2009	0.79
18	66 - Salinity	0/00	2520 B APHA standard method 21st edi.	05

Laboratory Remarks : Approved By:399-lab_399 Dt.: 08/07/2024

R.C.VASAVA,S.O

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7. Physicochemical and microbiological parameters, Std. Methods for water and waste water-24th Edition by APHA.

Annexure- I

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REGIONAL OFFICE - ANKLESHWAR

GUJARAT POLLUTION CONTROL BOARD

Plot No.5009/4,G.I.D.C.,Estate,Ankleshwar.393 002 Dist.Bharuch.
Tel.No.(02646) 222 933. Email id : ro-gpcb-ankl@gujarat.gov.in,

No. GPCB/RO-ANKL/ T-303 / 8094 **/ 2026** **Date:** 11 MAR 2026

To,
Chitnis to Collector,
Collector and District Magistrate Office,
Chitnis Department, First Floor, Jilla Seva Sadan,
Kanbivaga, Dist.: Bharuch.

Sub.: Regarding NGT Case No. 103 of 2025 before Hon'ble National Green Tribunal, Western Zone Bench, Pune.
Ref. : Collector office letter dated 23/02/2026.

Respected Sir,

With reference to the above-mentioned subject, the matter before Hon'ble National Green Tribunal vide Original Application No. 103 of 2025, filed by applicant Shri Hasmukhbhai B. Parmar versus The Secretary (Water Resources), Ministry of Narmada, Water Resources, Water Supply and Kalpsar, Gandhinagar & 5 Others, regarding disposal of untreated domestic wastewater into the Narmada River, was discussed in the District Level Committee (DLC) meeting of the Coastal Regulation Zone (CRZ) constituted for Bharuch district.

Based on the instructions of the competent authority in DLC committee, letters for corrective measures have been issued to the concerned Gram Panchayat(s) i.e. grampanchayats of villages namely Gadkhol, Bhadkodra, Kosamadi, Divi, Diva, Chhapara & Piraman falling under the jurisdiction of this office. A copy of the same is enclosed herewith for your kind information please.

Further based on Hon'ble NGT (WZ) order dated 06/02/2026 in this matter, Sewage treatment plant of Ankleshwar Nagarpalika has been inspected on 09/03/2026 and based on non-compliance observed at site, a letter for corrective measures has been issued to Ankleshwar Nagarpalika which is also enclosed herewith for your kind information please.

Yours faithfully,

(Dr. S. N. Agravat)
Regional Officer

Encl.: As mentioned in letter.

Copy to:

(1) Member Secretary,
Gujarat Pollution Control Board,
Head Office, Gandhinaar (Kind Atten.: Unit Head - Ankleshwar)... For information please.

(2) Regional Officer, GPCB, RO Bharuch, Bharuch..... For information please.

REGIONAL OFFICE - ANKLESHWAR

GUJARAT POLLUTION CONTROL BOARD

Plot No.5009/4,G.I.D.C.,Estate,Ankleshwar.393 002 Dist.Bharuch.
Tel.No.(02646) 222 933. Email id : ro-gpcb-ankl@gujarat.gov.in,

No. GPCB / RO-Ankleshwar / T- 111 / 7854 /2026 **Dt.** 13 JAN 2026

પ્રતિ,
સરપંચશ્રી,
ગ્રામ પંચાયત,

ગડખોલ	ભડકોદરા	કોસમડી	દીવી	દીવા	છાપરા	પિરામણ

વિષય: શ્રી હસમુખ પરમાર દ્વારા નામદાર NGT માં કરવામાં આવેલ અપીલ અન્વયે

સાહેબશ્રી,

ઉપરોક્ત વિષય અન્વયે આપને જણાવાનું કે, શ્રી હસમુખ પરમાર દ્વારા નામદાર NGT માં નર્મદા નદીમાં ટ્રીટમેન્ટ કર્યા વગર નું ઘરગથ્થુ ગંદુ પાણી (સુએજ) નિકાલ થવાનાં મામલે ફરિયાદ દાખલ કરવામાં આવી છે. ફરિયાદ પત્રમાં દર્શાવ્યા મુજબ, ૦૪ નિકાસ સ્થાન GPCB, રીજનલ ઓફિસ, અંકલેશ્વરની અધિકારક્ષેત્રમાં આવે છે. તે મુજબ, ફરિયાદ પત્રમાં ઓળખાયેલ ચારેય નિકાસ સ્થાન ના નમૂનાઓ અત્રેની કચેરી દ્વારા લેવામાં આવ્યા હતા અને પ્રાપ્ત થયેલા પૃથ્થકરણ પરિણામો અનુસાર, સદર નાળાઓમાં સુએજનું કંટામિનેશન જોવા મળેલ છે.

આથી ઉપરોક્ત પરિસ્થિતિને ધ્યાનમાં લઈને, આપના દ્વારા નર્મદા નદીમાં આવા નિકાલ અટકાવવા જરૂરી પગલાં લેવાં આવશ્યક છે. આથી આપ ને આ અન્વયે સમયબધ્ધ એક્શન પ્લાન બનાવવા સૂચન છે. તેમજ આપને વિનંતી છે કે આ મામલામાં લેવાયેલા કોઇપણ પત્રવ્યવહાર અથવા પગલાંઓ અંગે આ કચેરીને જાણ કરશો.

આ પત્ર જીલ્લા કોસ્ટલ ઝોન રેગ્યુલેશન સમિતિ ની મિટિંગ માં ચર્ચા થયા મુજબ સક્ષમ સત્તાધિકારી ની અનુમતિ થી પાઠવવા માં આવેલ છે.

ગુજરાત પ્રદૂષણ નિયંત્રણ બોર્ડના
નામે અને વતી,

O/C

(ડૉ. જે.ડી. ઓઝા)
પ્રાદેશિક અધિકારી – અંકલેશ્વર ને ઇન્ચ
સભ્ય સચિવ, જિલ્લા CRZ કમિટી

નકલ રવાના:

ભરૂચ અંકલેશ્વર અર્બન ડેવેલોપમેન્ટ ઓથોરીટી (બૌડા), પહેલો માળ, જૂની કલેક્ટર ઓફિસ, કણબી વગા, ભરૂચ.	મામલતદારશ્રી/ સબ ડીવીઝનલ મેજીસ્ટ્રેટશ્રી, તાલુકા સેવા સદન, અંકલેશ્વર. જી. ભરુચ	તાલુકા વિકાસ અધિકારીશ્રી, તાલુકા પંચાયત, પિરામણનાકા, અંકલેશ્વર. જી. ભરૂચ	કલેકટરશ્રી, કલેકટર કચેરી, કણબી વગા, ભરૂચ.	પ્રમુખશ્રી, અંકલેશ્વર નગરપાલિકા, પિરામણનાકા, અંકલેશ્વર. જી. ભરુચ	અધ્યક્ષશ્રી/ કલેકટરશ્રી, જીલ્લા કોસ્ટલ ઝોન રેગ્યુલેશન સમિતિ, નવી જીલ્લા સેવા સદન, બ્રહ્માકુમારી સર્કલ સામે, ભરૂચ.

તલાટી કમ મંત્રી
ગ્રામ પંચાયત વાડકોદરા
તા. અંકલેશ્વર, જિ. ભરૂચ
ગુજરાત રાજ્ય
૨૫/૧/૨૬

16/1/26
રવાનગી કલાર્ક
નાયબ કલેકટર કચેરી
અંકલેશ્વર

તલાટી કમ મંત્રી
ગોસમડી, તા. અંકલેશ્વર
તા.૨૫-૦૧-૨૦૨૬

તલાટી કમ મંત્રી
મીરામણ ગ્રામ પંચાયત
તા. અંકલેશ્વર, જિ. ભરૂચ
૧૯-૧-૨૦૨૬

રવાનગી કારકુન
તા.પં. અંકલેશ્વર
૨૫/૧/૨૦૨૬

તલાટી કમ મંત્રી,
દીવી ગ્રામ પંચાયત,
તા. અંકલેશ્વર, જિ. ભરૂચ.
19/1/2026

રેકર્ડ કલાર્ક
અંકલેશ્વર તાલુકા પંચાયત
૧૫-૧-૨૬

તલાટી કમ મંત્રી,
કુંવાલી ગ્રામ પંચાયત,
તા. અંકલેશ્વર, જિ. ભરૂચ.

16-1-26
રવાનગી
કલેક્ટર કચેરી
(જે-કોપી)

૧૬/૦૧/૨૬

સરપંચશ્રી
ગ્રામ પંચાયત છાપરા
તા.અંકલેશ્વર, જિ. ભરૂચ

19/02/26

REGIONAL OFFICE - ANKLESHWAR
GUJARAT POLLUTION CONTROL BOARD
Plot No.5009/4,G.I.D.C.,Estate,Ankleshwar.393 002 Dist.Bharuch.
Tel.No.(02646) 222 933. Email id : ro-gpcb-ankl@gujarat.gov.in,

By Post

LETTER FOR CORRECTIVE MEASURES

WHEREAS Ankleshwar Nagarpalika STP located Near CISF ONGC camp, Sarbati peer dargah, Tal.: Ankleshwar, Dist.: Bharuch. Ankleshwar Nagarpalika is responsible for day-to-day activities/management of generated Domestic wastewater from Ankleshwar city area.

AND WHEREAS during inspection of Sewage Treatment Plant of Ankleshwar Nagarpalika on 11/03/2026 by the Authorized officer of the Board, following non-compliances were observed:

1) Domestic wastewater generated from city area taken in to oxidation pond and its overflow meets natural drain and then goes in to Amlakhadi.
2) Unit has not started STP operation for treatment of domestic wastewater and not explored ways for reuse of treated sewage.

You are hereby instructed to take corrective measures and manage Domestic wastewater generated from Ankleshwar city in Environmentally Sound Manner.

For and on behalf of
Gujarat Pollution Control Board

(Dr. S. N. Agravat)
Regional Officer - Ankleshwar

NO. GPCB/RO-ANK/ID-95692/ 18394 **Date:** 11 **/03/2026**

Issued to:
Ankleshwar Nagarpalika STP,
Ankleshwar Nagarpalika,
Tal: Ankleshwar & Dist.: Bharuch.

Copy to:

(1) The Unit Head, Ankleshwar For information please.

Annexure-A

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Bharuch Ankleshwar Urban Development Authority

Old Collector Office , Kanbiwaga, Bharuch
Ph No-(02642)222075
Email: ceo.bauda@gmail.com

Letter No:BAUDA/Z-3/NGT/Vashi/ Dt. / /2026

To,

Chitnish to Collector Shri,

Collector and District Magistrate's Office,

Kanabivga, Bharuch.

Sub.: National Green Tribunal Western Zone Bench, Pune Original Application N. 103/2025 (WZ) I.A.No.658/2025 (WZ) matter.

Ref.: (1) Your office's letter dated 23/02/2026 No.: Bhumi-B.Khe./Vashi/766-772

(2) This office's letter dated 07/03/2026 No.: Bauda/Z-3/Vashi/940 to 941

(3) This office's letter dated 16/03/2026 No.: Bauda/Z-3/Vashi/1025

In reference to above subject and the reference letter-1, a report of this office was sought under Original Application N.103/2025 (WZ) I.A.No.658/2025 (WZ) before the Hon'ble National Green Tribunal Western Zone Bench, Pune. Pursuant to which, information regarding the current status of work being done for STP, was sought from Bharuch Municipality and Ankleshwar Municipality vide letter dated. 23/02/2026. In reply, both the municipalities have sumitted necessary report. Bharuch Municipality by letter dated. 11/03/2026 and Ankleshwar Municipality by letter dated. 26/02/2026 has submitted their reports and planning regarding sewage treatment plant. The reports of the municipalities have the details regarding current status and future plaaning for sewage treatment in their area.

BAUDA has submitted total 5 draft TP scheme in Village. Tavra and 2 draft TP Scheme in village. Zadeshwar, which are approved. 1 Draft TP Scheme of Zadeshwar is submitted for approval to government. This TP schemes together cover a substantial area with a significant resident populations. BAUDA intends to plan and execute the construction of a common and integrated sewage treatment plant which will serve and cover the entire combined area falling under the 8 TP schemes. BAUDA also plans to use the treated effluents from the proposed common STP for horticulture and gardening purposes. Thus, promoting the principles of sustainable development and resourse conservations.

Chief Executive Authority

Bharuch Ankleshwar Urban Development Authority,

Bharuch.

ignature Not Verified

ned by:Parth Rajendrakumar
yswal
ief Executive Authority
te:2026.03.27
:08:10 +5:30

File No: BAUDA/C/e-file/9586/2026/0120/Technical
Approved By: Chief Executive Authority,Administration,BAUDA

Open the document in Adobe Acrobat DC to verify the E-sign

e Sarkar: 145260/e-tappal/03/2026

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Annexure-B

BHARUCH MUNICIPALITY-BHARUCH

ભરૂચ નગરપાલિકા,ભરૂચ.

(STD CODE-02642) (O) 220143, 243525
mail id: np_bharuch@yahoo.co.in

O.N/Drainage/ 111 Dt.11/03/2026

To,

The Chitnish to Collector,

Collector and DM Office,

Bharuch

Subject: Regarding submission of information in connection with the matter pending before the National Green Tribunal in Original Application No.103/2025 (WZ) I.A. No.658/2025 (WZ),

Reference: Your Office letter ક્રમાંક: ભૂમિ-બિ.એ./વશી/૭૬૬-૭૭૨ Dt.23/02/2026

Status Report on Underground Drainage System and Sewage Treatment Plant

Bharuch Nagarpalika

the present status of sewerage infrastructure and sewage treatment facilities within the jurisdiction of **Bharuch Nagarpalika** is submitted as under.

1. Background

Bharuch city has undertaken phased development of underground sewerage infrastructure in order to establish a systematic mechanism for collection, conveyance and treatment of sewage generated within the municipal limits. In recent years, several sewerage infrastructure projects have been implemented under various State and Central Government schemes with the objective of strengthening environmental management and improving sanitation standards in the city.

These projects aim to ensure that sewage generated within the city is properly collected and treated so as to prevent discharge of untreated wastewater into natural drains and nearby water bodies.

2. Underground Drainage and Sewerage Projects

At present, four major sewerage-related projects are operational or under implementation within the jurisdiction of Bharuch Nagarpalika. The details are as follows:

(1) Bharuch City Underground Drainage Scheme – Phase-1

This scheme has been sanctioned under the **Swarnim Jayanti Mukhyamantri Shaheri Vikas Yojana (SJMMSVY)** of the Government of Gujarat.

કલેક્ટર કચેરી, ભરૂચ
11 MAR 2026
આવક નંબર.....
સહી.....

CHIEF OFFICER BHARUCH MUNICIPALITY
મુખ્ય અધિકારી
ભરૂચ નગરપાલિકા,
ભરૂચ.
BHARUCH

The project includes development of underground sewer network infrastructure such as sewer pipelines, pumping stations and associated conveyance systems within the core areas of Bharuch city for effective sewage collection and transfer to the treatment facility.

(2) Maktampur Outgrowth Area Underground Drainage Scheme

This project has been sanctioned under **Atal Mission for Rejuvenation and Urban Transformation (AMRUT 1.0)**.

The scheme has been designed to provide underground drainage infrastructure in the Maktampur outgrowth area, which forms part of the expanding urban area of Bharuch city. The project ensures proper sewage collection from residential and commercial developments in the outgrowth area.

(3) Bharuch City Underground Drainage Scheme – Missing Link Works

This project has also been undertaken under **Atal Mission for Rejuvenation and Urban Transformation (AMRUT 1.0)**.

The objective of this scheme is to construct sewer lines in areas where sewer connectivity was previously incomplete and to integrate such areas with the existing underground drainage network. This has improved the continuity and efficiency of the sewerage system across the city.

(4) Sewage Treatment Plant (STP) based on SBR Technology

The Sewage Treatment Plant for Bharuch city has been approved and implemented under **Atal Mission for Rejuvenation and Urban Transformation (AMRUT 1.0)**.

The STP is based on **Sequential Batch Reactor (SBR) technology**, which is an advanced biological treatment process used for efficient treatment of municipal sewage.

The plant has an **installed treatment capacity of 29.30 MLD (Million Litres per Day)** and was **commissioned in the year 2023**. The facility receives sewage through the underground drainage network and treats it before discharge in accordance with prescribed environmental standards.

3. Present Sewage Treatment Status

At present, the Sewage Treatment Plant is treating **approximately 20 MLD of sewage on an average basis**, which is conveyed through the underground sewer network from different parts of the city.

Regular operation and maintenance of the plant is carried out to ensure efficient treatment performance and compliance with applicable environmental norms.

4. Sewer Network Infrastructure

CHIEF OFFICER BHARUCH MUNICIPALITY
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ભરૂચ નગરપાલિકા,
ભરૂચ.
BHARUCH

As part of the above sewerage projects, the underground sewer network within the jurisdiction of Bharuch Nagarpalika has been progressively expanded.

At present, the **total sewer network length developed in the city is approximately 246 kilometers**, which facilitates collection and conveyance of sewage from various residential and commercial areas to the treatment facility.

The sewer network is continuously being strengthened through additional infrastructure development under ongoing government schemes.

5. Ongoing Sewerage Development under AMRUT 2.0

In order to further expand the sewerage infrastructure and improve service coverage, additional works have been undertaken under **Atal Mission for Rejuvenation and Urban Transformation (AMRUT 2.0)**.

Under this program, the work of **Bharuch City Underground Drainage Scheme – Phase-1 under AMRUT 2.0** is currently being implemented through **Gujarat Urban Development Company Limited (GUDCL), Gandhinagar**.

As part of this project, **approximately 46 kilometers of additional underground sewer network** is proposed to be developed in order to extend sewerage coverage to remaining areas of the city and further improve sewage management.

6. Environmental Management Measures

Through the implementation of the above sewerage infrastructure projects, **Bharuch Nagarpalika** is continuously working towards strengthening wastewater management and improving environmental sanitation within the municipal area.

The key objectives include:

- Expansion of underground sewer network across the city
- Proper collection and conveyance of municipal sewage
- Treatment of sewage through the Sewage Treatment Plant before discharge
- Prevention of discharge of untreated sewage into natural drains and water bodies
- Improvement of public health and environmental conditions

The sewerage infrastructure in Bharuch city has been progressively strengthened through various State and Central Government initiatives. The Sewage Treatment Plant approved under AMRUT 1.0, with an installed capacity of **29.30 MLD**, has been operational since **2023**, and currently **around 20 MLD of sewage is being treated** on an average basis.

CHIEF OFFICER BHARUCH MUNICIPALITY
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ભરૂચ નગરપાલિકા
ભરૂચ.
BHARUCH

Further infrastructure expansion under AMRUT 2.0, including development of **approximately 46 km of additional sewer network**, will enhance sewerage coverage and improve overall wastewater management within the jurisdiction of Bharuch Nagarpalika.

Attachments: Relevant Documents.

Chief Officer

Bharuch Municipality

Bharuch

Underground Drainage System at Bharuch Under SJMMSVY	
Summary of Work Done	
Name of Scheme	Name of Project:- Underground Drainage Scheme at Bharuch under Swarnim jayanti mukhya Mantri Saheri vikas Yojna (SJMMSVY)
Revise Tender Cost	RS 8429.99 Lacs
Major Components Covered under Sewerage system Network	
Pipe Line	**R.C.C. NP3 & NP4 Pipes :-**
	1) 200mm Dia.: 95626.97 Mtrs.
	2) 250mm Dia.: 818.30 Mtrs.
	3) 300mm Dia.: 14368.00 Mtrs.
	4) 400mm Dia.: 7263.40 Mtrs.
	5) 450mm Dia.: 3521.33 Mtrs.
	6) 600mm Dia.: 1301.30 Mtrs.
	7) 700mm Dia.: 1447.23 Mtrs.
	8) 800mm Dia.: 968.96 Mtrs.
	9) 1000mm Dia.: 662.90 Mtrs.
	10) 1200mm Dia.: 3051.20 Mtrs.
	DI & HDPE Pipes :-
	1) 400mm Dia DI.: 995.50 Mtrs.
	2) 450mm Dia DI.: 1762.50 Mtrs.
	3) 500mm Dia DI.: 1600.50 Mtrs.
	4) 800mm Dia DI.: 1998 Mtrs.
	5) 250mm Dia HDPE.: 1224 Mtrs.
Manholes	1) 5236 Nos.
HC Line	1) 100mm Dia Stoneware.: 104690.42 Mtrs
House Connection	1) 14424 Nos.
Pumping Station	1) Sub pumping station Zone-1 (Near Rokadiya Hanuman Mandir) (2.64 MLD)
	2) Main pumping station Zone-2 (Near Collector Banglow) (35 MLD)
	3) Sub pumping station Zone-3 (Near Bhrgurushi Mandir) (6.96 MLD)
	4) Sub pumping station Zone-4 (Maruti Nagar) (12.10 MLD)
	5) Sub pumping station Zone-5 (Near CNG Pump) (5.55 MLD)
Jetting Macinery	
A) HIGH PRESSURE JETTING MACHINE TANK CAPACITY OF 4000 LITRS MOUNTED ON YOUR SUPPLIED TATA-712/38 CHASSIS FITTED WITH P.T.O.....	
SJ-3000 HIGH PRESSURE JETTING UNIT SPECIALLY DESIGNED TO CLEAN UNDER GROUND DRAINAGE, PUMP WOULD BE IMPORTED ITALIAN 'PRATISOLI' TRIPLEX PLUNGER PUMP HAVING APPROX. FLOWRATE CAPICITY OF 100 LPM & PRESSURE UPTO 120 BAR.	
GM-3500T 'MANIAR' GULLY EMPTIER HAVING TANK CAP. OF 3500 LTRS. MADE FROM 5MM M.S. SHEET COMPRISING OF HEAVY DUTY VACUUM PUMP WHICH WILL BE CONVERTED INTO COMPRESSOR BY USING 4 WAY VALVE SPECIALLY DESIGNED TO LIQUE FIED THE SLURRY.	
DESIGN, SUPPLUY & DELIVERY OF HYDRAULIC OPERATED CUM WINCH DRIVE DESILTING GRAB BUCKETS SYSTEM DESIGNED FOR CLOSING & OPENING OF GRAB BUCKET FOR CLEANING MANHOLES ADMEASURING UPTO A DEPTH OF 25-30 FT.THE SYSTEM WOULD BE MOUNTED ON ape 3- WHEELED DIESEL ONE TONNER CHASIS.	
Pumping Machinery	
Zone-2 Main Pumping	WORKING & STAND BY PUMP (2 No.):- Discharge-1220.69 m^3/hr, Head-19 m, 120 HP
	WORKING & STAND BY PUMP (2 No.) :-Discharge - 2441.38 m^3/hr, Head-19 m,230 HP
	Extra Pump (1No):-Discharge 1200m3/ hr, Head-22 m, 150 HP
Zone-1 Sub Pumping	WORKING & STAND BY PUMP (2 No.):-Discharge-76.25 m^3/hr,Head-20 m, 15 HP
	WORKING & STAND BY PUMP (2 No.):-Discharge - 152.5 m^3/hr,Head-20 m, 25 HP
Zone-4 Sub Pumping	WORKING & STAND BY PUMP (2 No.):-Discharge-370.40 m^3/hr, Head-19 m, 50 HP
	WORKING & STAND BY PUMP (2 No.):-Discharge - 740.80 m^3/hr,Head-19 m, 80 HP
Zone-5 Sub Pumping	WORKING & STAND BY PUMP (2 No.):-Discharge-154.87m^3/hr, Head-18 m, 25 HP
	WORKING & STAND BY PUMP (2 No.):-Discharge - 309.74 m^3/hr,Head-18 m, 40 HP
Zone-3 Sub Pumping	WORKING & STAND BY PUMP (2 No.):-Discharge-280.00 m^3/hr, Head-36 m, 70 HP
	WORKING & STAND BY PUMP (2 No.):-Discharge - 560.00 m^3/hr,Head-36 m, 120 HP

TECHNOMEN CONSULTANTS GANDHINAGAR

KALATHIA ENGINEERING AND CONSTRUCTION LTD. AHMEDABAD

Details of Tender Approved (Bharuch)	
# Details :-	All Above works are awarded on Item Wise to Single Contractor.
# Implementing Agency :-	Gujarat Urban Development Co. Ltd., Gandhinagar.
# Name of Agency :-	Kalathia Engineering And Construction Ltd.
# Revise Tender Cost :-	Rs. 8429.99 Lacs
# Dt. Of Starting Work :-	04-03-14
# Time Limit :-	24 Months + 24 Months O&M
# Overall Progress Achieved :-	Scheme Completed Satisfactory
# Actual Date of Completion :-	10-04-2023
# Date of Start of O&M :-	11-04-2023 to 10-04-2025

Note:-

* The Work has been Completed by the Agency.
* The Detailed Drawing as Built are attached in Separate file, marked and initialed.
* The Subhead wise detail as executed, detailed with short note attached herewith
* The detailed testing report of material purchased with third party inspecting report attached in separate file marked and initialed.

Handed Over By:-

KALATHIA ENGINEERING AND CONSTRUCTION AHMEDABAD

Contractor
Kalthia Engineering & Construction Ltd, Ahmedabad

TECHNOMEN CONSULTANTS GANDHINAGAR

Manager(PMC)
Technomen Consultants, Gandhinagar

Manager (P.)
P.I.U. - Surat
G.U.D.C.L.

Manager Projects
Gujarat Urban Development Co. Ltd., Gandhinagar.

Taken Over By:-

Asst. M.E. PIU. Surat

Chief Officer
Bharuch Nagar Pallika.

President
Bharuch Nagar Pallika.

Details of Under Ground Drainage Scheme at Bharuch Town Under AMRUT

HANDING OVER AND TAKING OVER NOTE

Name of Scheme	Under Ground Drainage Scheme At Bharuch (Missing Link – phase II) Under AMRUT
➢ Details of tender Approved	LOI No. GUDC/Project/AMRUT/2019/1872; Dt: 03/09/2019.
➢ Details (NTP for the work)	NTP No. GUDC/Project/AMRUT/2019/2351; Dt: 14/11/2019.
➢ Approved tender cost	Rs. 1796.00 lacs
➢ Revised Contract Value	Rs. 2322.54 lacs
➢ Details	All above works are awarded on turnkey basis to single contractor except electrification.
➢ Source of Sewerage Water	Surrounding Area of Bharuch Nagarpalika, Bharuch
➢ Components Covered	As per Separate Sheet attached as Annexure-A
➢ Implementing Agency	Gujarat Urban Development Company Ltd., Gandhinagar
➢ Name of PMC	M/s. TATA Consulting Engineers Ltd., Gandhinagar
➢ Name of Agency	M/s. Gujarat Construction Company, Mehsana
➢ Date of Starting of work	14/11/2019
➢ Time Limit	24 Months (Including 3 Months Trial Run Period) + 60 Months O&M
➢ Revised Approved Time Limit	24 Months + (18 Months Extension Time Limit including Trial Run Period) + 60 Months O&M
➢ Original Contractual Completion Date	31/12/2021 (Including 3 Months Trial Run Period)
➢ Actual date of completion	31/03/2023 (Excluding 3 Months Trial Run Period)
➢ Actual date of completion with Trial and Run	30/06/2023
➢ Date of Hand Over	
➢ Overall progress achieved	Scheme Completed with Satisfactory

- The work has been completed by agency.
- The detailed drawings as built are attached in separate file, marked and initialized.
- The subhead/item wise detail as executed, detailed with short note attached herewith.

A. Bharuch (Missing Link – phase II) UGD Scheme Works Handed Over By

Authorized Signatory M/s. Gujarat Construction Co., Mehsana	M/s. TATA Consulting Engineers Ltd., Gandhinagar (PMC)	Asst. Manager (P) PIU-Surat, GUDCL, Gandhinagar	Manager (P) I/C PIU-Surat, GUDCL, Gandhinagar

B. Bharuch (Missing Link – phase II) UGD Scheme Works Taken Over By

Mechanical Engineer Bharuch Nagarpalika Bharuch	Chief Officer Bharuch Nagarpalika Bharuch	President Bharuch Nagarpalika Bharuch

Details of Under Ground Drainage Scheme At Bharuch (Missing Link – phase II) Town Under Amrut	
HANDING OVER AND TAKING OVER NOTE	
Components Covered (Annexure-A)	
1) DWC SN8 Pipe Line	200 mm dia – 73069.36 Rmt
2) Manhole	a) A Type - 2677 Nos b) B Type - 76 Nos
3) Stoneware Pipe Line (100mm dia)	77539.21 Rmt
4) House Connection Chamber	10994 Nos
5) Rising Main Line, (DI K9 Pipe)	100 mm dia – 1297.90 Rmt
6) Storage Structures (Total Pumping Station - 2 Nos)	1. Police Headquarters, Auxiliary Pumping Station, Capacity - 0.4 MLD 2. Manubar Chokkadi, Auxiliary Pumping Station, Capacity – 0.3 MLD
7) Pumping Machineries	1. Police Headquarters, Sub Pumping Station, Capacity - 0.4 MLD 7.5 HP (1 No) Working + 7.5 HP (1 No) Standby 2. Manubar Chokkadi, Auxiliary Pumping Station 3 HP (2 Nos) (Working + Standby)

- The work has been completed by agency.
- The detailed drawings as built are attached in separate file, marked and initialized.
- The subhead/item wise detail as executed, detailed with short note attached herewith.
- Scheme Completed with Satisfactory.

A. Bharuch (Missing Link – phase II) UGD Scheme Works Handed Over By

Authorized Signatory M/s. Gujarat Construction Co., Mehsana	M/s. TATA Consulting Engineers Ltd., Gandhinagar (PMC)	Asst. Manager (P) PIU-Surat, GUDCL, Gandhinagar	Manager (P) I/C PIU-Surat, GUDCL, Gandhinagar

B. Bharuch (Missing Link – phase II) UGD Scheme Works Taken Over By

Mechanical Engineer Bharuch Nagarpalika Bharuch	Chief Officer Bharuch Nagarpalika Bharuch	President Bharuch Nagarpalika Bharuch

Details of Sewage Treatment (29.30 MLD STP Bharuch) Project atBharuch Under AMRUT Sheme

HANDING OVER TAKINGOVER NOTE

Component cover (Anexure-A)

1)Design & Construction of civil Structure

>**Primary Treatment Unit**-Mechnical and mannual screen channel,Vortex chamber,Grit removel chamber,Distribution box ,Selector Unit as per approved design & drawing all unit are covered.

>**Biological Tratement/Secondary Treatment Unit** -SBR BASIN 04 nos as per approved design & drawing all unit are covered.

>**Sludge handling Unit**-Sludge Thickner,Sludge sump Centrifuge Building,Sludge sump and Centrate sump as per approved design & drawing all unit are covered.

Disinfection Unit- Chlorine contact tank,Tonner building as per approved design and Drawing all unit are covered.

>**Utility Building-**Admin building with scadaroom & Laboratory,Air Blower building,panel room,security room,Transformer yard,DG Room as per approved design and Drawing all unit are covered.

>Approach road with rode side storm waterdrain, Land scaping plantation and Disposel channel as per approved design and Drawing all unit are covered.

>Disposal pipeline of 964 rmt as a extra work including excavation, supplying, lowering & laying pipeline, refilling, manholes, restoration of concrete road, and compound wall etc complete.

2)Electro-Mechnical instrumentation Works

>Procurement, supply, installation,testing and instrumentation works/Itemlike mechnical screen Grit removel mechanism,belt conveyor,D-canter with Air diffuser system, Air blower, RAS,SAS Pump, Sludge Thickner,Poly dosing pumps,Transformer,HT/LT Panel, DG Sets,Ultrasonic level Sensor and Transmitter,TSS,COD,BOD,TEMPRETURE,PH Transmitters inflow outflow Sewage water testing equipment for laboratory.

>Monotoring of whole plant through well dedicated SCADA System.

* The work has been completed by agency
* The Details drawing as per build are attached in seprate file, mark and installed.
* The subhead/ item wise details as executed,details with short note attached heewith.
* The Details testing report of material purchased with project Management consltancy (PMC) report attached in seprate file mark and installed.
* Scheme completed with sucessfully.

A. Bharuch STP (29.30MLD) Project unde AMRUT Scheme Work Hand over by

Authorised Signatory M/s. HNB EBGINEERS PVT LTD	Site Engineer M/S Tata Consulting Engineers Ltd., Gandhinagar (PMC)	M/S Tata Consulting Engineers Ltd., Gandhinagar (PMC)	Asst. Manger(p) PIU-Surat, GUDCL, Gandhinagar	Manager(p) I/C PIU-Surat, GUDCL Gandhinagar

B. Bharuch STP (29.30MLD) Project Under AMRUT Scheme Works Taken Over By

Municipal Engineer Bharuch Nagarpalika Bharuch	Chief officer Bharuch Nagarpalika Bharuch	President Bharuch Nagarpalika Bharuch

MECHANICAL ENGINEER
WATER WORKS
Bharuch Municipality
BHARUCH

CHIEF OFFICER BHARUCH MUNICIPALITY
CHIEF OFFICER
BHARUCH
MUNICIPALITY
BHARUCH
BHARUCH

Details of Sewage Treatment (29.30 MLD STP Bharuch) Project atBharuch Under AMRUT Sheme

HANDING OVER TAKINGOVER NOTE

Component cover (Anexure-A)

1)Design & Construction of civil Structure

>**Primary Treatment Unit**-Mechnical and mannual screen channel,Vortex chamber,Grit removel chamber,Distribution box ,Selector Unit as per approved design & drawing all unit are covered.

>**Biological Tratement/Secondary Treatment Unit** -SBR BASIN 04 nos as per approved design & drawing all unit are covered.

>**Sludge handling Unit**-Sludge Thickner,Sludge sump Centrifuge Building,Sludge sump and Centrate sump as per approved design & drawing all unit are covered.

Disinfection Unit- Chlorine contact tank,Tonner building as per approved design and Drawing all unit are covered.

>**Utility Building**-Admin building with scadaroom & Laboratory,Air Blower building,panel room,security room,Transformer yard,DG Room as per approved design and Drawing all unit are covered.

>Approach road with rode side storm waterdrain, Land scaping plantation and Disposel channel as per approved design and Drawing all unit are covered.

>Disposal pipeline of 964 rmt as a extra work including excavation, supplying, lowering & laying pipeline, refilling, manholes, restoration of concrete road, and compound wall etc complete.

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>Procurement, supply, installation,testing and instrumentation works/Itemlike mechnical screen Grit removel mechanism,belt conveyor,D-canter with Air diffuser system, Air blower, RAS,SAS Pump, Sludge Thickner,Poly dosing pumps,Transformer,HT/LT Panel, DG Sets,Ultrasonic level Sensor and Transmitter,TSS,COD,BOD,TEMPRETURE,PH Transmitters inflow outflow Sewage water testing equipment for laboratory.

>Monotoring of whole plant through well dedicated SCADA System.

* The work has been completed by agency
* The Details drawing as per build are attached in seprate file, mark and installed.
* The subhead/ item wise details as executed,details with short note attached heewith.
* The Details testing report of material purchased with project Management consltancy (PMC) report attached in seprate file mark and installed.
* Scheme completed with sucessfully.

A. Bharuch STP (29.30MLD) Project unde AMRUT Scheme Work Hand over by

Authorised Signatory M/s. HNB EBGINEERS PVT LTD	Site Engineer M/S Tata Consulting Engineers Ltd., Gandhinagar (PMC)	M/S Tata Consulting Engineers Ltd., Gandhinagar (PMC)	Asst. Manger(p) PIU- Surat, GUDCL, Gandhinagar	Manager(p) I/C PIU-Surat, GUDCL Gandhinagar

B. Bharuch STP (29.30MLD) Project Under AMRUT Scheme Works Taken Over By

Municipal Engineer Bharuch Nagarpalika Bharuch	Chief officer Bharuch Nagarpalika Bharuch	President Bharuch Nagarpalika Bharuch

MECHANICAL ENGINEER
WATER WORKS
Bharuch Municipality
BHARUCH

CHIEF OFFICER BHARUCH MUNICIPALITY
CHIEF OFFICER
BHARUCH
MUNICIPALITY
BHARUCH
BHARUCH

Details of Under Ground Drainage Scheme at Bharuch Town Under AMRUT

HANDING OVER AND TAKING OVER NOTE

Name of Scheme	Under Ground Drainage Scheme At Bharuch (Maktampur) Under AMRUT
➢ Details of tender Approved	LOI No. GUDC/Project/AMRUT/2018/1191; Dt: 22/06/2018.
➢ Details (NTP for the work)	NTP No. GUDC/Project/AMRUT/2018/1292; Dt: 09/07/2018.
➢ Approved tender cost	Rs. 729.00 lacs
➢ Revised Contract Value	Rs. 996.81 lacs
➢ Details	All above works are awarded on turnkey basis to single contractor except electrification.
➢ Source of Sewerage Water	Surrounding Area of Maktampur, Bharuch
➢ Population Covered	Present (2018): 25649 Intermediate (2033): 30909 Ultimate (2048): 36988
➢ Sewerage Quantity	Intermediate (2029): 2.68 MLD Ultimate (2044): 3.17 MLD
➢ Components Covered	As per Separate Sheet attached as Annexure-A
➢ Implementing Agency	Gujarat Urban Development Company Ltd., Gandhinagar
➢ Name of PMC	M/s. TATA Consulting Engineers Ltd., Gandhinagar
➢ Name of Agency	M/s. Gujarat Construction Co., Mehsana
➢ Date of Starting of work	09/07/2018
➢ Time Limit	18 Months (Including 3 Months Trial Run Period) + 60 Months O&M
➢ Revised Approved Time Limit	18 Months + (23 Months Extension Time Limit including Trial Run Period) + 60 Months O&M
➢ Original Contractual Completion Date	08/01/2020 (Including 3 Months Trial Run Period)
➢ Actual date of completion	31/08/2021 (Excluding 3 Months Trial Run Period)
➢ Actual date of completion with Trial and Run	31/11/2021
➢ Date of Hand Over	
➢ Overall progress achieved	Scheme Completed with Satisfactory

- The work has been completed by agency.
- The detailed drawings as built are attached in separate file, marked and initialized.
- The subhead/item wise detail as executed, detailed with short note attached herewith.
- The detailed testing report of material purchased with project management consultancy (PMC) report attached in separate file marked and initialled.

A. Bharuch (Maktampur) UGD Scheme Works Handed Over By

Authorized Signatory M/s. Gujarat Construction Co., Mehsana	M/s. TATA Consulting Engineers Ltd., Gandhinagar (PMC)	Asst. Manager (P) PIU-Surat, GUDCL, Gandhinagar	Dy. Manager (P) PIU-Surat, GUDCL, Gandhinagar	Manager (P) I/C PIU-Surat, GUDCL, Gandhinagar

B. Bharuch (Maktampur) UGD Scheme Works Taken Over By

Municipal Engineer Bharuch Nagarpalika Bharuch	Chief Officer Bharuch Nagarpalika Bharuch	President Bharuch Nagarpalika Bharuch

MECHANICAL ENGINEER WATER WORKS Bharuch Municipality BHARUCH

CHIEF OFFICER BHARUCH NAGARPALIKA મુખ્ય અધિકારી ભરૂચ નગરપાલિકા ભરૂચ BHARUCH

Details of Under Ground Drainage Scheme At Bharuch (Maktampur) Town Under SJMMSVY	
HANDING OVER AND TAKING OVER NOTE	
Components Covered (Annexure-A)	
1) DWC SN8 Pipe Line	200 mm dia – 18568.02 Rmt 250 mm dia – 81.50 Rmt 300 mm dia – 71.60 Rmt
2) RCC NP3 Pipe Line	350 mm dia – 577.80 Rmt 400 mm dia – 3170.56 Rmt
3) Manhole	a) A Type - 412 Nos b) B Type - 443 Nos c) C Type - 84 Nos
4) Stoneware Pipe Line (150mm dia)	20512.70 Rmt
5) House Connection Chamber	3200 Nos
6) Rising Main Line, (DI K9 Pipe)	100 mm dia - 250 Rmt 150 mm dia - 350 Rmt
7) Storage Structures (Total Pumping Station - 3 Nos)	1. Taarkhadi, Sub Pumping Station, Capacity - 0.31 MLD 2. Radha Krishna, Auxiliary Pumping Station 3. Prathana Mandir, Auxiliary Pumping Station
8) Pumping Machineries	1. Taarkhadi, Sub Pumping Station, Capacity - 0.31 MLD 7.5 HP (2 Nos) Working + 5 HP (1 No) Standby 2. Radha Krishna, Auxiliary Pumping Station 5 HP (2 Nos) (Working + Standby) 3. Prathana Mandir, Auxiliary Pumping Station 7.5 HP (2 Nos) (Working + Standby)
9) Panel Room	3 nos. (Taarkhadi, Radha Krishna, Prathana Mandir)

- The work has been completed by agency.
- The detailed drawings as built are attached in separate file, marked and initialized.
- The subhead/item wise detail as executed, detailed with short note attached herewith.
- The detailed testing report of material purchased with project management consultancy (PMC) report attached in separate file marked and initialled.
- Scheme Completed with Satisfactory.

A. Bharuch (Maktampur) UGD Scheme Works Handed Over By

Authorized Signatory M/s. Gujarat Construction Co., Mehsana	M/s. TATA Consulting Engineers Ltd., Gandhinagar (PMC)	Asst. Manager (P) PIU-Surat, GUDCL, Gandhinagar	Dy. Manager (P) PIU-Surat, GUDCL, Gandhinagar	Manager (P) I/C PIU-Surat, GUDCL, Gandhinagar

B. Bharuch (Maktampur) UGD Scheme Works Taken Over By

Municipal Engineer Bharuch Nagarpalika Bharuch	Chief Officer Bharuch Nagarpalika Bharuch	President Bharuch Nagarpalika Bharuch

અંકલેશ્વર નગરપાલિકા,અંકલેશ્વર
પીરામણ નાકા,અંકલેશ્વર,૩૯૩૦૦૧
ઈ-મેઈલ-np_ankleshwar@yahoo.co.in ફોન નં.(૦૨૬૪૬)૨૪૭૧૩૭

પ્રતિશ્રી,
માન.નગર નિયોજકશ્રી,
ભરૂચ અંકલેશ્વર શહેરી વિકાસ સતામંડળ,
જુની કલેકટર કચેરી, કણબીવગા,
ભરૂચ-૩૯૨૦૦૧.

વિષય: નેશનલ ગ્રીન ટ્રીબ્યુનલ વેસ્ટર્ન ઝોન બેંચ, પુણે **Original Application N.**૧૦૩/૨૦૨૫ **(WZ) I.A.No.**૬૫૮/૨૦૨૫ **(WZ)** બાબત.

સંદર્ભ: માન.નગર નિયોજકશ્રી, ભરૂચ અંકલેશ્વર શહેરી વિકાસ સતામંડળ,ભરૂચના પત્રક્રમાંક: બૌડા/**Z-**૩/વશી/૮૩૪ તા.૨૩/૦૨/૨૦૨૬ ના રોજ આવેલ પત્ર અન્વયે.

સવિનય સહ ઉપરોક્ત વિષય અને સંદર્ભદર્શિત પત્ર અન્વયેથી આપશ્રી દ્વારા STP બાબતેની હાલમાં કરવામાં આવતી કામગીરી બાબતની માહિતી માંગવામાં આવેલ છે. હાલ, અંકલેશ્વર નગરપાલિકામાં ૧૪ MLD ક્ષમતાવાળો STP બનાવાની કામગીરી ગુજરાત પાણી પુરવઠા અને ગટર વ્યવસ્થા બોર્ડ દ્વારા કરવામાં આવે છે. STP ના બાંધકામની ૯૬% ભૌતિક કામગીરી પૂર્ણ થયેલ છે. આ પત્ર સાથે સ્થળ પર હાલ થયેલ કામગીરી બાબતનો Progress Report બીડાણમાં સામેલ છે, જે બાબતની આપશ્રીને જાણ થવા નમ્ર વિનંતી.

મુખ્ય અધિકારી
અંકલેશ્વર નગરપાલિકા

બીડાણ:-
Progress Report of STP Project

Signature Not Verified

Signed by:KESHAVLAL MANUBHAI KOLADIYA
Chief Officer
Date:2026.02.26 16:40:52 +5:30

File No: ANKLRNP/munieng/e-file/5889/2026/0125/MUNICIPAL EN
Approved By: Chief Officer,Administration,ANKLRNP

Open the document in Adobe Acrobat DC to verify the E-sign

Name of Work :- STP Ankleshwar (Capacity:- 14 MLD)
Date :- 31/01/2026

Administrative Approval Date	05/11/20	LOI Date	16/03/2021
Administrative Approval cost	26.99 Crore	Time limit in month (Including Trial run)	18 Months
Estimated Tender cost	26.413 Crore	Stipulated date of completion as per tender	15/09/2022
Approved Tender cost	24.947 Crore	Time limit extension approved up to	27/05/2023
Physical Progress	96 %	Tentative date of completion	30/04/2026 (Including Trail Run)
Financial Progress	66.55 %	Expenditure till Date	11.00 Cr
Name of Agency: M/s Hydrotech Paryavaran (India) Pvt. Ltd. Maholi, Punjab.		Name of PMC :- Mars Planning & Engineering Services Pvt. Ltd Ahmedabad.	

Cumulative financial Progress During Previous Quarters (from date of LOI)

Progress till Sep 2023 in %	33.15 %	Progress till December 2024 in %	57 %
Progress till March 2025 in %	63.52 %	Progress till November 2025 in %	66.55 %

Physical Progress

Progress till August 2025 in %	94 %	Progress till October 2025 in %	95 %
Progress till December 2025 in %	96 %	Progress till January 2026 in %	96 %

Design & Drawing Approval in No. 1.5% 19.41 LAC.

1. Design Approved
2. HRD, GA Layout , all GAD and structure drawing are approved.
3. Electro-Mechanical Design and Drawing Approved.

Important Components of the Work			
Item	**Quantity**	**Financial Provision**	**Status of work**
Civil work	96%	711.65 LAC.	Inlet chamber and screen chamber completed. Grit chamber, parshall flume completed up to top slab. Admin building, Blower room, security room, maintenance workshop, HT switch gear room, Dewatering building , chlorination & Tonner room completed with plastering work. DG shed completed up to plinth level. Sludge Thickener completed. CCT completed. P.T.U. bottom slab work completed. Sludge sump completed up to full height. SBR tank full height completed with platform, outlet channel work Completed, boundary wall work in progress, approach road work completed. Raising main work done. Painting work in progress.
Elecro - Mechanical work	91%	426.99 LAC.	- Mech. & Manual Screens with Belt Conveyor, Grit Removal Mechanism, Decanter for SBR, Diffuser for SBR, Gates, centrifuge Decanter, Air Blowers, SAS Pump sets, Drain Pump-2 Set, Sludge feed pump sets, Valves, Transformer, LT Panel, HT Panel, PLC Panel (Non SBR), E.O.T of Air Blower Room & at dewatering Building, Two Pole Structure are Installed. Railing Painting work, Sludge thickner, Agitator Installation

Other issue if any	**1. There was delay in land allocation for STP, and land was allocated on 24/11/2021.** **2. Work is underway to construct a railway track of DFCCL (Railway Department) on the approach road of the site of ongoing work of Ankleshwar STP. Due to this ongoing work, the approach road was closed to come and go to the site of the STP. Due to this, no vehicles of any kind could come. The only way to walk was also difficult.** **3. Incoming mains power is 22 kV instead of 11 kV, hence supplied material related to incoming power has to be revised**
Land possession received as on Date:-	**24/11/2021**

Progress Report of STP Project

14 MLD STP Project Ankleshwar

Date :- 31/01/2026

Name of STP Project and Capacity:-	14 MLD STP at Ankleshwar, Dist.- Bharuch
Zone/ Circle/ Division	Zone - 6/ Surat / Bharuch
STP Technology proposed	SBR Technology
Name of Agency:-	Hydrotech Paryavaran (India) Pvt Ltd.
Name of PMC Agency:-	MARS Planning & Engineering Services Pvt Ltd. Ahmedabad
Approved Tender Cost:-	24.947 Crore
Date Of LOI:-	LOI - 16.03.2021 / WO-29.04.2021
Time limit (in month)	18 months (Including monsoon + 03 months trial run)
Stipulated Date Of Completion:-	30-04-2026 (Including Trial Run)
Land requirenment	No
Land available (Yes or No)	Yes
Progress required as per tender clause in %	100%
Actual over all progress in %	96.00%
BEP Approval Date (Yes/No):	-

Civil Work

GAD/Structure Drawing

Sr No	List of Civil Units - STP	Design & Drawing			Execution		Remarks
		Scope	Approved	Pending	Start (Yes or No)	Progress in %	
1	Inlet Chamber	1	Yes	-	Yes	100	
2	Screen Chamber	1	Yes	-	Yes	100	
3	Grit Chamber	1	Yes	-	Yes	100	
4	Parshall Flume	1	Yes	-	Yes	100	
5	Chlorine Contact Tank	1	Yes	-	Yes	100	
6	Parshall Flume after CCT	1	Yes	-	Yes	93	
7	SBR BASIN	1	Yes	-	Yes	100	
8	Thickener & Thickened Sludge Sump	1	Yes	-	Yes	100	
9	Centrifuge Building	1	Yes	-	Yes	100	
10	Blower Room	1	Yes	-	Yes	100	
11	Chlorine Building & Tonner Room	1	Yes	-	Yes	100	
12	Admin & Control Building	1	Yes	-	Yes	100	
13	MCC Room	1	Yes	-	Yes	100	
14	PLC Room	1	Yes	-	Yes	100	
15	Electrical Sub Station	1	Yes	-	yes	100	
16	Boundary wall	1	Yes	-	yes	93	
17	Security Cabin / Guard Room	1	Yes	-	Yes	100	
18	Maintaince cum workshop	1	Yes	-	Yes	100	
19	HT Switch gear Room	1	Yes	-	Yes	100	
20	Parking Area	1	Yes	-	Yes	100	
21	Other if any pls specify workshop Building and drain sump						

Any Other issue :-	1. There was delay in land allocation for STP, and land was allocated on 24/11/2021. 2. Work is underway to construct a railway track of DFCCL (Railway Department) on the approach road of the site of ongoing work of Ankleshwar STP. Due to this ongoing work, the approach road was closed to come and go to the site of the STP. Due to this, no vehicles of any kind could come. The only way to walk was also difficult. 3. Incoming mains power is 22 kV instead of 11 kV, hence supplied material related to incoming power has to be revised.

Annexure- I
286

તાલુકા પંચાયત કચેરી

ખેડૂત તાલીમ કેંદ્ર (આત્મા પ્રોજેક્ટ), કણબીવગા,
અયોધ્યા નગર પાણીની ટાંકી પાસે, લીંક રોડ ભરૂચ-૩૯૨૦૦૧
E-mail: tdo-bharuch@gujarat.gov.in ફોન નં.(૦૨૬૪૨) ૨૪૩૪૦૪

પંચાયતી રાજ

No.: T.P./Bandh/Vashi/422/2026 Dt.11/03/2026

To,
The Chitnish to Collector,
Collector and District Magistrate Office,
Chitnish Dep., First Floor, Collector Office,
Kanbivaga, Bharuch-392001

Subject: Regarding the submission of a factual report in connection with NGT Original Application No. 103/2025.

Reference: Your office letter number/Bhumi-Bi.Khe./Vashi/766-772, dated 23-02-2026.

With respect to the aforementioned subject and reference, it is hereby stated that:

In connection with the petition filed in the NGT by the applicant, Shri Hasmukhbhai Bahecharbhai Parmar, a primary investigation has been conducted into the Gram Panchayats falling under the jurisdiction of the Taluka Panchayat Bharuch located along the banks of the Narmada River and within the CRZ (Coastal Regulation Zone) area. The report regarding this is as follows:

1. **Current Status:** Within the Gram Panchayats under the jurisdiction of this Taluka Panchayat (specifically Zadeshwar, Kukarwada, Dashan, Vervada, Vadva, Bhadbhut, Manad, and Mahegam), sewage disposal systems—including sewerage lines, soak pits, and open drains—are currently operational and serve the majority of the resident population.
2. **Discharge into the River:** Upon preliminary investigation, it was observed that certain isolated dwellings situated along the riverbanks lack integrated sewage connectivity. To mitigate any environmental risk, strict instructions have been issued to the respective Gram Panchayats to redirect the discharge from these isolated units into the primary village drainage networks, ensuring that all effluents are safely discharged away from any natural water sources.
3. **Sewage Treatment Plant (STP) Details:** While STPs represent the most safe and efficient method for sewage treatment, their implementation requires a dedicated technical team for long-term Operations and Maintenance (O&M). Furthermore, the estimated capital investment for each STP is approximately ₹1.5 to ₹2.0 Crores. Given the technical complexity and financial scale, it is recommended that the project be executed by a specialized and competent nodal agency.

Taluka Development Officer
Taluka Panchayat Bharuch

તાલુકા પંચાયત કચેરી,અંકલેશ્વર
પીરામણ નાકા,નગરપાલિકા સામે,અંકલેશ્વર
પિન કોડ નં.૩૯૩૦૦૧ ફોન નં.૦૨૬૪૩-૨૪૭૮૦૧

No.: T/pacht/Vashi/[illegible]/2026 Dt. 17/03/2026

To.
The Chitnish to Collector,
Collector and District Magistrate Office,
Chitnish Dep., First Floor, Collector Office,
Kanbivaga, Bharuch-392001

Subject: Regarding the submission of a factual report in connection with NGT Original Application No. 103/2025.

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1. **Current Status:** Within the Gram Panchayats under the jurisdiction of this Taluka Panchayat (specifically divi, chapra, diva, piraman), sewage disposal systems-including sewerage lines, soak pits, and open drains are currently operational and serve the majority of the resident population.

2. **Discharge into the River:** Upon preliminary investigation, it was observed that certain isolated dwellings situated along the riverbanks lack integrated sewage connectivity. To mitigate any environmental risk, strict instructions have been issued to the respective Gram Panchayats to redirect the discharge from these isolated units into the primary village drainage networks, ensuring that all effluents

3. **Sewage Treatment Plant (STP) Details:** While STPs represent the most safe and efficient method for sewage treatment, their implementation requires a dedicated technical team for long-term Operations and Maintenance (O&M). Furthermore, the estimated capital investment for each STP is approximately 2.5 to 2.50 Crores. Given the technical complexity and financial scale, it is recommended that the project be executed by a specialized and competent nodal agency.

Taluka Development Officer
Taluka Panchyat Ankleshwar

Annexure-I 290

Notified Area Authority

GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION
(A Govt. of Gujarat Undertaking)

Office of The Chief Officer
Plot No. 618, 619, AIA Community Centre,
GIDC, Ankleshwar - 393 002.
Phone : (02646) 222487
Email : naoank@yahoo.com
co-ank@gidcgujarat.org

Ref. No. : NAO/ANK/ 245

Date : - -20
10 MAR 2026

e-Sarkar-Scan
e-Tapal No: 183891 03126

પ્રતિ,
ચીટનીશ ટુ કલેકટરશ્રી
કલેકટર અને જીલ્લા મેજીસ્ટ્રેટ કચેરી,
ચીટનીશ શાખા,પ્રથમ માળ,
જીલ્લા સેવા સદન,
કણબીવગા, ભરૂચ-૩૯૨૦૦૧

વિષય:- નામે.નેશનલ ગ્રીન ટ્રીબ્યુનલ સમક્ષની ઓરીજનલ એપ્લીકેશન નં.૧૦૩/૨૦૨૫ અન્વયે અહેવાલ રજુ કરવા બાબત..

સંદર્ભ:- ૧. ચીટનીશ ટુ કલેકટરશ્રી, ભરૂચના પત્ર ક્રમાંક/ભુમિ-બી.ખે/વશી/૭૬૬-૭૭૨ તા.૦૩-૦૨-૨૦૨૬

સાહેબશ્રી,

નિર્દિષ્ટ વિસ્તાર અંકલેશ્વર દ્વારા કોઈપણ પ્રકારની ઔધોગીક પ્રવૃતી કરવામાં આવતી નથી, જેથી તે પર્યાવરણને નુકસાન પહોંચાડી ન શકે. વધુમાં જણાવવાનું કે નિર્દિષ્ટ વિસ્તાર હંમેશા પર્યાવરણને નુકસાન ન થાય તે અંગેના તમામ તકેદારીનાં પગલાં લઇ GPCB વિભાગને મદદરૂપ થાય છે. અંકલેશ્વર ઔદ્યોગિક વિસ્તારમાં રોડ, પાણી પુરવઠો, સ્ટ્રીટ લાઇટ અને આંશિક ડ્રેનેજ નેટવર્ક જેવી મૂળભૂત માળખાકીય સુવિધાઓ GIDC દ્વારા પૂરી પાડવામાં આવે છે અને તેનું જાળવણી નોટિફાઇડ એરિયા ઓથોરિટી (NAA) દ્વારા કરવામાં આવે છે

અંકલેશ્વર ઔદ્યોગિક વસાહત માં વિવિધ પ્રકારના એકમો આવેલ છે.જેમાં એન્જીન્યરીંગ, ગોડાઉન,પ્લાસ્ટિક ઇન્ડસ્ટ્રીઝ ,કેમિકલ,ફાર્માસ્યુટિકલ,વિગેરે ઉદ્યોગો આવેલ છે. હાઇકોર્ટના આદેશ પછી, નોટિફાઇડ એરિયા ઓથોરિટી, અંકલેશ્વર GIDC ના ભૂગર્ભ ડ્રેનેજ કલેક્શન નેટવર્કને તોડી પાડ્યું છે. હાલમાં, NCT ના FETP સાથે સીધા જોડાયેલા સભ્ય ઉદ્યોગોમાંથી ઉત્પન્ન થતા ગંદા પાણીને ઓવરગ્રાઉન્ડ પાઇપલાઇન નેટવર્ક દ્વારા પહોંચાડવામાં આવી રહ્યું છે.જેમાં ઔદ્યોગિક ગંદુ પાણી વહનકરવા માટે ઓવર ગ્રાઉન્ડ પાઈપલાઈન કરવામાં આવેલ છે. જેમાં ૧૦ પોકેટ બનાવવામાં આવેલ છે. વિવિધ કંપનીઓ દ્વારા તેમને નજીક ના પોકેટ સુધી ઓવર ગ્રાઉન્ડ પાઈપલાઈન કરવામાં આવેલ છે. અને ઓવર ગ્રાઉન્ડ પાઈપલાઈન દ્વારા તેમના દ્વારા ઔદ્યોગિક ગંદા પાણી નો નિકાલ કરવામાં આવે છે. સદર ઔદ્યોગિક પાણી પાઈપ લાઈન દ્વારા ફાઈનલમાં પમ્પીંગ સ્ટેશન સુધી

કલેક્ટર કચેરી, ભરૂચ
12 MAR 2026
આવક નંબર.....
સહી.....

મોકલવામાં આવે છે. અને ત્યાર બાદ તેને વધારાની ટ્રીટમેન્ટ અર્થે NCT (નર્મદા ક્લીન ટેક) માં મોકલવામાં આવે છે.

અંકલેશ્વર ઔદ્યોગિક વસાહતનો વિસ્તાર ૧૬૦૦ હેક્ટર જેટલો છે. જેમાં અંકલેશ્વર ઔદ્યોગિક વસાહતમાં વરસાદી પાણીના નિકલા માટે અંદાજીત ૧૫૩.૦૦ કિલોમીટર જેટલી પાકી વરસાદી ગટર આવેલ છે. જેમાં સમય અંતરે તેની સાફ સફાઈ અને મરામત ની કામગીરી પણ કરવામાં આવે છે. GIDC વિસ્તારમાં પાણી ભરાવાનું ટાળવા માટે NAA ચોમાસા પહેલા સમગ્ર એસ્ટેટમાં વરસાદી પાણીના ગટરોની સફાઈ કરવામાં આવે છે. NAA એ કોઈપણ ઔદ્યોગિક એકમોને તેમના ગટર કે અન્ય કોઈ પણ વસ્તુને વરસાદી પાણીના ડ્રેનેજ નેટવર્કમાં છોડવાની પરવાનગી આપી નથી. NAA સમાજિક જવાબદારીના ભાગ રૂપે વરસાદી ગટર માં વહેતા ડ્રેનેજના પાણીને ઉપાડી રહ્યું છે જેને FPS સુધી પહોંચાડવામાં આવી રહ્યું છે જેથી કુદરતી ખાડી, આમલાખાડી, અમરાવતી નદી વગેરેમાં કોઈપણ પ્રકારનું દૂષણ ટાળી શકાય.

વરસાદી પાણીના નિકાલ માટે કુદરતી ત્રણ આઉટલેટ આવેલ છે વસાહતના આઉટલેટ ખાતે પાકો RCC પાળો(બંડ) બનાવી પાણી કલેક્ટ કરી ફાઈનલ પમ્પીંગ સ્ટેશન માં લઇ પમ્પીંગ મારફત નર્મદા ક્લીન ટેક (NCT) ખાતે ટ્રીટમેન્ટ માટે મોકલવામાં આવે છે. જેમાં વધુ વરસાદના સમયે વસાહતમાંથી વસાહતના કુદરતી ઓઉટ લેટ ખાડી પર વરસાદી પાણી બાબતે જી.પી.સીબી, એન.સી.ટી, એ.આઇ.એ તેમજ નોટીફાઇડ સાથેની સંયુક્ત મીટીંગ તારીખ ૨૫-૦૭-૨૦૧૬ની કાર્યવાહીની નોધ મુજબ વરસાદી પાણી વરસાદ બંધ પડ્યાના ૫ કલાક બાદ બંડ માંથી પાણી પમ્પીંગ કરવાનું ઠરાવવામાં આવે છે જયારે અનિયંત્રિત વરસાદી પાણી ખાડીમાં વહણ પામતું હોય છે. વરસાદી પાણીની ક્વોલિટી માપવા માટે pH મીટર તેમજ TOC મીટર મુકીને મોનીટરીંગ કરવામાં આવે છે.

તેમજ નિર્દિષ્ટ વિસ્તારમાં જીઆઇડીસી દ્વારા બનાવામાં આવેલ STP કાર્યરત છે. જે ઉપરોક્ત જવાબ ગ્રાહ્ય રાખવા વિનંતી છે.

આભાર સહ.

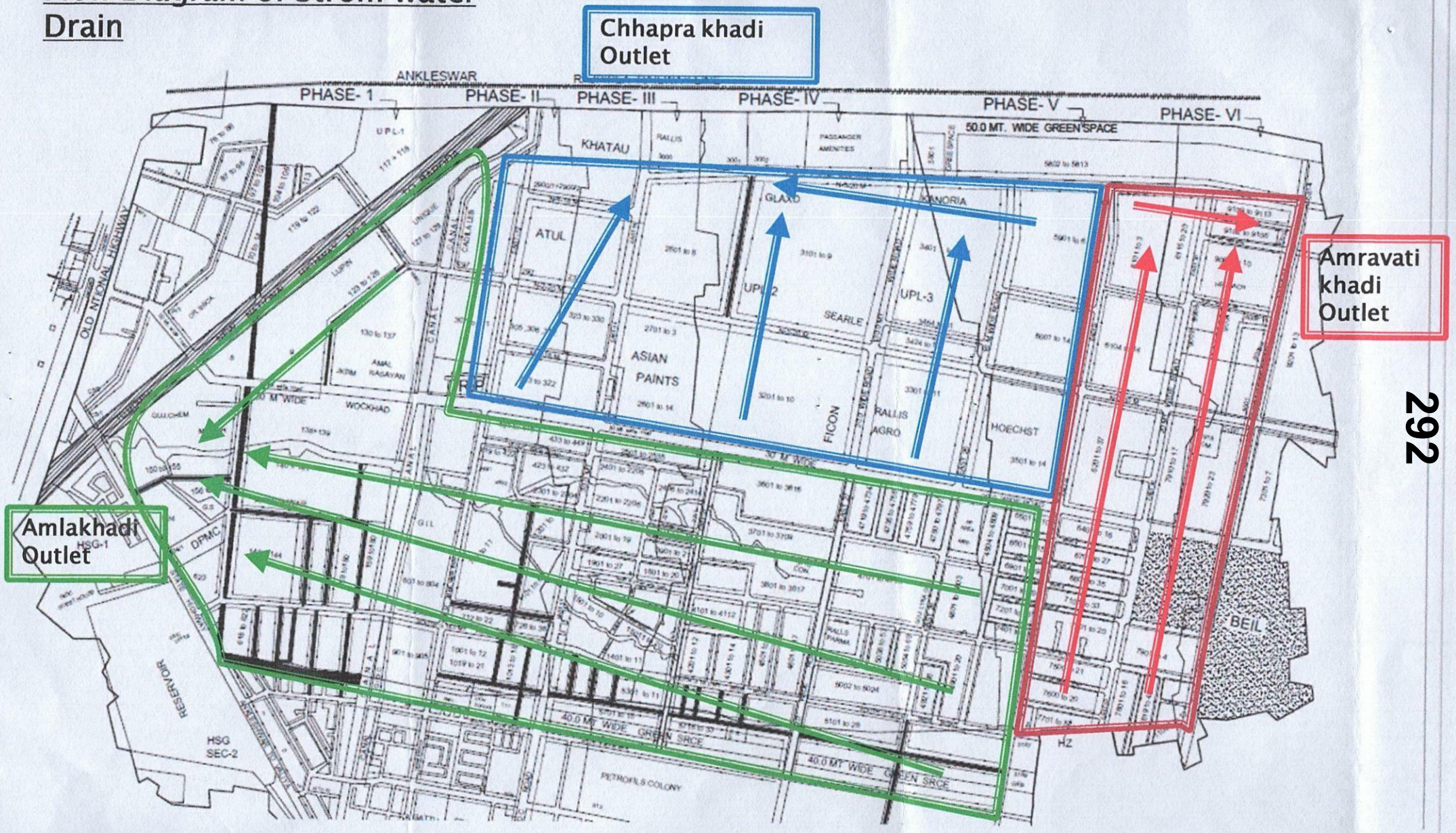
બીડાણ :- ઉપર મુજબ.

મુખ્ય અધિકારી
નિર્દિષ્ટ વિસ્તાર
જીઆઈડીસી અંકલેશ્વર.

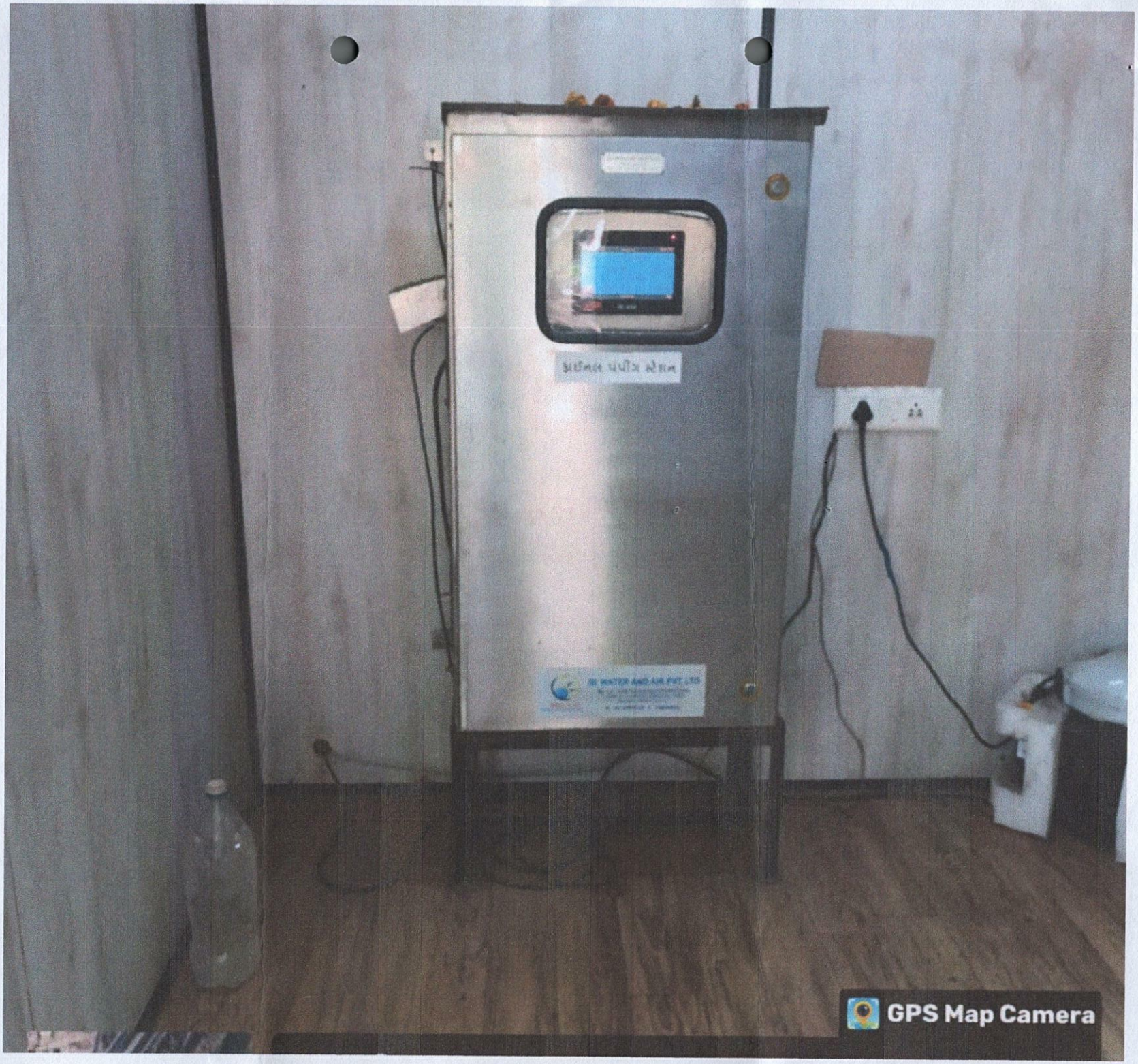
<u>નકલ સાદર રવાના</u>

૧. પ્રાદેશિક મેનેજરશ્રી, ગુજરાત ઔદ્યોગિક વિકાસ નિગમ અંકલેશ્વર તરફ જાણ સારૂ.
૨. કાર્યપાલક ઇજનેરશ્રી, ગુજરાત ઔદ્યોગિક વિકાસ નિગમ અંકલેશ્વર તરફ જાણ સારૂ.
૩. પ્રાદેશિક અધિકારીશ્રી, ગુજરાત પ્રદુસન નિયંત્રણ બોર્ડ, અંક્લેસર તરફ જાણ સારૂ

Flow Diagram of Strom water Drain




GPS Map Camera


GPS Map Camera

The chief officer - ...

તા. ૨૫.૦૭.૨૦૧૬ના રોજ બપોર ૩.૦૦ વાગે પ્રમુખશ્રી ચંદ્રેશ એ. દેવાણીના અધ્યક્ષસ્થાને એન્વાયરમેન્ટ ઈસ્યુ અંગે મળેલ મીટીગની કાર્યવાહીની નોંધ.

Inward No. 966
Date 1/8/16
Dy. Ex. Engineer (DRG & ROAD)
N.A. G.I.D.C. Ankleshwar.

હાજરી: આ સાથે સામેલ છે.

ચર્ચાયેલ મુદા:

એન્વાયરમેન્ટ કમિટીના ચેરમેનશ્રી પ્રબોધ બી. પટેલે જણાવેલ કે બહારના એસ્ટેટોમાંથી આવતા પ્રદુષિત પાણીના ટેન્કરોને અટકાવવા માટે અમો પ્રયત્નશીલ છીએ. અમોએ સતત એક અઠવાડિયા દરમ્યાન કરેલ મોનીટરીંગથી ઘણો કન્ટ્રોલ માલુમ પડેલ છે.

એન્વાયરમેન્ટ કમિટીના ચેરમેનશ્રી પ્રબોધ બી. પટેલે જણાવેલ કે અહી પહેલાં ૧૨૦૦ થી ૧૩૦૦ સીઓડી આવતા હતા, હાલ ૧૭૦૦ સીઓડી આવે છે. શ્રી ચંદ્રેશ દેવાણીએ જણાવેલ કે સીઇટીપીના મેમ્બર હોય અને ૫૦૦-૫૫૦ સીઓડી આવે તો કલોઝરની નોટીસ આપે છે, તેથી સીસીએમાં ૧૦૦૦ સીઓડી કરવા.

ભુતપૂર્વ પ્રમુખશ્રી એન. કે. નાવડીયાએ જણાવેલ કે આમલાખાડીમાં ડીસ્ચાર્જ માટે હાઇકોર્ટે થર્ડ પાર્ટી એજન્સી પાસે સ્ટડી કરાવેલ. બાદમાં પાઇપ લાઇન પ્રોજેકટ કરવામાં આવેલ. ભારત સરકારે સીઇટીપીની ડીઝાઇન મુજબ આઉટ લેટ નોર્મ્સ માટે રાજય પોલ્યુશન કન્ટ્રોલ બોર્ડને સત્તા આપેલ છે. હાલ ઉદ્યોગો ડીપ્રેશનમાં છે મોરેટોરીયમના કારણે એકસપાન્સન કરી શકતા નથી. કન્વેયન્સ કેપેસીટી ૧૨૦ (૬૦+૬૦) એમએલડી છે, બુસ્ટર પછી ૭૫ એમએલડી છે. એવરેજ ૩૫-૪૦ એમએલડી એફલ્યુઅન્ટ આવે છે. મોરેટોરીયમ ઉઠી જાય પછી બુકીંગની એકટીવીટી ચાલુ કરવી. એવરેજ ૨૦૦૦ સીઓડી આવે છે, તેમાં અંકલેશ્વર, પીરામણ અને હાઉસિંગ કોલોનીનું સુએઝથી ડાયલ્યુશન કરી, ડીસ્ચાર્જ કરવામાં આવે તો સીઓડીની માત્રામાં ઘટાડો થઇ શકે.

તેઓશ્રીએ વધુમાં જણાવેલ કે કન્વેયન્સ કેપેસીટી રીડયુસ કેમ થાય? તે દિશામાં પગલાં ભરવાં જોઇએ. મોન્સુનમાં આમલાખાડીમાં પાણી ન જાય તેની સુચના આપવામાં આવેલ છે. આ કામે એઆઇએ, જીપીસીબી અને જીઆઇડીસી સાથે મળી કામ કરે તો યોગ્ય પરિણામ પ્રાપ્ત થઇ શકે. માનદમંત્રીશ્રી મહેશ પટેલે જણાવેલ કે વરસાદ આવે ત્યારે આમલાખાડીનો ગેટ ખોલવો, વરસાદ બંધ થયાના ૫ કલાક બાદ ગેટ બંધ કરી પાણી એનસીટીએલ અથવા એસટીપીમાં લેવું.

જીપીસીબીના પ્રાદેશિક અધિકારીશ્રીએ જણાવેલ કે કેપેસીટી વધારવાની યોજના લોન્ગ પ્લાન થયો, પરંતુ ધારાધોરણ જળવાઇ રહે, તે માટે કાયદાકીય પગલાં લેવાં જરૂરી છે. જીપીસીબી વર્ષોથી સુધારા લાવવાની કોશિશ કરી રહી છે. પોલ્યુશન ઘટાડવું તે જીપીસીબીનું કાર્ય છે, માટે ઉદ્યોગો અને જીપીસીબી સહયોગથી કામ કરે, તે અગત્યનું છે. હવે કન્સેન્ટ આપવાની કાર્યવાહી હળવી કરવામાં આવેલ છે.

ભુતપૂર્વ પ્રમુખશ્રી એન. કે. નાવડીયાએ જણાવેલ કે અન્ય વસાહતો પણ પાઇપ લાઇન સાથે જોડાયેલ છે. પ્રોડકટ મીકસ અગત્યની બાબત છે ડીસ્ચાર્જ વધારવો છે, જેની ચર્ચા ૩જી ઓગસ્ટે મીનીસ્ટ્રી ઓફ એન્વાયરમેન્ટ એન્ડ ફોરેસ્ટસની મીટીંગમાં કરવામાં આવશે. ઇન્સ્ટોલ કેપેસીટી ૪૦ એમએલડી હોય અને કન્સેન્ટ ૪૦ એમએલડીની હોય તો ૪૦ એમએલડી લઇ શકાય. આપણે ૪૦ એમએલડીથી ૬૦ એમએલડી ક્ષમતા સુધી લઇ જવાની છે. કન્સેન્ટ એકવાર ૬૦ એમએલડીની થાય તો ૧૦૦૦ થી વધુ સીઓડી લેવા ઇનલેટ કેપેસીટીની ડીઝાઇન છે, તો ૨૫૦ સીઓડી ડીસ્ચાર્જ કરી શકાય. હાલ ભારત સરકારે ૫૦૦ સીઓડીની મર્યાદા આપેલ છે. શ્રી મહેશ પટેલે જણાવેલ કે તા. ૨૭.૦૪.૨૦૧૬ના રોજ થયેલ મીટીગમાં એનસીટીએલના આઉટ લેટ ૫૦૦ તથા ઇન્લેટ ૨૦૦૦ થવા જોઇએ, પરંતુ જનરલ મેનેજરશ્રી પરેશ સરવણે જણાવેલ ~~કે ૧૬૦૦ આવે તો ૫૦૦ લાવી શકાય. તો તે મુજબ~~ ટ્રીટમેન્ટ થાય છે કે નહી, તે જોવું. પ્રાદેશિક અધિકારીશ્રીએ જણાવેલ કે રીલેકશેશન નોર્મ્સ ઇન્લેટમાં સુધારવા.

શ્રી રમેશ ગાબાણીએ જણાવેલ કે ભુતકાળમાં ૧૭૦૦ સીઓડી હતા, તે વખતે દરીયાઇ જીવોને નુકશાન થયેલ નથી, તેવા ત્રણ રીપોર્ટ કરાવેલ (નીરી, એનઆઇએ અને ભાવનગર સોલ્ટ), ત્યાં ડાયલ્યુશન ૨૦૦ ગણા થી ૨૦૦૦ ગણું મળે છે, તો સરકારે છુટછાટ આપવી જોઇએ. પ્રાદેશિક અધિકારીશ્રીએ જણાવેલ કે દરેક એક દિશામાં કામ કરે તો પરિણામ મળી શકે.

પ્રમુખશ્રી ચંદ્રેશ દેવાણીએ જણાવેલ કે પ્રોડકશન વધારવા ન દે તો એનસીટીએલ ૨૦૦૦ ઇનલેટ અને ૧૦૦૦ આઉટ લેટ રાખે, તેવી રજૂઆત કરવામાં આવશે.

પ્રાદેશિક અધિકારીશ્રીએ જણાવેલ કે કવોલીટીમાં ઇમ્પ્રુવમેન્ટ કરવું જોઇએ, ૬૦ એમએલડી તાત્કાલિક થશે નહી, ચોમાસામાં પણ ખાડીમાં પાણી ન જાય તેનું ધ્યાન રાખવું.

એનસીટીના સીઇઓશ્રી આલોક કુમારે જણાવેલ કે એનસીટીની છેલ્લી બોર્ડ મીટીગમાં આ બાબતે એકસપર્ટને બોલાવેલ હતા, હવે પછી જે પગલાં લેવાના થશે, તે લેવામાં આવશે. ૫ વર્ષનો સમરી પ્લાન આપેલ છે, કવોલીટી ઇસ્યુ સીસ્ટમ મુજબ હોવું જોઇએ. ઓસ્ટ્રેલિયન કંપની સાથે એગ્રીમેન્ટ થયા બાદ ઓર્ડર આપવામાં આવશે, તે સ્ટડી થાય પછી માલુમ પડશે કે દરીયામાં કેટલું એફલ્યુઅન્ટ છોડવું તે નકકી કરવામાં આવશે, પરંતુ તેને હજી એક વર્ષ જેટલો સમય લાગશે. પરંતુ જીપીસીબી ગાઇડ લાઇન આપશે, તે મુજબ મોનીટરીંગ કરવામાં આવશે.

Put up ... for record

In Ward No. 3356
Date 05/08/2016
C.O.N.A.A. Ankleshwar

DEE (...)
EE (...)
EE (MPE)

Out Ward No. 2946
Date :- 10/8/2016
C.O.N.A.A. Ankleshwar

પ્રાદેશિક અધિકારીશ્રીએ જણાવેલ કે મોનીટરીંગ માટે નાના અને મોટા ઉદ્યોગોમાંથી પાંચ પાંચ માણસો લઇ ટીમો બનાવવી જોઇએ, જેમાં ટેકનીકલી મેનેજર કક્ષાના હોય, જેનું શીડયુલ બનાવી અમલી કરણ કરવું. જીપીસીબી પણ પોતાની ટીમ મુકશે અને નોટીફાઇડ પણ ટીમ માટે માણસો આપે. બધા જ મળી કામગીરી કરે તો અસરકારક મોનીટરીંગ કરી શકાય અને તેના પરિણામો પ્રાપ્ત થઇ શકે, તેથી ટીમો બનાવી મોનીટરીંગ કરાવવું તેમ ઠરાવવામાં આવેલ.

શ્રી એન. કે. નાવડીયાએ સુચન કરેલ કે મોનીટરીંગ ચાલુ રહે અને દર અઠવાડિયે મીટીંગ થાય, તેવું કરવું જોઇએ

પ્રાદેશિક અધિકારીશ્રીએ જણાવેલ કે એનસીટીએના ટ્રીટમેન્ટમાં ઇન્ટરમીડીયેટ સ્ટેજમાં શોર્ટ ટર્મ અને લોન્ગ ટર્મ એમ બે પ્લાન બનાવવા અને મોનીટરીંગનું નેટવર્ક બનાવી ટેકનીકલ માણસોની ટીમ દ્વારા રેન્ડમલી ઓબ્જર્વેશન કરાવવું

શ્રી એન. કે. નાવડીયાએ સુચન કરેલ કે અન્ય એસ્ટેટમાથી અંકલેશ્વરમાં એફ્લ્યુઅન્ટ લાવવામાં આવે છે, તે બંધ કરાવવું જોઇએ. આ બાબતે એનસીટી, જીપીસીબી અને ઉદ્યોગોની મોનીટરીંગ ટીમો બહારની ટેન્કરોને આવતી રોકે, જયાં સુધી ક્રિટીકલમાંથી નીકળે નહીં, ત્યાં સુધી એમઇ કે ઇન્સીનરેટ માટે વેસ્ટ લાવવો નહીં.

પ્રાદેશિક અધિકારીશ્રીએ જીઆઇડીસીના દરેક પ્રવેશદ્વારો (પોઇન્ટ) પર સીસીટીવી કેમેરા લગાવવામાં આવે તો મોનીટરીંગમાં ઉપયોગી બની શકે.

પ્રમુખશ્રી ચંદ્રેશ દેવાણીએ જણાવેલ કે ઉદ્યોગોના પ્રતિનિધિઓની ટીમ બનાવવામાં આવશે.

ઉપરોકત ચર્ચા વિચારણાને અંતે સર્વાનુમતે નીચે મુજબના નિર્ણયો લેવામાં આવ્યા:

(૧) ઉદ્યોગોના સંલગ્ન ટેકનીકલ સ્ટાફ, જીપીસીબી અને NCTની સંયુકત ટીમ બનાવીને ટેન્કરોની ગેરકાયદે હેરફેર અંગે મોનીટરીંગ કરવામાં આવશે. એસોસિએશન ઉદ્યોગોના આવા ટેકનીકલ સ્ટાફની યાદી બનાવીને આપશે. સદર મોનીટરીંગ ટીમના નિરીક્ષણો અને સુચનોની અઠવાડિક ધોરણે સમીક્ષા કરવામાં આવશે.

(૨) FETPના ઇન્લેટ નોર્મ્સ 1000mg/l COD અને આઉટલેટ 500mg/l COD છે. તદ્નુસાર મેમ્બર ઇન્ડસ્ટ્રીઝની કન્સેન્ટમાં આઉટલેટ નોર્મ્સ સુધારવા બોર્ડને રજુઆત કરવામાં આવશે.

(૩) NCT દ્વારા FETP ની કાર્યક્ષમતામાં સુધારણા માટે શોર્ટ ટર્મ અને લોંગ ટર્મ પ્લાન રજુ કરવામાં આવશે, જેના અમલીકરણની સમીક્ષા વખતોવખત NCT ની સંયુકત ટેકનીકલ કમીટી દ્વારા કરવામાં આવશે.

(૪) પ્રદુષકોની ટ્રક/ટેન્કરો દ્વારા ગેરકાયદે હેરફેર રોકવા બોર્ડ દ્વારા સુચવાયેલ 3-Tier મોનીટરીંગ સીસ્ટમના ભાગરૂપે એસ્ટેટના બધા જ એન્ટ્રી/એકઝીટ પોઇન્ટ પર CCTV સર્વેલન્સ સીસ્ટમ ગોઠવવામાં આવશે, જે સ્થાનિક પોલીસ સ્ટેશન, એસોસિએશનના કન્ટ્રોલ રૂમ અને જીપીસીબીની પ્રાદેશિક કચેરી સાથે જોડવામાં આવશે. સદર સીસ્ટમ એસોસિએશન અને નોટીફાઇડ એરીયા ઓથોરીટીના પરામર્શમાં ઉભી કરવાની રહેશે.

અન્ય મુદ્દો ન હોવાથી મીટીંગ પુરી થયેલી જાહેર કરવામાં આવી.

મહેશ જે. પટેલ
માનદમંત્રી

ATTENDANCE SHEET

SUB: Environmental Issues.

DATE: 25/7/2016 TIME: 3.00 Pm

SR.NO.	NAME	DESIGNATION	SIGNTURE
1	L.A. Devani	President, AIA	L.A. Devani
2	Mahesh J. Patel	Secretary. AIA	[illegible]
3.	R. B. Trivedi	RO, GPCB	[illegible]
4.	Alok Kumar	CE-NCT.	[illegible]
5	S.B. Parmar	DEE, GPCB - Ank	S B Parmar 25/7/16
6.	M.A. Sampa	NCT- Sr. Manager	[illegible]
7.	Ami Shah	Env. committee	[illegible]
8.	Iqbal Nathani	Jt. Sec. AIA.	[illegible] 25/7/16
9	Haresh Patel	mem	[illegible]
10	Nitin K Dama		Nit
11	Pinakin patel	AAE, NA, GIDC, Ank	[illegible]
12	U F Chauhan	DEE (DRG) Road	UFchauhan
13	A. M. Maystra	DEE (M&Q)	[illegible]
~~12~~	~~Ramesh B. Patel~~	~~Env. Committee~~	[illegible]
15	Pravin Teraiya	Drainage Committee	[illegible]
17	Amrutlal Nipani	MCM Joint secry	A N Pan
18	HASMUKH DUDHAT	Env. committee	[illegible]
19	N. K. Navadia	Past-Presi AIA	[illegible]
20	CM Kotadia	Past-Presi AIA	[illegible]
21	Ramesh D. Gabani	M.C.M.	Gabani
22	Prabodh B. Patel	chairman Env. com.	[illegible]
23	J.C. Patel	SSA-GEMI	[illegible]